NOTIFICATIONS

(1)

AMENDMENT TO KERALA UNIVERSITY FIRST ORDINANCES, 1978

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act, 1974, the Syndicate at its meeting held on 24-7-2008 has made the following amendment to the Kerala University First Ordinance 1978.

Amendment No. 207

That in the SCHEDULE given after Ordinance 4, in Chapter XVII of Kerala University First Ordinances, 1978 the entries in Col (4) and Col (5) against Serial No. 106 “Coaches” and in Col (4), Col (5) and Col (6) against Serial No. 107 “Instructor in Indigenous Exercises” be substituted as follows:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Designation</th>
<th>Qualifications</th>
</tr>
</thead>
<tbody>
<tr>
<td>106</td>
<td>Coaches</td>
<td>General: A graduate and one year Diploma obtained from the National Institute of Sports (NSNIS) Technical: ..</td>
</tr>
<tr>
<td>107</td>
<td>Instructor in Indigenous Exercises</td>
<td>General: A graduate and one year Diploma obtained from the National Institute of Sports (NSNIS) in Gymnastics Technical: 1. Six weeks Certificate Course in Health and Fitness Management obtained from SAI-NSNIS 2. Considerable experience in coaching in the particular branch. Record of outstanding performance in the particular event.</td>
</tr>
</tbody>
</table>

The above amendment was laid before the Senate at its meeting held on 26th December, 2008 as envisaged in Section 37 (1) of Kerala University Act, 1974.
AMENDMENT TO THE REGULATIONS RELATING TO QUALIFICATION OF TEACHERS

The Academic Council at its meeting held on 20-5-2008 has approved the following amendment to the Regulations relating to Qualification of Teachers.

Amendment No. 146

That, in the Regulations relating to Qualification of Teachers, under Part IV-Teachers of Professional Colleges, the following be added as Clause 9, after Clause 8-Teachers in Applied Arts (Fine Arts, Crafts, Design and allied Branches).

" 9 Teachers in Pharmacy Colleges.

1. Lecturer

First Class Master’s Degree (M. Pharm.) in appropriate branch of Specialization in Pharmacy.

2. Assistant Professor

Ph.D. Degree (Pharmaceutical Sciences with first class degree either at Bachelor’s or Master’s level) in the appropriate branch of specialization in Pharmacy with 2 years experience in Teaching at the level of Lecturer.

OR

First Class Degree at Master’s Level in the appropriate branch of specialization in Pharmacy with 5 years experience in Teaching at the level of Lecturer.

3. Associate Professor

Ph.D. Degree (with First Class Degree either at Bachelor’s or Master’s level) in the appropriate branch of specialization in Pharmacy with 5 years experience in Teaching at the level of Asst. Professor.

OR

First Class Degree at Master’s Level in the appropriate branch of specialization in Pharmacy with 5 years experience in Teaching at the level of Asst. Professor.

4. Professor

Ph.D. Degree (with First Class Degree either at Bachelor’s or Master’s level) in the appropriate branch of specialization in Pharmacy with 10 years experience in Teaching out of which 5 years must be at the level of Assistant Professor/Associate Professor.

OR

M. Pharm. Degree (with First Class Degree at Master’s level) in the appropriate branch of specialization in Pharmacy with 15 years experience in Teaching out of which 5 years must be at the level of Assistant Professor/Associate Professor.

5. Director/ Principal/ Head of the Institute

Professor in the relevant discipline with total experience of 15 years in the field of Teaching (12 years in the case of Ph.D. holders) out of which 5 years must be at the level of Associate Professor/Professor.

Teachers with the following qualifications be engaged for the subjects.

1. Anatomy, Physiology

M. Pharm. (Anatomy, Physiology) or MD (Anatomy, Physiology) Or M. Pharm (Pharmacology/Pharmacy Practice).

2. Biochemistry

M. Pharm. (Biochemistry/Pharm. Chemistry/Pharmacology).

3. Pharmaceutical Engineering

M. Pharm. (Pharmaceutics) M. Sc./Chemical Engg.

The above amendment to the Regulations was laid before the senate at its meeting held on 26th December 2008, as envisaged under section 39 (1) of the Kerala University Act, 1974.
REGULATIONS RELATING TO M.Sc. DEGREE COURSE IN ELECTRONICS

The Academic Council at its meeting held on 20th May 2008 approved to follow the existing Regulations for Post-Graduate Programme under the Semester Pattern in affiliated Colleges to the M.Sc. Degree Course in Electronics (Semester Pattern) also.

The above Regulation relating to M.Sc. Degree Course in Electronics (Semester Pattern) was laid before the Senate at its meeting held on 26th December, 2008 as envisaged under Section 39 (1) of the Kerala University Act, 1974.

AMENDMENT TO KERALA UNIVERSITY FIRST ORDINANCES, 1978

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act, 1974, the Syndicate at its meeting held on 24th July, 2008 has made the following amendment to the Kerala University First Ordinances, 1978.

Amendment No. 209

“That, the Ordinance 23.A.3. Attestation of Degree/Diploma Certificates, under D. OTHER FEES, of Chapter IV, Levy of Fees by the University in Kerala University First Ordinances, 1978 be amended to read as:

23.A.3.—Attestation of Degree/ Diploma Certificates : 1,000 per copy”.

The above amendment to the Kerala University First Ordinances, 1978 was laid before the Senate at its meeting held on 26th December, 2008 as envisaged in Section 37 (1) of the Kerala University Act, 1974.

AMENDMENT TO THE REGULATIONS RELATING TO QUALIFICATION OF TEACHERS

The Academic Council at its meeting held on 8-8-2008 has made the following Amendment to the Regulations relating to Qualification of Teachers.

Amendment No. 145

“That, in the Regulations relating to Qualification of Teachers, the following be substituted for Qualification (Essential) and Desirable coming under Clause (1) Lecturer under Clause (8) Teachers in Opto-Electronics under Part II-Teachers of the University.

A First Class Master’s Degree in Engineering/Technology (ie., M.E./M./Tech.) in Electronics and Communication (Opto-electronics and Optical Communication)/Electronics/ Laser Technology. The candidate must have undergone an AICTE approved Programme for the above qualifying Degree. Such candidates will also be exempted from passing UGC-NET.

OR

M.Sc. Degree in Physics with 55% marks and a Ph.D. in Opto-electronics/Photonics/Laser Technology or in a relevant field.

Note:—Candidates fulfilling the above qualifications should have cleared the Eligibility Test for Lectureship conducted by UGC, CSIR or similar Test accredited by UGC.

However the candidates having Ph.D. Degree in concerned subject be exempted from NET”.

The above amendment to the Regulations was laid before the senate at its meeting held on 26th and 27th December, 2008, as envisaged under section 39 (1) of the Kerala University Act, 1974 and was approved by the House.
REGULATIONS RELATING TO B.Sc. COMPUTER SCIENCE DEGREE COURSE FOR HEARING IMPAIRED

The Academic Council at its meeting held on 10th November 2008 approved the Regulations relating to B.Sc. Computer Science Degree Course for Hearing Impaired students as follows:

REGULATIONS RELATING TO B.Sc. COMPUTER SCIENCE DEGREE COURSE FOR HEARING IMPAIRED

1. Eligibility for Admission
   (a) Candidates seeking admission to the B.Sc. Computer Science (HI) should have passed the Plus Two/Pre-Degree or its equivalent from any Board or University in India, recognized as equivalent for admission to a Degree Course in the University of Kerala.
   
   (b) Admission is restricted to the hearing impaired, as defined in “The Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act 1995.”
   
   Hearing Impaired means loss of 60dB or more in the better ear in the conversational range of frequencies.

2. Medium of Instruction
   Medium of instruction for the course shall be English.

3. Reservation of Seats
   Reservation for SC/ST and other eligible categories shall be as per Government norms followed by the University for other B.Sc. Programmes from time to time.

4. Mode of Selection
   Selection shall be made on the basis of marks obtained in the qualifying examination and the marks obtained in the aptitude test conducted at the college/institution, giving equal weightage to both.

5. Duration of the Course
   The course shall be of three years duration consisting of six semesters.

6. Course work
   Each student will pursue the course as in the enclosed course of study.

7. Conduct of Examinations
   The candidates shall be evaluated continuously through each semester. Apart from this there shall be a Semester Examination.
   
   Semester Examinations for the odd semesters namely the first, third and fifth semester shall be conducted by the Head of the Institution/Principal of the College. The marks secured by candidates in the examination conducted by the Head of the Institute/Principal of the ‘College shall be forwarded to the University by the Head of the Institute/Principal of the College and shall be recorded in the consolidated mark list issued to the candidate on completion of the course.
   
   For the even Semesters i.e., the second, fourth and sixth Semester, the University shall conduct the Semester Examinations.

8. Syllabus for Examinations
   For each Semester Examination only the current syllabus of the semester shall be followed.

9. Evaluation of Project Work
   The sixth semester shall include a project work to expose students to industry-standard practices. Evaluation of the Project Work and conduct of Viva-Voce shall be done by a common Board of Examiners consisting of two members one of whom shall be the concerned Guide or the Head of the Department of the Institute and the other an Examiner appointed by the University.

10. Minimum Attendance & Provision for condonation
    Each candidate shall be permitted to register and appear for the Semester Examination only if the candidate has 80% attendance in theory as well as Lab sessions in all subjects in that particular semester. Failure to meet the criteria will disqualify the candidate from attending the Semester examinations of the respective semesters. The candidate shall have
to repeat the semester, that is both Theory any Lab shall have to be repeated in toto. Leave of absence shall be granted only on medical grounds. However, such leave shall be considered only for the purpose of granting condonation of shortage of attendance. Condonation shall be done by the University as per rules for other B.Sc. Courses.

11. Issue of Degree

The University of Kerala will award the B.Sc. (Computer Science)-Hearing Impaired Degree on successful completion of the requirement of the Course.

12. Criteria for passing

(a) Minimum Marks

A candidate is declared to have passed the examination for each semester if he/she secures a minimum of 40% in the end Semester Examination of each paper in the Semester and a minimum of 50% for In-Sem Assessment and End Semester Assessment put together, considering all papers of the Semester.

(b) Classification

Aggregate marks secured in all the six semesters shall be considered for Final Classification of results.

(i) Candidates who secure 80% or above in aggregate of all the six semesters passing all subjects within the minimum duration of the Course shall be declared to have passed in First Class with Distinction.

(ii) Candidates securing 60% or above but less than 80% in the aggregate of all subjects in all the six semesters passing all subjects within the minimum duration of the Course shall be declared to have passed the course in First Class.

(iii) All other successful candidates securing less than 60% in the aggregate of all subjects in all the six semesters shall be declared to have passed in Second Class.

If the candidate does not pass all the papers in the examinations held within 14 consecutive semesters after enrolment, the candidate shall discontinue the course.

(c) Award of ranks

Ranks shall be awarded on the basis of the total marks secured in the six semesters.

Candidates who fail in one or more subjects during the course shall not be eligible for award of ranks.

The candidates should have completed the course within the prescribed (minimum) number of years.

(d) Failure and Supplementary Examination

If a student fails in one or more papers, he/she need re-appear only for the failed paper(s). They shall appear for this in the examination conducted for the next batch(es) of students. A candidate should pass all the papers of a particular semester in a maximum of five successive attempts failing which the candidate shall discontinue the Course.

13. Internal Assessment

Internal marks will be taken based on following components:

- Quizzes with 40% weightage
- Assignments with 20% weightage
- Test papers with 40% weightage

14. Cancellation of Examinations

A student can cancel all the papers of any semester on the basis of the existing rules for cancellation as that for other B.Sc. Courses.

The regulations for regular B.Sc. Computer Science Programme shall be followed in all situations except in cases mentioned above.

The above Regulations relating to B.Sc. Computer Science Degree Course for Hearing Impaired were laid before the Senate at its meeting held on 26th December 2008 as envisaged under Section 39 (1) of the Kerala University Act, 1974.
REGULATIONS RELATING TO BACHELOR OF FINE ARTS DEGREE COURSE FOR HEARING IMPAIRED

The Academic Council at its meeting held on 10th November 2008 approved the Regulations relating to Bachelor of Fine Arts Degree Course for Hearing Impaired students as follows:

REGULATIONS RELATING TO BACHELOR OF FINE ARTS DEGREE COURSE FOR HEARING IMPAIRED

1. Eligibility for Admission
   (a) Candidates seeking admission to the Bachelor of Fine Arts (HI) should have passed the Plus Two/Pre-Degree or its equivalent from any Board or University in India, recognized to equivalent for admission to a Degree Course in the University of Kerala or equivalent of 10 + 2 education in India or abroad.
   (b) Admission is restricted to the hearing impaired, as defined in ‘The Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act 1995.’

   Hearing Impairment means loss of 60dB or more in the better ear in the conversational range of frequencies.

2. Medium of Instruction
   Medium of instruction for the course shall be English.

3. No. of Seats
   Total No. of seats shall be 30.

4. Reservation of seats
   Reservation for SC/ST and other eligible categories shall be as per Government norms from time to time.

5. Mode of Selection
   Selection shall be purely on the basis of Aptitude tests.

6. Duration of the Course
   The course shall be four years duration consisting of eight semesters.

7. Course work
   Each student will pursue the course as in the enclosed course of study.

8. Conduct of examinations
   The candidates shall be evaluated continuously through each semester. Apart from this there shall be a Semester Examination.
   For the second and the eighth semester, the University shall conduct the Semester examinations.
   Semester examinations for all the other semesters namely, first, third, fourth, fifth, sixth and seventh semester shall be conducted by the Head of the Institution/Principal of the college. The marks secured by candidates in the examination conducted by the Head of the Institution/Principal of the college shall be forwarded to the University by the Head of the Institute/Principal of the College and shall be recorded in the consolidated mark list issued to the candidate on completion of the course.

9. Syllabus for Examinations
   For each Semester examination only the current syllabus of the semester shall be followed.

10. Dissertation
    In the eighth semester the students have to do a dissertation on a topic of the student’s choice based on a relevant public/private/social subject. Evaluation of the dissertation work and conduct of Viva-Voce shall be done by a common Board of Examiners consisting of three members one of whom shall be the concerned Guide and the others shall be the Head of the Department of the Institute and an Examiner appointed by the University. The dissertation work will be exhibited before the public.
11. Minimum Attendance and Provision for condonation

Each candidate shall be permitted to register and appear for the Semester Examination only if the candidate has 80% attendance in theory as well as Lab sessions in all subjects in that particular semester. Failure to meet the criteria will disqualify the candidate from attending the Semester examinations of the respective semesters. The candidate shall have to repeat the semester, that is both Theory and Lab shall have to be repeated in toto. Leave of absence shall be granted only on medical grounds. However, such leave shall be considered only for the purpose of granting condonation of shortage of attendance. Condonation shall be done by the University as per rules for other Degree Courses.

12. Issue of Degree

The University of Kerala will award the Bachelor of Fine Arts (HI) Degree on successful completion of the requirement of the Course.

13. Criteria for passing

(a) Minimum Marks

A candidate is declared to have passed the examination for each semester if he/she secures 40% or more marks for each paper in the Semester Examination.

(b) Classification

Aggregate marks secured in all the six semesters shall be considered for Final Classification of results.

(i) Candidates who secure 75% or above in aggregate of all the six semesters passing all subjects within the minimum duration of the Course shall be declared to have passed in First Class with Distinction.

(ii) Candidates securing 60% or above but less than 75% in the aggregate of all subjects in all the six semesters passing all subjects within the minimum duration of the Course shall be declared to have passed the course in First Class.

(iii) Candidates securing 50% and above but less than 60% in the aggregate of all subjects in all the six semesters shall be declared to have passed the course in Second Class.

(iv) All other successful candidates securing less than 50% in the aggregate of all subjects in all the six semesters shall be declared to have passed the Course.

(c) Award of Ranks

Ranks shall be awarded on the basis of the total marks secured in the eight semesters. Candidates who fail in one or more subjects during the course shall not be eligible for Award of ranks. The candidates should have completed the course within the prescribed (minimum) number of years.

(d) Failure and Supplementary Examination

If a student fails in one or more paper, he/she need re-appear only for the failed paper in the subsequent supplementary examination. A candidate should pass all the papers of a particular semester in a single or in five successive attempts including the first attempt failing which the candidate shall discontinue the Course.

(e) Promotion

The candidates should have passed all the papers of the first and second semesters before registering for the fifth semester.

If the candidate does not pass all the papers in the examinations held within 12 consecutive semesters after enrolment, the candidate shall discontinue the Course.

14. Internal Assessment

Internal marks will be taken based on following components:

- Quizzes with 20% weightage
- Assignments with 60% weightage
- Test papers with 20% weightage

15. Cancellation of Examinations

A student can cancel all the papers of any semester on the basis of the existing rules for cancellation as that for other B.Sc. Courses.

The above Regulations relating to Bachelor of Fine Arts Degree Course for Hearing Impaired were laid before the Senate at its meeting held on 26th December 2008 as envisaged under Section 39 (1) of the Kerala University Act, 1974.
AMENDMENT TO THE REGULATIONS RELATING TO REGISTRATION FOR AND THE AWARD OF THE DEGREE OF DOCTOR OF PHILOSOPHY

The Academic Council at its meeting held on 20th May 2008 approved the following amendment to the Regulations relating to Registration for and the Award of the Degree of Doctor of Philosophy.

Amendment No. 18

“That, in the Regulations relating to Registration for and the Award of the Degree of Doctor of Philosophy, the following be added as sub clause (a) under the existing Clause 3. Approval as supervising Teacher.

(a) For Ph. D. in Ayurveda

(i) a Guide for Ph. D. students in Ayurveda should be a teacher having MD/MS in Ayurveda with 10 years P. G. teaching experience

OR

(ii) a Guide should be a teacher having Ph.D. in Ayurveda with two publications after the award of Ph.D. in the Journals approved by the PG Board of Studies in Ayurveda.”

Amendment No. 19

“That, in the Regulations relating to Registration for and the Award of the Degree of Doctor of Philosophy, the following shall be added to the sub clause (h) coming under Clause 4. Eligibility for Registration.

(i) Scientists/Ayurveda Doctor working in Pharmaceuticals/Hospitals/Research Centres owned by the Government with seven years experience and having two research papers published are exempted from the Entrance Test required for Ph.D. registration for research in the University.”

The above amendments to the Regulations relating to Registration for and the Award of Degree of Doctor of Philosophy was laid before the Senate at its meeting held on 26th December 2008 as required under Section 39 (1) of the Kerala University Act 1974.

AMENDMENT TO THE REGULATIONS RELATING TO QUALIFICATION OF TEACHERS

The Academic Council at its meeting held on 24th and 25th May 2006 has approved the following amendment to the Regulations relating to Qualification of Teachers.

Amendment No. 144

“That, in the Regulations relating to Qualification of Teachers, the following be added after clause 8 under Part II-Teachers of the University.


A First Class Master’s Degree in Technology Management (M.E./M.Tech.). In the absence of candidates with the above qualifications, First Class Master’s Degree holders (M.E./M.Tech.) in Electronics and Communication/Computer Science and Engineering/IT may be considered. The candidate must have undergone an AICTE approved Programme for the above qualifying Degree. Such candidates may also be exempted from passing UGC NET.

The above amendment to the Regulations was laid before the senate at its meeting held on 26th December 2008, as envisaged under section 39 (1) of the Kerala University Act, 1974.”
AMENDMENT TO REGULATIONS RELATING TO BASLP DEGREE COURSE

The Academic Council at its meeting held on 20-5-2008 approved the amendment to regulations relating to BASLP Degree Course.

Amendment

“That, in the Regulations relating to Bachelor in Audiology and Speech Language Pathology Degree Course, in clause 7. Examination, the words—

“The examination for each year will ordinarily be conducted “once a year” be amended to read as follows:

“The examination for each year will ordinarily be conducted twice in a year”.

The above amendment to the Regulations was laid before the Senate at its meeting held on 26th December 2008, as envisaged in Section 39 (1) of the Kerala University Act, 1974.

AMENDMENT TO REGULATIONS RELATING TO BPT DEGREE COURSE (2005 SCHEME)

The Academic Council at its meeting held on 20th May 2008 approved the following amendment to Regulations relating to Bachelor of Physiotherapy (BPT) Degree Course (2005 Scheme).

Amendment

“That, in the Regulations relating to Bachelor of Physiotherapy Degree Course 2005 Scheme, Clause 20. Carry over of Failed subjects, the words, “A candidate is not permitted to go to the fourth semester unless he/she clears first semester subjects. He/she is not permitted to go to the fifth semester unless he/she clears the second semester subjects. He/she is not permitted to go to the sixth semester unless he/she clears the third semester subjects. He/she is not permitted to go to the seventh semester unless he/she clears the fourth semester subjects’ be amended to read as follows:—

“A candidate is permitted to remit the fee for University Examination for Semester VIII only if he/she has passed in full all other subject of the previous semesters including Semester VII”.

The above amendment to Regulations was laid before the Senate at its meeting held on 26th December 2008, as envisaged under Section 39 (1) of the Kerala University Act, 1974.

AMENDMENT TO THE REGULATIONS RELATING TO MCA DEGREE COURSE

The Academic Council at its meeting held on 8-8-2008 approved the following Amendment to the conditions for admissions, in the Regulations relating to MCA Degree Course.

Amendment

“That, in the Regulations and Scheme of Master of Computer Applications Course, after the clause (1) Conditions for Admission, the following shall be inserted.

“Minimum marks prescribed for admission to MCA Course is 60% marks in the Qualifying Examination”.

Insert the following after the existing first para:

“/B.Sc. Electronics/a Degree Course with Computer Application as Vocational subject and subject combinations Mathematics and Statistics.

Candidate with B.Tech. Degree are also eligible for admission”.

The words “Candidates with B.Sc./B.Com.” shall be substituted with the following words.

The candidates with any of the above”.

The above amendment to the Regulations was laid before the Senate at its meeting held on 26th December 2008, as envisaged under Section 39 (1) of the Kerala University Act, 1974.
AMENDMENT TO REGULATIONS RELATING TO REGISTRATION FOR AND AWARD OF THE DEGREE OF DOCTOR OF PHILOSOPHY

The Academic Council at its meeting held on 20th May 2008 approved the following Amendment to the Regulations relating to Registration for and award of the Degree of Doctor of Philosophy in Biotechnology.

Amendment

“That, in the Regulations relating to Registration for and award of the Degree of Doctor of Philosophy the following be added as sub-clause (i) under clause 4-Eligibility for Registration:

(i) Candidates with DBT-JRF be exempted from appearing for the Ph.D. Entrance Examination and they be permitted to register for research leading to Ph.D. Degree in Biotechnology”.

The above amendment to the Regulations was laid before the Senate at its meeting held on 26th December 2008, as envisaged under Section 39 (1) of the Kerala University Act, 1974.”

AMENDMENT TO REGULATIONS RELATING TO MCA DEGREE COURSE (2006 ADMISSIONS)

The Academic Council, at its meeting held on 8-8-2008 approved the following Amendment to sub-clause ‘Examinations’ under the clause ‘General’ to the MCA Regulations.

Amendment

Pass requirements and provisions for classification of successful candidates

(i) A candidate shall be declared to have passed the Semester Examination in full, if he/she secures not less than 50% marks in Sessional, not less than 40% marks in Written Examinations of the University and not less than 50% marks in the Written (University) plus Sessional together in each paper. This Rule applies to practicals also. In the case of Project Works, the student has to earn a minimum of 50% in Sessional and 50% in University examination for a pass.

(ii) If a student fails in one or more subjects, he/she needs to reappear only in those subjects. The student will have to complete and pass in all subjects and the MCA examination within six consecutive Academic years to earn a MCA Degree. Supplementary examinations will be conducted along with the next Semester examinations.

(iii) Classification of the results: The classification of (Pass) results into I Class, II Class etc, shall be as per the scheme prior to 2006 admissions.

(a) Clause (i) will be applicable to all the Regular and Supplementary examinations of MCA Degree Course conducted after 21-6-2008.

(b) Clause (ii) and (iii) will be applicable from 2006 admissions onwards.

The above amendment was laid before the Senate at its meeting held on 26th December 2008, as envisaged under Section 39 (1) of the Kerala University Act, 1974.”

AMENDMENTS TO REGULATIONS RELATING TO PG PROGRAMME UNDER SEMESTER PATTERN IN THE AFFILIATED COLLEGES

The Academic Council at its meeting held on 8-8-2008 approved the following Amendments to the Regulations relating to the P.G. Programme under semester pattern in the Affiliated Colleges.

Amendment-1

“That, in the Regulations relating to Post-Graduate Programmes under semester pattern in the Affiliated Colleges, the words “and viva” coming in the last line of the sub-clause 9.1 be deleted and the following be added to the sub-clause 9.1:

All the components of the theory unit comprising of the theory papers, project/dissertation, project viva-voce/dissertation viva-voce and comprehensive viva-voce be made compulsory with effect from 2008 admission onwards for obtaining pass minimum for the theory unit of the IV semester P.G. examination.
Amendment-II

“That, in the Regulations relating to Post-Graduate Programmes under semester pattern in Affiliated Colleges, the following be added to the sub-clause 13.1:

In the case of failed candidates (IV Semester), the marks for dissertation/project alone will be carried over and the candidates have to reappear for all the other components of the theory unit”.

The above amendments were laid before the Senate at its meeting held on 26th December 2008, as envisaged under section 39 (1) of the Kerala University Act, 1974.

(16)

REVISED REGULATIONS AND MANUAL OF THE COMBINED I AND II SEMESTERS OF B.ARCH DEGREE COURSE (2008 SCHEME)

The Academic Council at its meeting held on 10-11-2008 approved the Regulations and Manual of the combined I and II Semesters of B.Arch. Degree Course (2008 Scheme) as originally proposed by the Faculty without any modification.

B.ARCH DEGREE COURSE (10 SEMESTERS) REGULATIONS 2008 AND MANUALS

1. Conditions for admission

Candidates for admission to the B.Arch. Degree Course shall be required to have passed the Higher Secondary Examination, Kerala or 12th Standard V.H.S.E., C.B.S.E., I.S.C. or any other examination accepted by the University as equivalent thereto, with Mathematics as an optional subject and obtaining not less than 50 per cent marks in aggregate or a Diploma in Engineering awarded by the Board of Technical Education, Kerala or an examination recognized as equivalent thereto after undergoing an institutional course of atleast three years securing a minimum of 50% marks in the final diploma examination or International Baccalaureate Diploma, after ten years of schooling, with not less than 50% marks in aggregate and with Mathematics as compulsory subject of examination, subject to the usual concessions allowed for backward and other communities as specified from time to time.

All Admissions to Architecture Degree Course shall be subject to passing of National Aptitude Test in Architecture (NATA) conducted by the Council of Architecture.


2. Duration of the Course

2.1 The course for the B.Arch. Degree shall extend over a period of 10 semesters including 1 semester practical training after the completion of the 6th semester B.Arch. examination and 1 semester (6 months) thesis work after the completion of the 9th semester B.Arch. examination. The I and II semesters shall be combined.

2.2 The course shall cover the group of subjects as given in the curriculum and scheme of Examination given in the annexure.

2.3 Each semester other than thesis work shall ordinarily comprise of not less than 16 working weeks.

2.4 A candidate who could not complete the programme and pass all examinations within Twelve (12) years since his first admission to the B.Arch. programme will not be allowed to continue and he has to quit the Programme. However he can be re-admitted to the first year of the programme if he/she satisfies the eligibility norms applicable to the regular candidates prevailing at the time of re-admission.

3. Eligibility for the Degree

Candidates for award of the Degree of Bachelor of Architecture shall be required to have undergone the prescribed course of studies in an institution maintained by or affiliated to the University of Kerala for a period of not less than 10 semesters (including practical training and Thesis Project) and to have passed all the B.Arch. Degree Examination specified in the annexure and conducted by the University.

4. Subjects of Study

The subjects of study shall be in accordance with the scheme and syllabi prescribed in the annexure.

5. Electives

All students shall choose electives as prescribed in the scheme and curriculum.
6. **Evaluation**

Candidates in each semester will be evaluated both by continuous assessment and end semester University examination. The individual maximum marks allotted for continuous assessment and University examination for each subject is as prescribed by the scheme of study.

7. **Continuous Assessment (C.A.)**

The marks awarded for the continuous assessment will be on the basis of the day-to-day work, Periodic tests (minimum two in a semester) and assignments/class projects (minimum of three-one each from each module). The Faculty member concerned will do the continuous assessment for each semester. The C.A. marks for the individual subjects shall be computed by giving weightage to the following parameters:

7.1. All subjects of the B.Arch. Degree Course excluding Dissertation, Practical Training, Thesis and Viva-Voce are grouped into two.

They are:


*Group II:* All subjects other than mentioned in Group I

7.2. C.A. Marks shall be awarded as per the following norms for each group.

<table>
<thead>
<tr>
<th>Group</th>
<th>Assignments/class projects</th>
<th>Test</th>
<th>Attendance</th>
</tr>
</thead>
<tbody>
<tr>
<td>Group I</td>
<td>70%</td>
<td>20%</td>
<td>10%</td>
</tr>
<tr>
<td>Group II</td>
<td>30%</td>
<td>50%</td>
<td>20%</td>
</tr>
</tbody>
</table>

**Note:** This split-up is applicable only for the internal marks.

7.3. The C.A. marks allotted for attendance for all subjects shall be awarded full only if the candidates have secured the 90% attendance in the subject. Proportionate reduction will be made in the case of subjects in which he/she gets below 90% of the attendance for the subject. The C.A. marks obtained by the student for all subjects in a semester is to be published at least 5 days before the commencement of the University Examination. Anomalies if any may be scrutinized by the department committee and the final C.A. marks after publication in the Department Notice Board are to be forwarded to the University within the stipulated time.

7.4. The Practical Training, the Dissertation and the Thesis and Viva-Voce, Jury for Architectural Basic Design, Architectural Design I to VI, Tour, Documentation, shall be conducted as per the manuals given along with the syllabus.

8. **Examinations**

8.1. There shall be University Examinations at the end of combined first and second semester and at the end of every semester from III Semester onwards in subjects as prescribed under the respective scheme of examinations for B.Arch. Degree Course except practical training. Semester classes shall be completed at least 10 working days before the commencement of the University examination.

8.2. A student will be permitted to appear for the University examination only if he/she satisfies the following requirements.

8.2.1 He/she must secure not less than 75% attendance in the total number of working periods during all semesters and shall be physically present for a minimum of 60% of the total working periods. In addition he/she also shall be physically present in at least 50% of the total attendance for each subject.

8.2.2. He/she must earn a progress certificate from the Head of the Institution of having satisfactorily completed the course of study in the semester as prescribed by the regulations.

8.3. It shall be open to the Vice-Chancellor to grant condonation of shortage of attendance on the recommendation of Head of Institution in accordance with the following norms:

8.3.1 The attendance shall not be less than 60% of the total working periods.

8.3.2 He shall be physically present for a minimum of 50% of the total working periods.

8.3.3 The shortage of attendance shall not be condoned more than twice during the entire course. The condonation for the combined I and II semester will be reckoned as a single condonation for attendance purpose.
8.3.4 The condonation shall be granted subject to the rules and procedures prescribed by the University from time to time.

8.4 A student who is not eligible for condonation of shortage of attendance shall repeat the course in the next immediate chance offered.

8.5 Examinations for all subject (Theory, Drawing, Architectural Design Jury and Thesis Viva-Voce) will be conducted by the University. However, there is no separate minimum marks for the Jury examination for Basic Design and Architecture Design I to VI. He shall secure 50% marks in aggregate (C.A. marks + Jury) for promotion to higher semester. However, the student will get a make up chance if he fails to get 50% marks in aggregate for Basic Design/Architecture Design.

8.6 The examination will be held twice in an year—April/May session (for even semester) and October/November session (for odd semester). The combined 1st and 2nd Semester is reckoned as equivalent to an even semester for the purpose of conduct of examination and the University examination will be held during April/May. However, VII, IX and X semester examination will be conducted in both the sessions. This schedule will not be changed.

9. Letter Grades

For each subject in a semester, based on the total marks obtained by the student in the University examination and Continuous assessment put together a letter grade (S, A.,+A,B+,B,.C+, C.,D,E and F) will be awarded. All letter grades except 'F' will be awarded if the marks for the University examination is 40% or above and the total mark (C.A. marks + University Examination mark) is 50% or above. No absolute mark will be indicated in the mark list. Letter grade corresponding to total marks (C.A. marks + University Examination mark) and the corresponding grade point in a ten-point scale is described below:

<table>
<thead>
<tr>
<th>% of Total marks (C.A. marks + University Examination mark)</th>
<th>Letter Grade</th>
<th>Grade Point (G.P.)</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>90% and above</td>
<td>S</td>
<td>10</td>
<td>Excellent</td>
</tr>
<tr>
<td>85% and above but less than 90%</td>
<td>A+</td>
<td>9</td>
<td></td>
</tr>
<tr>
<td>80% and above but less than 85%</td>
<td>A</td>
<td>8.5</td>
<td></td>
</tr>
<tr>
<td>75% and above but less than 80%</td>
<td>B+</td>
<td>8</td>
<td></td>
</tr>
<tr>
<td>70% and above but less than 75%</td>
<td>B</td>
<td>7.5</td>
<td></td>
</tr>
<tr>
<td>65% and above but less than 70%</td>
<td>C+</td>
<td>7</td>
<td></td>
</tr>
<tr>
<td>60% and above but less than 65%</td>
<td>C</td>
<td>6.5</td>
<td></td>
</tr>
<tr>
<td>55% and above but less than 60%</td>
<td>D</td>
<td>6</td>
<td></td>
</tr>
<tr>
<td>50% and above but less than 55%</td>
<td>E</td>
<td>5.5</td>
<td></td>
</tr>
<tr>
<td>Below 50% (C.A. + U.E.) or</td>
<td>F</td>
<td>0</td>
<td>Failed</td>
</tr>
<tr>
<td>Below 40% for U.E. only</td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

10. Grade Point Average (GPA) and Cumulative Grade Point Average (CGPA)

Grade point average is the semester wise average points obtained by each student in a 10-point scale. GPA for a particular semester is calculated as per the calculation shown below:

\[
GPA = \frac{\sum \text{Credit} \times \text{GP obtained for the Subject}}{\sum \text{Credit for subject}}
\]

Cumulative Grade point Average (CGPA) is the average grade points obtained by the students till the end of any particular semester, CGPA is calculated in a 10-point scale as shown below:

\[
CGPA = \frac{\sum \text{Credit for semester} \times \text{GPA obtained for the Semester}}{\sum \text{Credits for the semester}}
\]

GPA and CGPA shall be rounded to two decimal points. The Grade card issued to the students shall contain subject number and subject name, credits for the subject, letter grades obtained, GPA for the semester and CGPA up to that particular semester.

11. Minimum for a pass

(a) A candidate shall be declared to have passed a semester examination in full in the first appearance if he/she secures not less than 5.5 GPA with a minimum of “E” grade for the all individual subjects in that semester.

(b) A candidate shall be declared to have passed in an individual subject of a semester examination if he/she secures grade ‘E’ or above.
(c) A candidate who does not secure a full pass in a semester examination as per clause (a) above will have to pass in all the subjects of the semester examination as per clause (b) above before he is declared to have passed in that semester examination in full.

12. Improvement of Marks

12.1 A candidate shall be allowed to re-appear for a maximum two papers of a semester examination excluding Basic Design/Architectural Design in order to improve the grades already obtained, subject to the following conditions.

12.1.1 The candidate shall be permitted to take the improvement examination only along with next available chance.

12.1.2 The candidate shall not be allowed to appear for an improvement examination of the subjects of the 9th and 10th semester.

12.1.3 The grades obtained by the candidate for each subject in the improvement chance he has appeared for/already existing grades whichever is better will be reckoned as the grades secured.

12.1.4 First and Second semester will be counted as a single chance and they can improve a maximum of three subjects.

12.2 A candidate shall be allowed to repeat the Paper/Course work in one or more semesters in order to better the C.A. marks already obtained, subject to the following conditions:

12.2.1 The candidate shall not be allowed the improvement of Basic Design/Architecture Design Jury. But he will get a make up chance if he fails to get the minimum marks to get promoted to higher semester as shown in the manual.

12.2.2 He/She shall repeat the particular Paper/Course work in a particular semester only once and that too at the earliest opportunity offered to him/her.

12.2.3 He/She shall not combine this course work with his regular course work.

12.2.4 He/She shall not be allowed to repeat the course work of any semester if he has already passed that semester examination in full.

12.2.5 The C.A. marks obtained by the repetition of course work alone will be considered for all purposes and in cancellation of the previous C.A. marks of the semester.

12.3 A candidate shall be allowed to withdraw from the whole examination of a semester only in accordance with the rules for cancellation of examination of the University.

13. Eligibility for promotion to Higher Semester

A student who has secured required attendance as per the regulation and 50% marks (C.A. marks + Jury) for Basic Design/Architectural Design will be eligible for promotion to higher semester.

14. Classification of successful candidates

(i) A candidate who qualifies for the degree passing all the subjects of the ten semesters within six academic years (twelve consecutive semesters after the commencement of his/her course of study) and secures not less than 8 CGPA upto and including tenth semester (overall CGPA) shall be declared to have passed the B.Arch. Degree examination in First Class with Distinction.

(ii) A candidate who qualifies for the degree passing all the subjects of the ten semesters within six academic years (twelve consecutive semesters after the commencement of his/her course of study) and secures less than 8 CGPA but not less than 6.5 CGPA upto and including tenth semester shall be declared to have passed the B.Arch. Degree examination in First Class.

(iii) All other successful candidates shall be declared to have passed the B.Arch. Degree examination in Second Class.

(iv) Successful candidates who complete the examination in five academic years (Ten consecutive semesters) after the commencement of the course of study shall be ranked on the basis of the CGPA in all ten semesters put together. In the case of a tie in the CGPA the total marks of the students who have got same CGPA shall be considered for finalizing the rank. Students who pass the examination in supplementary examination are also covered under this clause.

15. Study tour and documentation camp

15.1 Students shall undertake study tours in S3 or S4 and S8 or S9 semesters of the course as part of architectural design and shall undertake a documentation camp in S6 as per the manual attached.

15.2 The tour shall be considered as part of the working periods of the semester.
15.3 The tour may be conducted during the vacation/holidays taking not more than 5 working days, combined with the vacation/holidays if required. Total number of Tour days not exceed 15 days.

16. Revision of Regulations

The University may from time to time revise, amend or change the regulations, curriculum, scheme of examinations and syllabi. These changes unless specified otherwise will have effect from the beginning of the academic year following the notification by the University.

B.A.RCH. DEGREE COURSE MANUALS—2008

I. BASIC DESIGN AND ARCHITECTURAL DESIGN I TO VI

1. The Evaluation of Basic Design and Architectural Design I to VI is based on continuous Evaluation and by a panel of Jury.

2. The marks for the Continuous Assessment will be awarded by the staff member in charge.

3. University shall nominate a Chairman, two external examiners and two internal examiners as panel of Jury. First pair of examiners (consisting one external examiner and one internal examiner) shall conduct the main Jury Examination (Normal chance) and the second pair of external and internal examiners conduct the make up jury examination if required. The staff member in charge of the subject should also be present during the Jury.

4. Internal examiner shall be one member from among the faculty members of teaching institution other than the Faculty member who evaluated the work for awarding the internal mark.

5. External Examiner shall be from among the faculty members of other teaching institutions or an Architect registered with the Council of Architecture, incorporated under Architect’s Act 1972, with not less than 5 years experience.

6. Students shall submit the portfolio consisting the assignments done-for the subject to during the course period, with the approval of the staff-in-charge of the subject latest by fore noon on the previous working day of the commencement of the jury.

7. The staff-in-charge of the subject shall submit a report consisting the details of assignments given and its objectives and weightage given to each work to the Chairman through the Department.

8. The jury members (internal and external examiners together) will evaluate the portfolio on the basis of the report of the staff-in-charge and in consultation with him.

9. Students shall be present and explain their work to the Jury members at the time of evaluating their portfolio.

10. There is no separate minimum marks for the jury examination for Basic Design and Architecture Design I to VI. He shall secure 50% marks in aggregate mark (C.A marks + Jury) for promotion to higher semester.

11. A student who has appeared for the main Jury and could not get 50% aggregate mark (C.A marks + Jury) shall be provided a make up chance to make him eligible for promotion to higher semesters. In the make up chance the student will get an opportunity to present his portfolio and get it revaluated by another panel of Jury.

12. Main Jury for Design shall be conducted before the commencement of the University theory examinations of the particular semester and the make up jury shall be conducted within one week of the completion of the University theory examination.

13. Students who could not get minimum marks for Jury even after make up chance have to repeat the course work for the paper along with the next batch of students.

14. The Jury members shall submit the consolidated marks to the Chairman on the last day of Jury.

15. The Chairman should submit the mark sheet to the University and a copy of the same should be given to the Head of the Department for publishing in the notice board.

II. PRACTICAL TRAINING (VII Semester)

(Immediately after the registration to the Seventh semester B. Arch degree course)

1. Introduction

As the B.Arch. curriculum students shall undergo one semester practical training immediately after the completion of the sixth semester B.Arch. examinations. The training shall be under a registered architect with minimum of five years experience and approved by the Department of Architecture, of the teaching institution. The duration of practical training is one semester. Only those who have completed the practical training successfully as directed in this manual shall be permitted to register for the 8th semester B.Arch degree course.
2. Selection of Firm for Practical Training

Candidate shall select a registered architect with good experience and reputation in the field of Architectural practice for practical training and the same should be approved by the Department of Architecture of the teaching institution in advance before the commencement of the VI semester University Examination. The trainer should have valid registration with the council of Architecture and have a minimum of five years experience in the practicing field. He should not be a faculty of the Department of Architecture of the teaching Institution or their immediate relatives or an architect employed in the Public sector. Students can also select internationally recognized Architects practicing outside India, with the approval of the Department of Architecture of the teaching Institution.

3. Type of works to be carried out during training period

The students are expected to get exposure in the following aspects:

(i) Site visit and Site Supervision.
(ii) Preparation of drawing for getting building permissions, working drawings, service drawings etc.
(iii) Preparation of estimates, specifications, contract documents and tender documents.
(iv) Discussion with clients and other consultants.

4. Monthly work report

The students are required to send copies of the monthly report of the work done to the Department of Architecture, of the teaching institution, immediately after the completion of each month. The report shall be duly signed by the Trainer Architect or an authorized officer supervising the work in the prescribed format.

5. Documents to be submitted after the completion of training

The students are required to submit to the Department of Architecture of the teaching institution a report including the details of their work illustrated with sketches, prints and other documents connected with the projects on which he/she has worked both in office and at site, a work diary, original of monthly report, a certificate regarding their conduct and performance of work done during the training period and regarding the successful completion of one semester under the approved Architect /Firm in the absence of which the students will not be permitted to appear for the Jury.

6. Evaluation of practical training

A two member jury from the faculty of Department of Architecture appointed by the Head of the Department of the teaching institution shall evaluate the qualitative achievement of the trainee during practical training period. Head of the Department of the institution shall publish the jury marks on the next working day after the completion of the jury. Candidates who could not get at least 50% marks have to reappear for the Jury within a time stipulated by the Department. However he can continue the higher semesters.

III DISSERTATION

1. Aim of the dissertation.

To provide the students an opportunity to undertake research work a topic of their choice.

2. Allotment of Guide

The head of Department of Architecture of the teaching institution will allot a guide to each student for supervising his/her dissertation work.

3. Area of research

Any topic approved by the Department of Architecture of the teaching institution concerned, related to built environment. It shall involve a compilation of secondary data followed by a study at primary level, to achieve the aim and objectives of the research work.

4. Selection of the topic

Students admitted to the 6th semester B.Arch. Degree course shall submit the choices of their topic for dissertation in consultation with the guide within one month after registration to 6th semester, from which the department of Architecture of the teaching I institution will approve one topic for each student.
5. Conduct of work

The students with the approval of the guide may commence their dissertation work during their training period. The Schedule/Mode of presentation of their work at Preliminary, Intermediate and Final stage with the split-up of C. A. marks pertaining to each stage shall be published by the Department of Architecture of the teaching institution immediately after the commencement of the 8th semester. The students under the guidance of their respective guides shall independently carry out their dissertation work during the 8th and 9th semester degree course period. There will not be any regular class hours set apart for this purpose in the 8th semester.

6. Evaluation

(i) The dissertation will be considered as an individual subject of the 9th semester B. Arch. Degree Course.

(ii) The entire 100 marks allotted to the dissertation will be awarded in the following manner.

(iii) C.A. marks to be awarded by the guide—50 marks

(iv) The Head of Department of the teaching institution shall constitute a jury of three members including the guide for evaluating the final presentation of the dissertation work.

(v) The other jury panel shall be constituted from among the faculty of the Department of Architecture of the Teaching institution and/or from among the Architects registered with the council of Architecture, incorporated under the Architect’s Act 1972, with not less than 5 years experience.

(vi) The jury members after consultation among themselves will independently evaluate the final presentation as described below.

(vii) Evaluation of the final report in the form of bound volume—10 marks. Evaluation of the technical paper presented in a seminar organized for this purpose by the Department of Architecture of the teaching institution—40 marks.

(viii) Head of the Department shall publish the marks of the Dissertation on the next working day after the completion of the Jury.

(ix) A candidate who failed to obtain at least 50% of the marks for dissertation (C.A. marks + Jury) have to reappear either in full or for the Final Jury (pertaining to the Final report and presentation of the technical paper) only with any regular batch. He/She is required to register with the Head of the Department for the same.

IV THESIS AND VIVA-VOCE.

(i) Students of the B.Arch. Degree course are required to prepare an Architectural Design Thesis during the last six months of the B.Arch. Degree programme.

(ii) The Head of the department of teaching institution will allot a guide for each student considering the nature of the work and specialization of the faculty member. As far as possible students preference may also be considered before allotting the guide.

(iii) Students admitted to the IX semester should submit their choices of their thesis project within a month after the commencement of the IX semester classes in consultation with the guide.

(iv) Students shall obtain approval for the project of Thesis and Viva-voce from the Department of the Teaching Institution.

(v) The duration of the thesis will be six months from the date of commencement of the X semester B.Arch Degree Course.

(vi) The project selected may be either a live architectural project or hypothetical one so that the student gets training in tackling projects similar to what he/she is likely to face in his/her professional career. The project and its programming shall be worked out by the student himself/herself under the guidance of the guide.

(vii) The work should include an intensive study of the topography, climate and problems concerned with design of spaces and structures. The solution of the problem must be with the integrated approach of the Architect, Engineer, Urban Designer, Planner and Landscape Architect and this shall be reflected in the preparation of drawings and written report.
(viii) Students are required to maintain a work diary of the thesis work.

(ix) All students are required to schedule their thesis work, get it approved by the guide, at the beginning of the thesis and submit a copy of the same to the thesis coordinator nominated by the Head of the Department.

**Internal Evaluation**

1. Internal evaluation of each student will be done by a three member jury constituted by the Department. One member of the jury will be the guide. The other jury members are to be constituted either from the faculty of Architecture of the Teaching College and/or from among the Architects registered with the Council of Architecture, incorporated under the Architect’s Act 1972, with not less than five years experience.

2. The progress will be assessed by the jury periodically through a minimum of four stages of reviews the dates of which will be published by the Department before the commencement of the X semester. Each review shall be graphical (including models) and oral presentation.

3. Students have to obtain a total of 40% mark (C.A. marks including the marks awarded by the guide) combining four stages of reviews to become eligible for the external jury.

4. Out of the total 250 marks to be awarded as marks for internal assessment 100 marks will be allotted by the guide and the remaining 150 marks will be allotted through the four reviews, by the jury excluding the guide, the split up of which is as given below.

**Review 1**—Introduction of the Thesis Topic, Feasibility studies, Basic data, Case studies/Primary surveys, Analysis, Arriving at Inferences and Design Program, Site analysis and Conceptual development, Introduction of Special Topic.

30+45 marks

**Review 2**—Review of Previous stage, Arriving at layout plan, Sketch design for various building blocks including Floor Plans, Sections, Elevations, Views, Block Models etc. Conformity to Relevant Standards, Bye laws etc. and Achievement of Basic Objectives of Architectural Design. Further studies on Special Topic.

30+45 marks


30+45 marks

**Review 4**—Preview of Final stage of all finalized drawings and schemes, Structural Details, working Details etc. Review of Final Draft of the Report

10+15 marks

5. The 100 marks (30+30+30+10) should be awarded by the guide before the each stages of review.

**External Evaluation**

1. External jury consisting Chairman, one external examiner and one internal examiner appointed by the University shall conduct the Thesis and Viva Voce Examination.

2. The Jury members (excluding the chairman) shall submit the consolidated marks to the Chairman on the last day of Viva Voce and the Chairman should submit the mark sheet directly to the University.

3. Students shall secure 40% of marks in the external jury and 50% aggregate (Internal + External ) for successfully completing the thesis and Viva voce. Supplementary chances will be given to the students who failed in the final jury.

4. Students failing in the thesis and Viva-voce can register as a repeat batch in the same Institution immediately after the declaration of the results.

**Suggested Areas for Special Topic**

1. Structural drawings supported with detailed calculation.
2. Detailed estimates and specifications.
4. Equipment and design of any one building service like air conditioning, electrification and illumination, sanitation and water supply or acoustics.
5. Furnishings, fittings and finishes.
6. Climatic research and its applications Or
7. Any other topic approved by the teaching institution.

Documents to be submitted for the Jury

1. Two copies of the Data Collection in the preliminary design stage (upto the design and including the case studies) shall be compiled and presented along with the final submission in A3 size format.
2. Two copies of the Final Report shall be submitted on the date and time announced by the Department of Architecture of the Teaching Institution.
3. The total number of design sheets for final submission shall not exceed 30 (thirty) A1 size sheets.
4. Models to be submitted on the date of Viva-Voce examination at least by 9. a. m.
5. The format and other instructions regarding the schedule of reviews, preparation of the bound volumes of Data Collection, Final Report, Final Sheets, Model etc., will be announced by the Department of Architecture of the Teaching College.

V STUDY TOUR/DOCUMENTATION CAMP FOR ARCHITECTURAL DESIGN

1. The study tour / visiting important places of Architectural interest shall be conducted as part of Architectural Design in III/IV and VIII/IX semesters, officially accompanied by the concerned. The faculty members handling the subject shall accompany the students.
2. The study tour in S3/S4 shall be important places of Architectural interest with South India and S8/S9 shall be within the country.
3. Study tour in S3/S4 shall be of 7 days duration and S8/S9 shall be of 15 days duration. Students shall submit a tour report within 15 days after the tour period.
4. The documentation camp is of 7 days duration and shall be conducted as part of Architectural Design course in VI semester. The concerned Faculty members handling the subject shall also be present in the camp.
5. The documentation camp consists of preparation of measured drawings of selected buildings/historic places inside and around the state of Kerala.
6. The originals of materials produced as part of the study tour and camp shall be submitted to the Department of the concerned college and such materials submitted shall be the property of the Department.
7. The study tour/documentation camp and materials produced will be treated as an assignment and marks will be awarded accordingly.

The above Regulations and Manual of the Combined I and II Semesters of B.Arch. Degree Course were laid before the Senate at its meeting held on 27th March 2009 as envisaged under Section 39 (i) of the Kerala University Act, 1974.

30th May 2009.

REGULATIONS RELATING TO B.Ed. DEGREE COURSE IN SPECIAL EDUCATION (MENTAL RETARDATION)

The Academic Council at its meeting held on 20-5-2008 approved the Regulations of the B.Ed. Degree Course in Special Education (Mental Retardation) as follows:

GENERAL REGULATIONS OF B.Ed. SPECIAL EDUCATION COURSES

1. Goal, Perspective and Policy

The planetary goal of development in 21st century is sustainability of man and environment by promoting harmony between man and man and man and environment locally, nationally and globally - India has set the national goal of becoming a developed country in the Cybernetic Age by 2020.
The core of development in human development as man is the initiation, mean and end of development.

The International Commission of Education for the Twenty-First Century has envisaged education as ‘one of the principal means available to foster a deeper and more harmonious form of human development and thereby reduce poverty, exclusion, ignorance, oppression and war. It has emphasized that one of the principal functions of education is fitting humanity to take control of its own development. It must allow all people without exception to take their own destiny into their own hands so that they can contribute to the progress of the society to which they live, founding development upon the responsible participation of individuals and communities’. The Commission propose to attain the goal through the Four Pillars of Education: learning to know, do, be and live together. It has underlined, no talent hidden like buried treasures in any individual remains untapped. It is especially applicable to children with disabilities.

Individual progress and national and global development are alike dependent on environment. Thus environment becomes the single most important factors to be understood as an individual, national and global concern.

The teacher as an agent of change has a crucial role to play in realizing this goal.

This dimension has given rise to a broad perception of education in general and Environmental Education in particular for the emerging planetary society in the ensuing Era of Information Technology Revolution. It seems the mankind is entering into a new creative phase of evolution.

The teacher education programme has to be relevant to the current as well as the emerging needs of the Indian society in the next millennium. As an agent of change, the teacher has to develop the role perception required to meet the challenges of the social, political, economic and environmental implications emerging from rapid scientific and technological changes. It is particularly essential in the age of information revolution and globalized market economy to maintain economic viability and freedom, cultural heritage and values as well as national sovereignty.

The teacher must be sensitive about the emerging tensions to be confronted / overcome in the twenty-first century as highlighted in the commission to guide the future generation. The tensions are between:

- the global and the local,
- the universal and the individual,
- tradition and modernity,
- long term and short term consideration,
- the need for competition and the concern for equality of opportunity,
- the extraordinary expansion of knowledge and human beings capacity to assimilate it, and
- the spiritual and the material.

Overcoming these tensions require development of higher values like purity, truth, goodness, beauty and love in every individual. The fount and source of these values lie neither in mental being nor in emotional or ethical being, but in the consciousness of the spirit. Only yoga which is concerned with the higher knowledge of the cybernetic of man can inculcate their values.

The International Commission on Education for the Twenty-First Century has visualized that ‘much will be expected and much demanded of teachers. Teachers have crucial role to play in preparing young people not only to face the future with confidence but also to build it with purpose and responsibility. The importance of the teacher as an agent of change, promoting understanding and tolerance, has never been more obvious than today. It is more likely to become more crucial in the twenty first century. The need for change places enormous responsibility on teachers who participate in the moulding of the characters and minds of the new generation”. In order to implement the four pillars of education viz. learning to learn, learning to do, learning to live together and learning to be, the teachers need new perspectives.

Education Commission (1964-66) made national development, the chief concern of education, which has further been emphasized in NPE 1986. “The status of the teacher”, according to the NPE 1986, “reflects the socio-cultural ethos of a society-no people can rise above the level of its teachers. Teachers should have the freedom to develop appropriate methods of communication and activities relevant to the needs and capabilities of and the concern of the community. Teachers will continue to play a crucial role in the formulation and implementation of educational programme”.

A teacher should realize that teaching is not a profession but a mission. He / she has to work in freedom for truth and universal well-being for which he has to create a calm and peaceful, harmonious and non-violent educational environment, but external and internal, physical and mental, to justify the promise of the opening sentence of the Education Commission Report, “The destiny of India is now being shaped in her classrooms”.
2. Objectives of the Course

The B.Ed. (Special Education) programme aims to develop professionals for general as well as special education within a broad perception of education in the current millennium. The B.Ed. (Special Education) course will educate and train human resources to enable them to acquire knowledge and develop competencies and skills to impart education and training effectively to all children including children with special needs.

The B.Ed. (Special Education) programme aims to prepare the students for the following:

(i) To develop skills and competencies to cater to the needs of children in general, and children with special needs in particular, in cognitive, affective and skill domains in various settings.

(ii) To acquire knowledge about change in the prevailing and emerging Indian society in view of recent trends in education and national development.

(iii) To equip in various techniques of teaching and evaluation in special and inclusive set up.

(iv) To perceive the special needs of children and develop confidence in them to realize their potentials and abilities to meet the national development with selfrespect, dignity and freedom.

3. General Framework of the Course

The B.Ed special education course consists of theory papers as per the following scheme:

(i) Core Papers .. 4
(ii) Specialization Papers .. 3
(iii) Methodology Papers or methods related to specialization .. 2

Universities follow RCI prescribed syllabi. In case of difficulty in deciding the number of papers including the practicum, the course content provided in the RCI syllabi need to be incorporated. If needed, some units may be added or combined to satisfy the University requirements. Additionally, content areas to suit local/regional needs may be included without compromising with the minimum contents approved by RCI. The Universities may be permitted to offer specific core papers with the thrust on disability. The weightage for special education component (both theory and practical) in such a deviation from the RCI suggested model should be adequate as per the guidelines of RCI.

4. List of Specialization Areas

The following specialization areas are prescribed in the course

(i) Hearing Impairment
(ii) Learning Disability
(iii) Locomotor & Neurological Disorders
(iv) Mental Retardation
(v) Visual Impairment

5. Adequacy of the Special Education Syllabi

The syllabus prescribed at the B.Ed. level is on the basis of minimum requirements and therefore, Universities and Colleges of Education implementing the B.Ed. course can exercise flexibility in opting the number of papers without compromising on the adequacy and validity of the contents prescribed by the RCI.

RCI recognizes the need for preparing teachers for inclusive education setting as well as special schools. RCI also recognises that some disability areas may be studied, along with methodology papers enabling the teachers to go for Inclusive/Integrated set up as well as special education. It also approves courses which require more specialisation. In such cases the methodology papers may be replaced by methodology related to specific disability areas. However, in such cases, the teachers may be able to get appointment in special institutes or as resource teachers in general schools but it will be left to the schools to use them as general subject teachers. It is upto the implementing institutions to prefer a fully specialized course or special education combined with general education courses. In case specialisation papers are preferred in lieu of methodology papers under Specialisation II, the course contents for these two papers of 60 hours each approved by RCI.
Based on the nature of specialisation, the courses may be classified as follows:

<table>
<thead>
<tr>
<th>Course</th>
<th>Target Area</th>
<th>Core papers</th>
<th>Specialisation-1</th>
<th>Specialisation-2</th>
</tr>
</thead>
</table>
| B.Ed. (Special Education Hearing Impairment) | Teachers can serve in special schools as well as in inclusive setting as generalists | - Nature and needs of various disabilities—an introduction  
- Education in Emerging India  
- Educational Psychology and Persons with Disabilities  
- Educational management, curriculum designing and research | - Teaching Language, Communication and School subject to the hearing impaired  
- Audiology and Aural Rehabilitation  
- Introduction to speech and speech teaching to the hearing impaired | - Methodology Paper-I  
- Methodology Paper-II  
(The papers can be selected from subjects studied at the graduation level as per the local university norms) |
| B.Ed. (Special Education Hearing Impairment) | Teachers can serve in special schools/inclusive schools only as specialists | - Nature and needs of various disabilities—an introduction  
- Education in Emerging India  
- Educational Psychology and Persons with Disabilities  
- Educational management, curriculum designing and research | - Teaching Language, Communication and School subject to the hearing impaired  
- Audiology and Aural Rehabilitation  
- Introduction to speech and speech teaching to the hearing impaired | The weightage given to the methodology papers should be incorporated in specialized area as per the guidelines of the local university |
| B.Ed. (Special Education Learning Disability) | Teachers can serve in special schools as well as in inclusive setting as generalists | - Nature and needs of various disabilities—an introduction  
- Education in Emerging India  
- Educational Psychology and Persons with Disabilities  
- Educational management, curriculum designing and Research | - Introduction to Learning Disabilities  
- Assessment of Children with Learning Disabilities  
- Intervention and Remediation | - Methodology Paper-I  
- Methodology Paper-II  
(The papers can be selected from subjects at the graduation as per the local university norms) |
| B.Ed. (Special Education Locomotor and Neuromuscular Disorders) | Teachers can serve in special/Integrated/ inclusive setting as specialists generalists | - Nature and needs of various disabilities—an introduction  
- Education in emerging India  
- Educational Psychology and Persons with Disabilities  
- Educational management, curriculum designing and Research | - Locomotor Impairment and basic anatomy  
- Locomotor Impairment and Spinal Cord Conditions  
- Cerebral Palsy | - Methodology Paper-I  
- Methodology Paper-II  
(The papers can be selected from subjects at the graduation level as per the local university norms) |
B.Ed. (Special Education Mental Retardation) Teachers can serve in special schools as well as in inclusive setting as generalists

- Nature and needs of various disabilities—an introduction
- Education in emerging India
- Educational Psychology and Persons with Disabilities
- Educational management, curriculum designing and research

B.Ed. (Special Education Mental Retardation) Teachers can serve in special schools only as specialists

- Identification and assessment of Persons with mental retardation
- Mental retardation-its multidisciplinary aspects
- Curriculum and teaching strategies

B.Ed. (Special Education Visual Impairment) Teachers can serve in special schools as well as in inclusive setting as generalists

- Introduction to the Education of children with visual impairment
- Educational Perspective of visual impairment
- Instructional Methods and Strategies for Teaching children with visual impairment

Methodology Papers: The development of the methodology oriented syllabus for the subject specialisation must be left to the discretion of the College which implements such teacher preparation courses.

6. Duration of the Course

The duration of the course is one academic year.
7. Distribution of Time for Theory and Practical Work

The course should be spread over a period 190 days (minimum) with 1140 working hours in addition to the examination and admission days. The distribution of working hours for the theory and practical is suggested as follows:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Area</th>
<th>Hours</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Core</td>
<td>22%</td>
<td>22%</td>
</tr>
<tr>
<td>2</td>
<td>Specialization</td>
<td>17%</td>
<td>17%</td>
</tr>
<tr>
<td>3</td>
<td>Methodology</td>
<td>11%</td>
<td>11%</td>
</tr>
<tr>
<td>4</td>
<td>Practicum</td>
<td>50%</td>
<td>50%</td>
</tr>
<tr>
<td><strong>Total</strong></td>
<td></td>
<td><strong>100%</strong></td>
<td><strong>100%</strong></td>
</tr>
</tbody>
</table>

In the case of institutions offering specialization model only, the percentage of hours and marks allotted to methodology will be incorporated under specialization areas.

Weightage for marks will be as per the guidelines of the implementing Universities. Weightage in terms of hours suggested by RCI is as follows:

**Theory Papers**

1. Core Papers ...
   
   $4 \times 60 \text{ Hours} ...
   
   240 \text{ Hours}$

2. *Specialization ...
   
   $3 \times 60 \text{ Hours} ...
   
   180 \text{ Hours}$

3. Methodology or methods related to specialization ...
   
   $2 \times 60 \text{ Hours} ...
   
   120 \text{ Hours}$

For specialization in Mental Retardation, one more paper has been included bringing the total to 4 specialization papers.

**Practical Work**—(600 Hours)

In the case of institutes following the prescribed pattern, there is no change in the weightage. However, in the case of Universities/Colleges offering non-semester system, the weightage for theory and practicum may be re-appropriated accordingly with the approval of RCI.

8. Eligibility for Admission

The eligibility for this B.Ed. course is B.A./B.Sc. or an equivalent degree at graduate level depending on the requirements for the particular course. The eligibility for admission is 45% aggregate in the qualifying degree examination. The regulations prescribed by the State Governments concerned with regard to minimum eligibility criteria and reservation policies may be taken into consideration.

9. Course Pattern (Semester/Non-Semester)

The decision on Semester or non-semester nature of the course depends upon the pattern followed in the University concerned to which the College is affiliated.

10. Passing Minimum

The minimum marks for passing in the theory papers is 40 per cent in each theory paper and 50 per cent aggregate in all theory papers and 50% in the case of practical.

11. Nature of Evaluation

The institute implementing the course may decide on the internal or external or both the system of evaluation subject to the approval of the University concerned.

12. Reappearing facility

The student who fails in any paper may be allowed to appear in that particular paper only for a maximum of 3 times within three years. If the student fails to pass the examination after three appearances, he/she will be expected to undergo the course again.

13. Qualifying for Additional Specialization

(a) A special education teacher who has qualified in one specialization area may qualify for additional specialization area by accumulating necessary credits by attending summer sequential programmes offered by the Universities and Colleges. The Universities and Colleges of Education may plan such summer sequential programmes to enable more special education teachers to qualify for additional specialization areas.
(b) Teachers with basic degrees in school teaching subjects, who have obtained Special Education specializations only be given opportunities to complete methodology papers too through credit system/refresher/orientation/in-service programmes etc. and qualify for general schools to teach methodology subjects.

14. Improvement of Marks

The student will also be given opportunities for improvement of marks in the particular examination by reappearing in the specific paper in the next examination. The examination pattern of the special education programmes may be as per the regulations of the implementing Universities/Colleges of Education. However, the guidelines pertaining to the examination procedure prescribed by the Rehabilitation Council of India may also be adopted.

15. Transitory Regulations

Whenever a course or scheme of instruction is changed in a particular year, two more examinations immediately following thereafter shall be conducted according to the old syllabus/regulations. Candidates not appearing at the examinations or failing in them shall take the examinations subsequently according to the changed syllabus/regulations.

16. Teacher-Student Ratio

The staff-student ratio in the area of B.Ed. special education may be 1:10, in addition to the head of the institute, subject to a minimum of two teaching staff not below the rank of a lecturer as per the norms developed by RCI (annexed) and one technical person related to specific disability area. Considering the infrastructural facilities needed for Special Education and also based on the tasks such as supervising practicum a maximum number of 25 students may be admitted for the B.Ed. Special Education course inclusive of 3 seats for foreign students. Additional intake should be approved by RCI.

17. Infrastructural Facilities

Institutions/Colleges of Education/University Departments offering B.Ed. Special Education course should have necessary infrastructural facilities such as the psychology laboratory, science laboratory, language laboratory, work experience laboratory, computer room etc. In addition to the infrastructural facilities, aids and appliances necessary for the specialisation concerned should also be available. Moreover, the institution should have a model school for children with respective disabilities or all categories attached to it so that the student teachers can have practice teaching during the course. Until such a facility is made available in the premises of the institution, a model school in the locality can be adopted. However, such institutions are required to set up their own model school in the respective disability area within 5 years from the date of recognition from the RCI.

18. Certification as a Registered Professional

It is mandatory for every teacher of special education to obtain “Registered Professional Certificate” from the Rehabilitation Council of India to work in the field of special education in India. As continuous professional growth is necessary for the renewal of the certificate the teachers as well as educators in special education should undergo in-service programme periodically to update their professional knowledge. Amendments, if any, to the regulations of the course will be made periodically by the Rehabilitation Council of India.

Any deviation from the above regulations should have the prior approval of the Rehabilitation Council of India.

19. Award of Degree

The affiliating Universities will award degree in B.Ed (Special Education) specialising in Hearing Impairment/ Learning Disability/Locomotor and Neuromuscular Disorders/Mental Retardation/Visual Impairment. While issuing degree certificate, the Universities should clearly spell out the area of specialisation.

20. Course Nomenclature in Short

B.Ed. Special Education (MR)

The above Regulations were laid before the Senate at its meeting held on 27th March, 2009 as envisaged under Section 39 (1) of the Kerala University Act, 1974.
AMENDMENT TO THE REGULATIONS RELATING TO QUALIFICATION OF TEACHERS

The Academic Council at its meeting held on 24th and 25th May 2006 approved the following amendments to the Regulations relating to qualification of Teachers.

Amendment No. 147

“That in the Regulations relating to qualification of Teachers, the following be added after clause 9, under Part II—Teachers of University.

10. Lecturer in Computer Science (in the Department of Computer Science)

A First Class Master’s Degree in Engineering/Technology (ie., ME/M.Tech.) in Computer Science/Computer Science and Engineering/Software Engineering Information Technology. The candidate must have undergone an AICTE approved programme for the above qualifying Degree. Such candidates may also be exempted from passing UGC NET”.

The above amendment to the Regulations was laid before the Senate at its meeting held on 27th March 2009, as envisaged under Section 39(1) of the Kerala University Act, 1974.

REVISED REGULATIONS RELATING TO B.TECH. DEGREE COURSE-2008 SCHEME

The Academic Council at its meeting held on 8th August 2008 approved the revised Regulations relating to B.Tech. Degree Course (2008 Scheme) as follows:

B.TECH. DEGREE COURSE-2008 SCHEME

REGULATIONS

1. Conditions for admission

Candidates for admission to the B.Tech. Degree course shall be required to have passed the Higher Secondary Examination, Kerala or 12th Standard V. H. S. E., C. B. S. E., I. S. C. or any examination accepted by the University as equivalent thereto obtaining not less than 50% in Mathematics and 50% in Mathematics, Physics and Chemistry/Bio-technology/Computer Science/Biology put together, or a diploma in Engineering awarded by the Board of Technical Education, Kerala or an examination recognized as equivalent thereto after undergoing an institutional course of at least three years securing a minimum of 50% marks in the final diploma examination subject to the usual concessions allowed for backward classes and other communities as specified from time to time.

2. Duration of the course

(i) The course for the B.Tech. Degree shall extend over a period of four academic years comprising of eight semesters. The first and second semester shall be combined and each semester from third semester onwards shall cover the groups of subjects as given in the curriculum and scheme of examination.

(ii) Each semester shall ordinarily comprise of not less than 400 working periods each of 60 minutes duration.

(iii) A candidate who could not complete the programme and pass all examinations within ten (10) years since his first admission to the B. Tech. Programme will not be allowed to continue and he has to quit the programme. However he can be readmitted to the first year of the programme if he/she satisfies the eligibility norms applicable to the regular candidates prevailing at the time of readmission.

3. Eligibility for the Degree

Candidates for admission to the degree of bachelor of technology shall be required to have undergone the prescribed course of study in an institutions maintained by or affiliated to the University of Kerala for a period of not less than four academic years and to have passed all the examinations specified in the scheme of study.

4. Subjects of Study

The subjects of study shall be in accordance with the scheme and syllabi prescribed.
5. Evaluation

Candidates in each semester will be evaluated both by continuous assessment and end semester University examination. The individual maximum marks allotted for continuous assessment and University examination for each subject is as prescribed by the scheme of study.

5.1 Continuous Assessment (C. A.)

The marks awarded for the continuous assessment will be on the basis of the day-to-day work, periodic tests (minimum two in a semester) and assignments (minimum of three—one each from each module). The faculty member concerned will do the continuous assessment for each semester. The C. A. marks for the individual subjects shall be computed by giving weightage to the following parameters.

<table>
<thead>
<tr>
<th>Subject</th>
<th>Attendance</th>
<th>Tests</th>
<th>Assignments/Class work</th>
</tr>
</thead>
<tbody>
<tr>
<td>Theory Subjects</td>
<td>20%</td>
<td>50%</td>
<td>30%</td>
</tr>
<tr>
<td>Drawing</td>
<td>20%</td>
<td>40%</td>
<td>40%</td>
</tr>
<tr>
<td>Practical</td>
<td>20%</td>
<td>40%</td>
<td>40%</td>
</tr>
<tr>
<td>Project Work</td>
<td>Work</td>
<td>50%</td>
<td>Assessed by a three member committee out of which one member is the guide-50%</td>
</tr>
</tbody>
</table>

The C. A. marks for the attendance (20%) for each theory, practical and drawing shall be awarded in full only if the candidate has secured 90% attendance or above in the subject. Proportionate reduction shall be made in the case of subjects in which he/she gets below 90% of the attendance for a subject. The CA marks obtained by the student for all subjects in a semester is to be published at least 5 days before the commencement of the University examinations. Anomalies if any may be scrutinized by the department committee and the final CA marks are forwarded to the University within the stipulated time.

5.2 End Semester University Examinations

(i) There will be University examinations at the end of the first academic year and at the end of every semester from third semester onwards in subjects as prescribed under the respective scheme of examinations. Semester classes shall be completed at least 10 working days before the commencement of the University examination.

(ii) The examination will be held twice in a year-April/May session (for even semester) and October/November session (for odd semester). The combined 1st and 2nd semester is reckoned as equivalent to an even semester for the purpose of conduct of examination and the University examination will be held during April/May.

However VII and VIII Semester examination will be conducted in both the sessions. This schedule will not be changed.

(iii) A student will be permitted to appear for the University examination only if he/she satisfies the following requirements.

(a) He/she must secure not less than 75% attendance in the total number of working periods during the first year and in each semester thereafter and shall be physically present for a minimum of 60% of the total working periods. In addition, he/she also shall be physically present in at least 50% of total working periods for each subject.

(b) He must earn a progress certificate from the head of the institution of having satisfactorily completed the course of study in the semester as prescribed by these regulations.

(c) It shall be open to the Vice-Chancellor to grant condonation of shortage of attendance on the recommendation of the head of the institution in accordance with the following norms.

(d) The attendance shall not be less than 60% of the total working periods.

(e) He/she shall be physically present for a minimum of 50% of the total working periods.

(f) The shortage shall not be condoned more than twice during the entire course.

(g) The condonation shall be granted subject to the rules and procedures prescribed by the University from time to time.
(h) The condonation for combined 1st and 2nd semesters will be reckoned as a single condonation for attendance purposes.

(iv) A student who is not permitted to appear for the University examinations for a particular semester due to the shortage of attendance and not permitted by the authorities for condonation of shortage of attendance shall repeat the semester when it is offered again. This provision is allowed only once for a semester.

(v) The university will conduct examinations for all subjects (Theory, Drawing and Practical).

(vi) The scheme of valuation will be decided by the chief examiner for theory /drawing subjects.

(vii) For practical examinations, the examiners together will decide the marks to be awarded. The student shall produce the certified record of the work done in the laboratory during the examinations. The evaluation of the candidate should be as per the guidelines given in the syllabus for the practical subject.

6. Letter Grades

For each subject in a semester, based on the total marks obtained by the student in the University examinations and Continuous Assessment put together a letter grade (S, A+, A, B+, B, C+, C, D, E and F) will be awarded. All letter grades except ‘F’ will be awarded if the marks for the University examination is 40% or above and the total mark (C. A. marks + University Exam mark) is 50% or above. No absolute mark will be indicated in the grade card. Letter grade corresponding to total marks (C. A. marks + University Exam marks) and the corresponding grade point in a ten-point scale is described below.

<table>
<thead>
<tr>
<th>% of Total Marks (C. A. marks + University Exam mark)</th>
<th>Letter Grade</th>
<th>Grade Point (G P.)</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>90% and above</td>
<td>S</td>
<td>10</td>
<td>Excellent</td>
</tr>
<tr>
<td>85% and above but less than 90%</td>
<td>A+</td>
<td>9</td>
<td>..</td>
</tr>
<tr>
<td>80% and above but less than 85%</td>
<td>A</td>
<td>8.5</td>
<td>..</td>
</tr>
<tr>
<td>75% and above but less than 80%</td>
<td>B+</td>
<td>8</td>
<td>..</td>
</tr>
<tr>
<td>70% and above but less than 75%</td>
<td>B</td>
<td>7.5</td>
<td>..</td>
</tr>
<tr>
<td>65% and above but less than 70%</td>
<td>C+</td>
<td>7</td>
<td>..</td>
</tr>
<tr>
<td>60% and above but less than 65%</td>
<td>C</td>
<td>6.5</td>
<td>..</td>
</tr>
<tr>
<td>55% and above but less than 60%</td>
<td>D</td>
<td>6</td>
<td>..</td>
</tr>
<tr>
<td>50% and above but less than 55%</td>
<td>E</td>
<td>5.5</td>
<td>..</td>
</tr>
<tr>
<td>Below 50% (C. A. + U. E.) or below 40% for U. E. only</td>
<td>F</td>
<td>0</td>
<td>Failed</td>
</tr>
</tbody>
</table>

7. Grade Point Average (GPA) and Cumulative Grade Point Average (CGPA)

Grade point average is the semester wise average points obtained by each student in a 10-point scale. GPA for a particular semester is calculated as per the calculation shown below.

\[
GPA = \frac{\sum \text{Credit x GP obtained for the subject}}{\text{credit for subject}}
\]

Cumulative Grade point Average (CGPA) is the average grade points obtained by the students till the end of any particular semester. CGPA is calculated in a 10-point scale as shown below.

\[
CGPA = \frac{\sum \text{Credits for semester x GPA obtained for the semester}}{\text{credit for the semester}}
\]

GPA and CGPA shall be rounded to two decimal points. The Grade Card issued to the students shall contain subject number and subject name, credits for the subject, letter grades obtained, GPA for the semester and CGPA upto that particular semester. In addition to the grade cards for each semester all successful candidate shall also be issued a consolidated statement grades. On specific request from a candidate and after remitting the prescribed fees the University shall issue detailed marks to the individual candidate.
8. Minimum for a pass

(a) A candidate shall be declared to have passed a semester examination in full in the first appearance if he/she secures not less than 5.5 GPA with a minimum of ‘E’ grade for all the individual subjects in that semester.

(b) A candidate shall be declared to have passed in an individual subject of a semester examination if he/she secures grade ‘E’ or above.

(c) A candidate who does not secure a full pass in a semester examination as per clause (a) above will have to pass in all the subjects of the semester examination as per clause (b) above before he is declared to have passed in that semester examination in full.

9. Improvement of Grades

(i) A candidate shall be allowed to re-appear for a maximum of two subjects of a semester examination in order to improve the marks and hence the grades already obtained subject to the following conditions:

(a) The candidate shall be permitted to improve the examination only along with next available chance.

(b) The candidate shall not be allowed to appear for an improvement examination for the subjects of the VII & VIII semesters.

(c) The grades obtained by the candidate for each subject in the improvement chance he has appeared for or the already existing grades-whichever is better will be reckoned as the grades secured.

(d) First & Second semester will be counted as a single chance and they can improve a maximum of three subjects.

(ii) A candidate shall be allowed to repeat the course work in one or more semesters in order to better the C. A. marks already obtained, subject to the following conditions:

(a) He/she shall repeat the course work in a particular semester only once and that too at the earliest opportunity offered to him/her.

(b) He/she shall not combine this course work with his/her regular course work.

(c) He/she shall not be allowed to repeat the course work of any semester if he has already passed that semester examination in full.

(d) The C. A. marks obtained by the repetition of the course work will be considered for all purposes.

(iii) A candidate shall be allowed to withdraw from the whole examination of a semester in accordance with the rules for cancellation of examination of the University of Kerala.

10. Classification of Successful Candidates

(i) A candidate who qualifies for the degree passing all the subjects of the eight semesters within five academic years (ten consecutive semesters after the commencement of his/her course of study) and secures not less than 8 CGPA upto and including eighth semester (overall CGPA) shall be declared to have passed the B. Tech. degree examination in First Class with Distinction.

(ii) A candidate who qualifies for the degree passing all the subjects of the eight semesters within five academic years (ten consecutive semesters after the commencement of his/her course of study) and secures less than 8 CGPA but not less than 6.5 CGPA upto and including eighth semester shall be declared to have passed the B. Tech. degree examination in First Class.

(iii) All other successful candidates shall be declared to have passed the B. Tech degree examination in Second Class.

(iv) Successful candidates who complete the examination in four academic years (Eight consecutive semesters) after the commencement of the course of study shall be ranked branch-wise on the basis of the CGPA in all eight semesters put together. In the case of a tie in the CGPA the total marks of the students who have got same CGPA shall be considered for finalizing the rank. Students who pass the examination in supplementary examination are also covered under this clause.
11. **Educational Tour**

(a) The students may undertake one educational tour preferably after fourth semester of the course and submit a tour report.

(b) The tour may be conducted during the vacation/holidays taking not more than 5 working days, combined with the vacation/holidays if required. Total number of Tour days shall not exceed 15 days.

(c) The tour period shall be considered as part of the working periods of a semester.

12. **Revision of Regulations**

The University may from time to time revise, amend or change the regulations, curriculum, scheme of examinations and syllabi. These changes unless specified otherwise, will have effect from the beginning of the academic year/semester following the notification of the University.

The above Regulations were laid before the Senate at its meeting held on 27th March, 2009, as envisaged under Section 39 (1) of the Kerala University Act, 1974.


The Senate at its meeting held on 29th and 30th July, 2008 has passed the following amendment to the Kerala University First Statutes, 1977.

**Amendment No. 192**

"That, the Proviso to Statute 10 of Chapter 3 of the Kerala University First Statutes, 1977 may be substituted as follows:

Provided that the age of retirement of teachers of the University shall be 60 years and that the teachers of the University who complete the age of 60 years during the course of an academic year and whose date of birth is second July or thereafter shall continue in service till the last day of the month in which the academic year ends and subject to the other conditions under Rule 60 [c] Part I Kerala Service Rules”.

The above amendment to the Kerala University First Statutes 1977 was assented to by the Chancellor on 29-8-2009 and shall come into force with effect from that date.


**AMENDMENT TO KERALA UNIVERSITY FIRST ORDINANCES, 1978**

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act 1974, the Syndicate at its meeting held on 25th March, 2009 has made the following amendment to the Kerala University First Ordinances, 1978.

**Amendment No. 211**

"That in Chapter IV 'Levy of Fees by the University’ the following be added as Serial No. 21 to item XXVIII-Diploma And Certificate Examinations Under IA. 'Examination Fees'.

(21.) PG Diploma in Beauty Therapy-Offered through IDE

<table>
<thead>
<tr>
<th>Item</th>
<th>Fee</th>
</tr>
</thead>
<tbody>
<tr>
<td>Registration fee</td>
<td>250</td>
</tr>
<tr>
<td>For each theory paper</td>
<td>150</td>
</tr>
<tr>
<td>Mark List</td>
<td>100</td>
</tr>
<tr>
<td>Project Report</td>
<td>300</td>
</tr>
</tbody>
</table>
Subsequent appearance:—

- Registration fee : 250
- For each theory paper : 200
- For each Mark List : 100
- For Project Report : 300

The above amendment to the Kerala University First Ordinances, 1978 was laid before the Senate at its meeting held on 11th August 2009 as envisaged in Section 37 (1) of the Kerala University Act, 1974.

(22)


AMENDMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES, 1978

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act 1974, the Syndicate at its meeting held on 25th March, 2009 has made the following amendment to the Kerala University First Ordinances, 1978.

Amendment No. 210

"That, in Chapter IV 'Levy of Fees by the University", the following be added as sub item B to item IX after IX A under IA, 'Examination Fees'.

IX.B  B.L.I.Sc. Degree Course offered through IDE

- Registration fee : 100
- For each Theory Paper : 100
- Mark List : 100
- Paper V-Practical : 200
  (Information Technology)

For Subsequent Appearance:

- Registration fee : 100
- For each Theory Paper : 150
- For each Mark List : 100
- Paper V-Practical : 250
  (Information Technology)

The above amendment to the Kerala University First Ordinances, 1978 was laid before the Senate at its meeting held on 11th August 2009 as envisaged in Section 37 (1) of the Kerala University Act, 1974.

(23)


AMENDMENT TO REGULATIONS RELATING TO ELIGIBILITY CRITERIA FOR ADMISSION TO B.A. DEGREE COURSE IN ARABIC

The Academic Council, at its meeting held on 18-5-2009 approved the following amendment to regulations relating to Eligibility criteria for admission to B.A. Degree Course in Arabic under Faculty of Oriental Studies.

Amendment

"That, in the Regulations relating to Eligibility, subject combination and Mode of ranking for Admission to Various undergraduate courses, the following be added to item 5 Arabic in the column ‘Eligibility for admission, under clause 7-B.A. Degree Course under the Faculty of Oriental Studies’.

*Pre-knowledge of Arabic at Secondary or Higher Secondary Level.

The above amendment was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39 (1) of the Kerala University Act, 1974.
Amendment No. 214

"That, in Chapter IV 'Levy of Fees by the University', of the Kerala University First Ordinances, 1978 the following be added as sub-item II. M after sub-item II. L under item I.A. Examination fees".

M. BFA Degree for Hearing Impaired Students

For each of the II and VIII Semester Examinations:

First appearance

- 50 : For each Theory Paper
- 100 : For each Practical/Project Report
- 50 : For each Marklist

Subsequent appearance

- 100 : For each Theory Paper
- 100 : For each Practical/Project report
- 50 : For each marklist
- 100 : Registration fee (for improvement and supplementary appearance also)

Centralized Valuation fee (wherever applicable)
- 200 : For each examination

The above amendment to the Ordinance was laid before the Senate at its meeting held on 11th August 2009, as envisaged in Section 37 (1) of the Kerala University Act, 1974.

Amendment No. 213

"That in Chapter IV 'Levy of Fees by the University', the following be added as sub—item II. L after sub-item II. K under item IA Examination Fee".

L. B.Sc. Degree Course in Computer Science (Hearing Impaired).

For each of the II, IV and VI Semester Examinations:

First Appearance

- 50 : For each Theory Paper
- 100 : For each Practical/Project report
- 50 : For each marklist

Subsequent Appearance

- 100 : For each Theory Paper
- 100 : For each Practical/Project report
- 50 : For each marklist

The above amendment to the Ordinance was laid before the Senate at its meeting held on 11th August 2009, as envisaged in Section 37 (1) of the Kerala University Act, 1974.
AMENDMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES, 1978.

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act 1974, the Syndicate at its meeting held on 26-5-2009 has made the following amendment to the Kerala University First Ordinances, 1978.

Amendment No. 212

"That, in Chapter IV 'Levy of Fees by the University', the following be added as Serial No. 1 (w) under E. Fees in the Teaching Departments".

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Amount</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>( )</td>
</tr>
</tbody>
</table>

(\(w\)) M.Sc. Computational Biology.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Description</th>
<th>Amount</th>
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</thead>
<tbody>
<tr>
<td>1</td>
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<tr>
<td>2</td>
<td>Admission fee</td>
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<td>3</td>
<td>Library fee</td>
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<td>Stationery fee</td>
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<td>Quasi University fee</td>
<td>100</td>
</tr>
<tr>
<td>6</td>
<td>Medical Inspection fee</td>
<td>10</td>
</tr>
<tr>
<td>7</td>
<td>Sports Affiliation fee</td>
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<tr>
<td>8</td>
<td>University Union fee</td>
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<td>9</td>
<td>Students Aid Fund</td>
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<td>10</td>
<td>Students Group Personal</td>
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<td></td>
<td>Accident Insurance Policy Premium</td>
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<tr>
<td>11</td>
<td>Women's Study Unit fee</td>
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<td>12</td>
<td>Students Affiliation fee</td>
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To PD Account

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<td>Caution Deposit for Laboratory</td>
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<td>Athletic fee</td>
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<td></td>
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To Hon. Treasurer, The Kerala University Departments Union

<table>
<thead>
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<th>Description</th>
<th>Amount</th>
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</thead>
<tbody>
<tr>
<td>1</td>
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<td>2</td>
<td>Magazine fee</td>
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<tr>
<td></td>
<td><strong>Total</strong></td>
<td><strong>70</strong></td>
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**Grand Total** 16,720

The above amendment to the Kerala University First Ordinances, 1978 was laid before the Senate at its meeting held on 11th August 2009, as envisaged in Section 37 (1) of the Kerala University Act, 1974.
AMENDMENT TO REGULATIONS OF M. C. A. DEGREE COURSE RELATING TO
ELIGIBILITY CRITERION FOR ADMISSION

The Academic Council, at its meeting held on 18th May 2009 approved the amendment to Regulations of M. C. A. Degree Course relating to Eligibility Criterion for Admission as follows:

Amendment

“That, in the Regulations and Scheme of Master of Computer Applications Course, the eligibility criteria under clause (1) Conditions for Admission, may be substituted to read as follows:

Candidates should have passed a Bachelor’s Degree of minimum 3 years duration after 10 +2 level, with a minimum of 50% marks in the subject component(s) in any discipline with Mathematics/Statistics/Computer Science/Computer Application/Engineering and Technology as a Main/Subsidiary/Core Subject”.

The above amendment was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39 (1) of the Kerala University Act, 1974.

AMENDMENT TO REGULATIONS RELATING TO M. TECH PROGRAMMES
IN THE UNIVERSITY DEPARTMENTS UNDER THE CSS SCHEME

The Academic Council, at its meeting held on 18-5-2009 approved the following Amendment to Regulations regarding minimum qualification for admission to the seats reserved for Defence personnel for M. Tech. Course offered through Department of Optoelectronics.

Amendment

“That, in the Regulations relating to M. Tech. Programmes in the University Departments under the CSS Scheme, the following be added as sub clause (a) to clause (i) under ‘Guidelines for admission of sponsored candidates to Full Time Degree Programmes’.

(a) The minimum qualifications for admission to the two seats under the sponsored quota reserved for the candidates from Ministry of Defence for M.Tech. Degree Course in Electronics and Communication (Optoelectronics and Optical Communication) offered through Department of Optoelectronics is ‘BE/B.Tech/ M.Sc. Physics/M.Sc. Applied Physics/M.Sc. Electronics’.

The above amendment was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39(1) of the Kerala University Act, 1974.

REVISED REGULATIONS RELATING TO POST BASIC B.Sc. (NURSING)
DEGREE COURSE (2009 ADMISSION)

The Academic Council at its meeting held on l0th November, 2008 approved the Revised Regulations relating to Post Basic B.Sc. (Nursing) Degree Course (2009 Admission onwards) as follows:

REVISED REGULATIONS OF POST BASIC B.Sc. (NURSING) DEGREE COURSE
(2009 ADMISSION ONWARDS)

The Post Basic B.Sc. Degree Course in Nursing is a two year course of study in a College of Nursing affiliated to University of Kerala. The main purpose of this programme is to upgrade the skills and competencies of the diploma (GNM) nurses and there by enable them to assume the role of clinical nurse, teacher, supervisor and manager in hospital/community/educational settings.
Objectives

On completion of B.Sc. Nursing (Post-Basic) degree programme the graduates will be able to:—

- Assess health status, identify nursing needs, plan, implement and evaluate nursing care for patients/clients that contribute to health of individuals, families and communities.

- Demonstrate competency in techniques of nursing based on concepts and principles from selected areas of nursing, physical, biological and behavioral sciences.

- Participate as members of health team in the promotive, preventive, curative and restorative health care delivery system of the country.

- Demonstrate skills in communication and interpersonal relationship.

- Demonstrate leadership qualities and decision-making abilities in various situations.

- Demonstrate skills in teaching to individuals and groups in clinical/community health settings.

- Demonstrate managerial skills in various health care settings.

- Practice ethical values in their personal and professional life.

- Participate in research activities and utilize research findings in improving nursing practice.

- Function as an effective teacher in a School/College of Nursing.

- Recognize the need for continued learning for their personal and professional development.

Eligibility for admission

Candidates for admission to Post Basic B.Sc. Nursing Degree Course in Nursing shall be required to have

I. Passed Higher Secondary or 10+2 examinations with Physics, Chemistry and Biology as optional subjects with aggregate of 50% marks, or other equivalent examination approved by the Kerala University.

II. Passed the General Nursing & Midwifery examination conducted by the State Nursing Councils/examining boards recognized by INC with 55% aggregate marks.

III. Minimum 1 year experience as Staff Nurse in a hospital or community health setting after registration with any State Nursing Council. Candidates should possess Kerala Nursing Council registration at the time of application. The upper age limit for joining the course is 45 years.

Selection

Selection of Candidates shall be on the basis of the marks obtained for qualifying examination (GNM)/on the basis of the rank obtained in the entrance examination conducted by a competent authority.

As per University regulations regarding reservation, reservation rules shall be observed while admitting students in Merit Quota as per the prospectus issued by Government of Kerala for admission to professional courses.

Internship need not be implemented for Post Basic B.Sc. (Nursing) Programme.

The above Regulations relating to Post Basic B.Sc. (Nursing) Degree Course was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39(1) of the Kerala University Act, 1974.
REVISED REGULATIONS OF THE THREE YEAR MASTER OF BUSINESS LAW (MBL) DEGREE COURSE

The Academic Council at its meeting held on 18-5-2009 approved the revised Regulations of the three year Master of Business Law (M.B.L.) Degree Course as follows:

MASTER OF BUSINESS LAW

REGULATIONS

1. Name

The Master of Business Law (Three Year) degree is a postgraduate Degree in the faculty of Law of the University of Kerala.

2. Eligibility for Admission

A candidate who has passed the LL.B Degree Examination of the University of Kerala or an examination of any other University recognized as equivalent thereto by the University of Kerala shall be eligible for admission to the M.B.L. Degree course.

3. Nature and Duration of the Course

The course leading to the Degree of Master of Business Law (M.B.L.) may be conducted as a day/evening course of 3 years duration comprising 6 semesters. The duration of each semester shall be 20 weeks inclusive of examinations. There shall be at least 100 instructional days and 300 hours of instruction in a semester. (3 hours/day).

4. Scheme of Examination

(a) The aggregate marks shall be 2000 distributed as follows:

There shall be Two written papers each carrying a maximum of 100 marks and Teaching practical and Project work in the first semester, three written papers each carrying a maximum of 100 marks in the Second, Third, Fourth and Fifth semesters and one paper carrying a maximum of 100 marks in the sixth semester.

(b) Each candidate shall submit during the Sixth semester a Dissertation which shall carry a maximum of 300 marks.

(c) There shall be a viva-voce examination carrying 100 marks at the end of the sixth semester.

The course break-up for each semester shall be as follows:

<table>
<thead>
<tr>
<th>First Semester</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper 1—Legal Education</td>
<td>100</td>
</tr>
<tr>
<td>Paper 2—Research Methodology</td>
<td>100</td>
</tr>
<tr>
<td>Paper 3—Teaching Practical</td>
<td>50</td>
</tr>
<tr>
<td>Paper 4—Project</td>
<td>50</td>
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<tr>
<td><strong>Total</strong></td>
<td><strong>300</strong></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Second Semester</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper 1—Legislative Process</td>
<td>100</td>
</tr>
<tr>
<td>Paper 2—Judicial Process</td>
<td>100</td>
</tr>
<tr>
<td>Paper 3—Law and Social Change</td>
<td>100</td>
</tr>
</tbody>
</table>
**Third Semester**

| Paper 1—General Principles of Contract | Marks | 100 |
| Paper 2—Law of Corporate Enterprises Industrial Development and Investor Protection | Marks | 100 |
| Paper 3—Sale of Goods and International Trade | Marks | 100 |

**Fourth Semester**

| Paper 1—Law of Intellectual Property | Marks | 100 |
| Paper 2—Information Technology Law | Marks | 100 |
| Paper 3—International Economic Organisation | Marks | 100 |

**Fifth Semester**

| Paper 1—Banking Laws | Marks | 100 |
| Paper 2—Law of Insurance and Carriage of Goods | Marks | 100 |
| Paper 3—International Economic Law | Marks | 100 |

**Sixth Semester**

| Paper 1—Industrial and Business Management Laws | Marks | 100 |
| Paper 2—Dissertation | Marks | 300 |
| Paper 3—Viva Voce | Marks | 100 |

**Total** 2000

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5. **Evaluation**

Evaluation of each paper shall be done in two parts viz. (1) Continuous Assessment (CA) and (2) End Semester Assessment (ESA). The distribution of marks shall be 20% for CA and 80% for ESA.

6. **Continuous Assessment**:

6.1 The Allocation of marks for each component under continuous assessment shall be in the following proportion.

(a) Attendance 5
(b) Assignment 5
(c) Tests 5
(d) Seminar 5

6.2 The minimum attendance required for each subject shall be 75% of the total number of classes conducted in that semester. Those who secure the minimum attendance in a semester alone will be allowed to register for the End Semester Assessment of the semester. The allotment of marks for attendance shall be as follows:

<table>
<thead>
<tr>
<th>Attendance</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>less than 75%</td>
<td>0</td>
</tr>
<tr>
<td>75%</td>
<td>1</td>
</tr>
<tr>
<td>76% to 80%</td>
<td>2</td>
</tr>
<tr>
<td>81% to 85%</td>
<td>3</td>
</tr>
<tr>
<td>86% to 90%</td>
<td>4</td>
</tr>
<tr>
<td>more than 90%</td>
<td>5</td>
</tr>
</tbody>
</table>
6.3 **Assignments**

Each student shall be required to do at least one assignment for each paper, and assignments must be returned to the students.

6.4 **Tests**

For each paper, there shall be at least two class tests during a semester. The probable dates of test shall be announced at the beginning of each semester. Marks for test shall be awarded on the basis of the marks secured for the best of two tests. Valued answer scripts must be made available to the students for perusal within 10 working days from the date of the test.

6.5 **Seminar**

Students shall be required to present a seminar on a selected topic in each paper. A maximum of 5 marks shall be awarded for the seminar. The evaluation of the seminar will be done by the concerned teacher/s handling the paper and participating in the discussion.

6.6 All the records of the continuous assessment must be kept in the college and must be made available for verification by the University if necessary.

7. **Teaching Practical and project work**

7.1 The Chairman, Board of examiners of the first semester shall arrange teaching practicals, which shall be evaluated by the board of examiners.

7.2 Every student shall be required to do a project in the first semester. The project shall be based on empirical research. The Principal shall assign a supervising teacher to guide the project work. The project shall be evaluated by supervising teacher and another teacher appointed by the University.

8. **Dissertation and Viva voce**

8.1 Each candidate shall select a topic for dissertation at the beginning of the sixth semester. The topic shall be of importance in one of the areas of study and shall be of sufficient scope for research leading to advancement of knowledge in the area of study. The topic so selected shall be subject to the approval of the college or centre conducting the course.

The dissertation shall be prepared under the guidance of a person having LL.M./M.B.L. Degree who has been approved as supervising teacher for the purpose by the College/Department/Centre. The dissertation shall be submitted within 30 days from the last date of final semester examination of the course.

8.2 Every student shall submit dissertation within 30 days from the last date of the Final Semester Examination. The dissertation will be valued by a Board of 2 examiners appointed by the University. The maximum marks shall be 300.

8.3 There shall be a comprehensive viva voce at the end of the Sixth Semester carrying 100 marks.

9. **End Semester Assessment**

End Semester Assessment of all the semesters shall be conducted by the University. There shall be double valuation system of answer books. The average of 2 valuations shall be taken into account. If there is a variation of more than 10% the answer books shall be valued by a third examiner. The marks awarded by the third examiner shall be final.

10. **Publication of Results**

10.1 The results of the CA shall be displayed within a week from the last day of a semester. The complaints, if any shall be examined by the College Level Committee and it shall arrive at a decision regarding the awarding of marks.

10.2 The marks awarded for various components of the CA shall not be rounded off, if it has a decimal part. The total marks of the CA shall be rounded off to the nearest whole number. The statement of marks of the CA of all the students in a semester shall be approved by the College Level Committee, countersigned by the Principal and forwarded to the Controller of examinations within 10 working days from the last day of the semester. Normalisation of the CA may be done by the University.
10.3 The results of the ESA shall be arranged to be published within 30 to 45 days from the date of the last examination.

11. Pass requirement

11.1 Those who secure not less than 40% marks of ESA for each paper and an aggregate minimum of 50% marks for all the papers of a semester shall be declared to have successfully completed the semester.

11.2 Those who have successfully completed all the semesters of programme shall be declared to have successfully completed the M.B.L. Degree programme.

12. Classification of results

12.1 The classification of the results of the Programme shall be done at the end of the sixth semester based on the total marks secured for all semesters and shall be as follows:

- Candidates securing not less than 50% but below 60% — Second Class.
- Candidates securing 60% and above — First class.

12.2 Ranking

Candidates who pass all the semester examinations in the first appearance within the minimum period prescribed for each semester shall be ranked on the basis of aggregate marks secured for all the semesters.

12.3 The mark lists of each of the first five semesters shall be issued immediately after the publication of the results of each semester.

12.4 Consolidated mark list showing the marks secured for all the papers of all the six semesters with classification will be issued immediately after the finalization of the results of the final semester, by the University.

13. Promotion to higher semesters

13.1 Students who complete the course, secure the minimum required the attendance for all the papers of a semester and register for the University examinations at the end of the semester alone will be promoted to the next higher semester.

14. Re-appearance of failed students

14.1 Students who fail to secure the minimum marks for a pass will be permitted to re-appear for the ESA of the concerned semester along with the next regular batch of students. Failed candidates will have to appear for the whole examination of that semester. They will not be allowed to repeat the course, but the marks secured by them for the CA part will be carried over along with the marks of ESA so re-appeared. Not more than two chances for re-appearance for each semester shall be granted.

14.2 Admission of M.B.L. (2 year semester degree holders)

M.B.L. (2 year semester) degree holders of University of Kerala may be admitted to the M.B.L. (3 Year) degree course and after the successful completion of 1st, 2nd semester, a certificate to that effect may be issued.

14.3 Students who fail to secure the minimum required aggregate attendance during a semester will be given one more chance to repeat the semester along with the subsequent batch of students after obtaining re-admission. They have to repeat the CA of all the papers.

15. Monitoring of the Programme

Monitoring of the M.B.L. Programmes shall be done at College level.

15.1 College Level Committee

A Committee consisting of the Principal and 4 teachers engaged in teaching M.B.L. course shall constitute the College Level Committee. The Principal shall be the Chairman and a member nominated by the Principal shall serve as the Convener. This Committee shall be responsible for the conduct of the M.B.L. Programme, ensuring minimum instructional days, arranging ESA (University Examinations) of the various semesters etc. Complaints of students regarding evaluation of CA should be considered by this Committee for taking appropriate decision. The College Level Committee shall be reconstituted every year by the Principal immediately on commencement of the M.B.L. Programme.

The above Revised Regulations relating to M.B.L. Degree Course was laid before the Senate at its meeting held on 11th August, 2009, as envisaged under Section 39 (1) of the Kerala University Act, 1974.
AMENDMENT TO REGULATIONS RELATING TO RECOGNITION OF EXAMINATIONS AND DEGREES OF OTHER UNIVERSITIES

The Academic Council at its meeting held on 18th May, 2009 approved the following amendment to the Regulations relating to Recognition of Examinations and Degrees of other Universities

**Amendment**

“That, in Chapter IV-Norms for granting Recognition/Equivalence to Examinations, Degree etc. of Universities or Boards of Foreign Countries of the Regulations relating to Recognition of Examinations and Degrees of Other Universities, the following be added to the existing entries under relevant Universities/Institutions under the heading “Degrees and Examinations of other Universities and Institutions” recognized by the University of Kerala.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Order No. and Date</th>
<th>Name of the State boards/Statutory Universities/Foreign Universities/Institutions</th>
<th>Examinations/Deegrees</th>
<th>Corresponding Examination/Degree of the Kerala University</th>
<th>Authorities recommended Chairman BOS</th>
<th>Dean Faculties</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Ac.C. 200054/07</td>
<td>Uty. of Delhi</td>
<td>B.A. Degree (Honours) in Psychology</td>
<td>B.A. Degree in Psychology</td>
<td>Social Sciences</td>
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<td>2</td>
<td>Ac.C.22585/07</td>
<td>Uty. of Calicut</td>
<td>B.A. Degree in Mass Communication</td>
<td>B.A. Degree Communication and Journalism</td>
<td>Arts</td>
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<td>3</td>
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<td>Uty. of Calicut</td>
<td>BLISc.</td>
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<td>Library and Information Science</td>
<td>Arts</td>
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<td>4</td>
<td>Ac.C.29674/07</td>
<td>Manonmaniam Sundaranar Uty., Thirunelveli</td>
<td>MSW</td>
<td>MSW</td>
<td>Social Work</td>
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<td>5</td>
<td>Ac.C.35722/07</td>
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<td>B.A. Degree in Arabic (Special)</td>
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<td>Oriental Studies</td>
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<td>6</td>
<td>Ac.C.24653/07</td>
<td>Uty. of Osmania Hyderabad</td>
<td>M.A. Degree in Sociology (Distance Edn.)</td>
<td>Admission to further courses</td>
<td>Sociology</td>
<td>Social Sciences</td>
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<tr>
<td>7</td>
<td>Ac.C.4929/08</td>
<td>Tamil Nadu Dr. M. G. R. Medical Uty. Chennai</td>
<td>BHMS</td>
<td>BHMS</td>
<td>Homoeopathy</td>
<td>Medicine</td>
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<td>8</td>
<td>Ac.C.27486/07</td>
<td>Uty. of Calicut</td>
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<td>MPE</td>
<td>Physical Edn.</td>
<td>Physical Edn.</td>
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<td>8-4-2008</td>
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</table>
### RECOGNIZED COURSES OFFERED BY SCOTT CHRISTIAN COLLEGE (AUTONOMOUS), NAGERCOIL AFFILIATED TO MANONMANIAM SUNDARANAR UNIVERSITY, THIRUNELVELI

<table>
<thead>
<tr>
<th>No.</th>
<th>Ac.C.</th>
<th>Date</th>
<th>Course</th>
<th>Degree</th>
<th>Field</th>
<th>College</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>17355/07</td>
<td>22-4-2008</td>
<td>MS Uty., Thirunelveli</td>
<td>M.Phil. Degree</td>
<td>Tamil</td>
<td>Scott Christian College (autonomous)</td>
</tr>
<tr>
<td>2</td>
<td>24934/07</td>
<td>18-4-2008</td>
<td>do.</td>
<td>M.Phil. Degree</td>
<td>Chemistry</td>
<td></td>
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<tr>
<td>3</td>
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<td>29-4-2008</td>
<td>do.</td>
<td>M.Phil. Degree</td>
<td>History</td>
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</tr>
<tr>
<td>4</td>
<td>30764/07</td>
<td>28-4-2008</td>
<td>do.</td>
<td>M.Phil. Degree</td>
<td>Zoology</td>
<td></td>
</tr>
<tr>
<td>5</td>
<td>30763/07</td>
<td>9-4-2008</td>
<td>do.</td>
<td>M.Sc. Degree</td>
<td>Botany</td>
<td></td>
</tr>
</tbody>
</table>

### COURSES OFFERED BY OTHER AUTONOMOUS COLLEGES RECOGNIZED BY UNIVERSITY OF KERALA

<table>
<thead>
<tr>
<th>No.</th>
<th>Ac.C.</th>
<th>Date</th>
<th>Course</th>
<th>Degree</th>
<th>Field</th>
<th>College</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>15530/07</td>
<td>18-4-2008</td>
<td>Uty. of Madras</td>
<td>B.Sc. Degree</td>
<td>Mathematics</td>
<td>through Presidency College, Chennai (autonomous)</td>
</tr>
<tr>
<td>3</td>
<td>17353 (a)/2007</td>
<td>(autonomous)</td>
<td>Bharathidasan University, Thiruchirappalli.</td>
<td>M.Phil. Degree in Biotechnology</td>
<td>Dean, Faculty of Environmental Science</td>
<td></td>
</tr>
<tr>
<td>4</td>
<td>17353 (b)/2007</td>
<td>14-1-2008</td>
<td>Bharathidasan University, Thiruchirappalli through Seethalakshmi Ramaswami, Thiruchirappalli, (autonomous college)</td>
<td>M.Sc. degree in Biotechnology</td>
<td>Dean, Faculty of Environmental Science</td>
<td></td>
</tr>
</tbody>
</table>

### COURSES OFFERED BY ST. XAVIER’S COLLEGE (AUTONOMOUS) PALAYAMKOTTAI AFFILIATED TO MANONMANIAM SUNDARANAR UNIVERSITY, THIRUNELVELI

<table>
<thead>
<tr>
<th>No.</th>
<th>Ac.C.</th>
<th>Date</th>
<th>Course</th>
<th>Degree</th>
<th>Field</th>
<th>College</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>29004/07</td>
<td>28-4-2008</td>
<td>..</td>
<td>M.A. Degree</td>
<td>Tamil</td>
<td>Oriental Studies</td>
</tr>
<tr>
<td>2</td>
<td>28203/07</td>
<td>25-4-2008</td>
<td>..</td>
<td>M.Sc. Degree</td>
<td>Zoology</td>
<td>Science</td>
</tr>
</tbody>
</table>

The above amendment was laid before the Senate at its meeting held on 11th August 2009, as envisaged under section 39 (1) of the Kerala University Act, 1974.
The Academic Council at its meeting held on 18th May 2009 approved the following amendment to the Regulations relating to Recognition of Examinations and Degrees of other Universities.

**Amendment**

“That, in Chapter IV-Norms for granting Recognition/Equivalence to Examinations, Degrees etc. of Universities or Boards of Foreign Countries of the Regulations relating to Recognition of Examinations and Degrees of Other Universities, the following be added to the existing entries under relevant Universities/Institutions under the heading “Degrees and Examinations of other Universities and Institutions” recognized by the University of Kerala”.

**LIST OF DEGREES/EXAMINATIONS OF OTHER UNIVERSITIES/INSTITUTIONS-RECOGNITION TO BE GRANTED**

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Order No. with Date</th>
<th>Name of the State Boards/Statutory/Deemed Universities/Foreign Universities/Institutions</th>
<th>Examination/ Degrees</th>
<th>Corresponding Degree or Examination of Kerala University</th>
<th>Authorities recommended Chairman BOS Dean Faculty</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Ac.C. 32989/08 23-9-2008</td>
<td>Alagappa Uty., Karaikudi</td>
<td>B. S. Apparel Fashion Design (Regular)</td>
<td>Sufficient qualification for admission to MBA admission of Kerala University</td>
<td>Management Studies Management Studies</td>
</tr>
<tr>
<td>2</td>
<td>Ac.C. 3527/08 23-5-2008</td>
<td>Annamalai Uty., Annamali Nagar</td>
<td>MPES (Regular)</td>
<td>For Ph. D. Registration in Physical Education of Kerala University</td>
<td>Physical Education Physical Education</td>
</tr>
<tr>
<td>3</td>
<td>Ac.C. 31986/08 19-9-2008</td>
<td>Annamalai University, Annamalai Nagar</td>
<td>M.Sc. Degree in Coastal Aqua-culture (Regular)</td>
<td>Equivalent to the M.Sc. Degree in Zoology</td>
<td>Zoology (PG) Science</td>
</tr>
<tr>
<td>4</td>
<td>Ac.C. 24274/08 10-10-2008</td>
<td>Barkathullah Viswavidyalaya, Bhopal</td>
<td>B.Sc. (triple main) Degree in Chemistry, Botany, Zoology</td>
<td>B.Sc. Degrees in Botany and Zoology for employment and higher studies in both</td>
<td>Botany and Zoology (Pass) Science</td>
</tr>
<tr>
<td>5</td>
<td>Ac.C. 30992/08 22-9-2008</td>
<td>Bharathiyar University (through Konganadu Arts and Science College), Autonomous</td>
<td>M.Sc. Degree in Zoology (Regular)</td>
<td>M.Sc. Degree in Zoology</td>
<td>Zoology (PG) Science</td>
</tr>
<tr>
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</tr>
<tr>
<td>6</td>
<td>Ac.C. 6901/08 10-6-2008</td>
<td>Bharathidasan University through ADM College for Women (autonomous), Nagapattinam.</td>
<td>M. Phil. Degree in Mathematics (full-time, regular)</td>
<td>M. Phil. Degree in Mathematics.</td>
<td>Mathematics</td>
</tr>
<tr>
<td>7</td>
<td>Ac.C. 2367/08 16-6-2008</td>
<td>Bharathidasan University through St. Joseph’s College (autonomous), Thiruchirappalli</td>
<td>M.Phil. Degree in Plant Biology and Plant Biotechnology (full-time, regular)</td>
<td>Equivalent to M.Phil. Degree in Botany and for Ph.D. registration in Botany and Biotechnology of Kerala university</td>
<td>Botany (PG)</td>
</tr>
<tr>
<td>8</td>
<td>Ac.C. 4517/(a)/ 2008 23-7-2008</td>
<td>Bharathidasan University through St. Joseph’s College (autonomous), Thiruchirappalli</td>
<td>M.Phil. Degree in Physics (full-time, regular)</td>
<td>Equivalent to M. Phil. Degree in Physics of Kerala University</td>
<td>Physics</td>
</tr>
<tr>
<td>9</td>
<td>Ac.C. 8639/08 28-7-2008</td>
<td>Bangalore University</td>
<td>B.Sc. Degree in Fashion and Apparel Design (Regular)</td>
<td>For admission to MBA Degree of Studies of Kerala University Management Studies</td>
<td>Management Studies</td>
</tr>
<tr>
<td>10</td>
<td>Ac.C. 29938/07 2-6-2008</td>
<td>Bangalore University</td>
<td>B. A. triple main Psychology, Sociology and Economics (Regular)</td>
<td>For higher studies in the Faculty of Social Sciences Psychology (Pass) Sociology (Pass) and Economics (Pass)</td>
<td>Social Sciences and Arts</td>
</tr>
<tr>
<td>11</td>
<td>Ac.C.35809/08 7-10-2008</td>
<td>Bangalore University</td>
<td>BHIM (Regular)</td>
<td>Equivalent to B. Sc. degree in Hotel Management and Catering Science of Kerala University Management Studies</td>
<td>Management Studies</td>
</tr>
<tr>
<td>12</td>
<td>Ac.C. 7931/08 6-10-2008</td>
<td>Kuvempu University, Karnataka</td>
<td>B.Sc. triple main Degree in Chemistry, Botany and Zoology</td>
<td>Equivalent to B. Sc. Degree in Zoology and Botany of Kerala University for higher studies in either Zoology, Botany and for employment purpose Chemistry, Zoology and Botany (Pass)</td>
<td>Science</td>
</tr>
<tr>
<td>13</td>
<td>Ac.C. 26137/08 11-7-2008</td>
<td>Madras University through Madras Christian College (autonomous)</td>
<td>M. Com. Degree</td>
<td>Equivalent to M. Com. Degree of Kerala University Commerce (PG)</td>
<td>Commerce</td>
</tr>
<tr>
<td>14</td>
<td>Ac.C. 30970/08 12-6-2008</td>
<td>University of Madras</td>
<td>M. A. Degree in Indian Music</td>
<td>M. A. Degree in Music</td>
<td>Music</td>
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<tr>
<td>15</td>
<td>Ac.C. 29024/07 9-6-2008</td>
<td>Madras University through Madras Christian College (autonomous)</td>
<td>M. Sc. Degree in Physics</td>
<td>M. Sc. Degree in Physics</td>
<td>Physics (PG)</td>
</tr>
<tr>
<td>16</td>
<td>Ac.C. 5510/08 4-7-2008</td>
<td>Manipal University, Mahe</td>
<td>BASLP Degree</td>
<td>BASLP Degree</td>
<td>Medicine (Pass)</td>
</tr>
<tr>
<td>17</td>
<td>Ac.C. 4778/07 4-6-2008</td>
<td>Mangalore University</td>
<td>BASLP Degree</td>
<td>BASLP Degree</td>
<td>Medicine (Pass)</td>
</tr>
<tr>
<td>18</td>
<td>Ac.C.29315/07 7-6-2008</td>
<td>M. G. University, Kottayam</td>
<td>M. Sc. Degree in Applied Fisheries and Aquaculture</td>
<td>M. Sc. Degree in Aquatic Biology and Fisheries</td>
<td>Aquatic Biology and Fisheries</td>
</tr>
<tr>
<td>19</td>
<td>Ac.C. 26149/07 4-7-2008</td>
<td>M. G. University, Kottayam</td>
<td>Model II B. A. Hindi Vocational (Regular)</td>
<td>B. A. Degree in Hindi of Kerala University for pursuing higher studies and for employment</td>
<td>Hindi (Pass)</td>
</tr>
<tr>
<td>20</td>
<td>Ac.C. 29055/07 19-4-2008</td>
<td>Manonmaniam University through Scott X’ian College (autonomous)</td>
<td>M. Phil. Degree in Botany (full-time, regular)</td>
<td>M. Phil. Degree in Botany</td>
<td>Botany (PG)</td>
</tr>
<tr>
<td>21</td>
<td>Ac.C. 3294/08 15-7-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli</td>
<td>M. Sc. Degree in Environmental Biotechnology (Regular)</td>
<td>For Ph. D. Registration of Kerala University in Biotechnology</td>
<td>Dean of Applied Sciences</td>
</tr>
<tr>
<td>22</td>
<td>Ac.C. 30481/07 3-6-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli</td>
<td>B. Sc. Degree in Plant Biology and Plant Biotechnology</td>
<td>Equivalent to the B. Sc. Degree in Botany of Kerala University</td>
<td>Botany (Pass)</td>
</tr>
<tr>
<td>23</td>
<td>Ac.C. 33672/07 3-6-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli</td>
<td>M. Phil. Degree in Coastal Aquaculture (full-time, regular)</td>
<td>M. Phil. Degree in Zoology of Kerala University Provided that the M. Phil. Degree holder is an M. Sc. Graduate in Zoology or Aquatic Biology and Fisheries</td>
<td>Zoology (PG)</td>
</tr>
<tr>
<td>24</td>
<td>Ac.C. 35383/07 3-6-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli through Scott X’ian College (autonomous), Nagercoil</td>
<td>M. Phil. Degree in Commerce (full time, regular)</td>
<td>M. Phil. Degree in Commerce</td>
<td>Commerce (PG)</td>
</tr>
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<td>25</td>
<td>Ac.C. 35992/07 29-5-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli through Scott X’ian College (autonomous), Nagercoil</td>
<td>M. Sc. Degree in Physics</td>
<td>M. Sc. Degree in Physics</td>
<td>Physics (PG)</td>
</tr>
<tr>
<td>26</td>
<td>Ac.C. 23610/07 22-5-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli through Scott X’ian College (autonomous)</td>
<td>M. Phil. Degree in Mathematics (full time, regular)</td>
<td>M. Phil Degree in Mathematics</td>
<td>Mathematics (PG)</td>
</tr>
<tr>
<td>27</td>
<td>Ac.C. 30765/07 22-5-2008</td>
<td>Manonmaniam Sundaranar University, Thirunelveli through Scott X’ian College (autonomous)</td>
<td>M. Sc. Degree in Zoology</td>
<td>M. Sc. Degree in Zoology</td>
<td>Zoology (PG)</td>
</tr>
<tr>
<td>28</td>
<td>Ac.C. 25252/08 25-9-2008</td>
<td>University of Hyderabad</td>
<td>MPA (Regular) (Item No. 20 of Academic Council dated 8-8-2008)</td>
<td>Equivalent to MPA of Kerala University</td>
<td>Fine Arts</td>
</tr>
<tr>
<td>29</td>
<td>Ac.C. 31946/06 2-8-2008</td>
<td>State Institute of Russian, Moscow</td>
<td>Training Programme in Teaching of Russian to Foreign teachers (Item No. 9 of Academic Council dated 20-5-2008)</td>
<td>Equivalent to B. Ed. Degree of Kerala University for appointment as Russian Language teacher in Higher Secondary Schools</td>
<td>On the basis of the recommendations of Faculty of Education held on 6-5-2008</td>
</tr>
<tr>
<td>30</td>
<td>Ac.C. 25386/08 24-9-2008</td>
<td>M. G. University</td>
<td>Ph. D. in Theatre Arts (Item No. 15 of 8-8-2008)</td>
<td>Recognized for the purpose of employment in Kerala University</td>
<td>Visual Arts</td>
</tr>
<tr>
<td>(1)</td>
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<tr>
<td>32</td>
<td>Ac.C. 30911/07 26-9-2008</td>
<td>M. S. University Thirunelveli through Scott X’ian College (autonomous)</td>
<td>M. Sc. Degree in Mathematics (Regular) (Item No. 18 of Academic Council dated 8-8-2008)</td>
<td>M. Sc. Degree in Mathematics (PG)</td>
<td>Mathematics</td>
</tr>
<tr>
<td>33</td>
<td>Ac.C. 3/0629/09 1/07 6-9-2008</td>
<td>M. S. University, Thirunelveli</td>
<td>M. Phil. Degree in Computer Science (Item No. 42 of Academic Council dated 20-5-2008)</td>
<td>Recognized for doing Ph. D. in Computer Science in Kerala University after qualifying the entrance examination conducted for the purpose</td>
<td>Computer Science (PG)</td>
</tr>
<tr>
<td>34</td>
<td>Ac.C. 8670/07 26-8-2008</td>
<td>Regional Institute of Education (RIU) affiliated to Mysore University, Mysore</td>
<td>M. Ed. elementary education (Regular) (Item No. 9 of Academic Council dated 20-5-2008)</td>
<td>Equivalent to M. Ed. Degree of Kerala University</td>
<td>On the basis of recommendations of Faculty of Education held on 6-5-2008</td>
</tr>
<tr>
<td>35</td>
<td>Ac.C. 29806/07 8-7-2008</td>
<td>Rashtriya Sanskrit Vidyapeetha, Thirupati (Deemed University)</td>
<td>M.A. Degree in Sanskrit (Item No. 18 of Academic Council dated 20-5-2008)</td>
<td>Equivalent to M.A. Degree in Sanskrit General Language and Literature</td>
<td>Sanskrit (PG)</td>
</tr>
<tr>
<td>36</td>
<td>Ac.C/08 8-7-2008</td>
<td>Dakshina Bharath Hindi Prachar Sabha</td>
<td>M. Phil. (full-time, Regular) (Item No. 17 of Academic Council dated 20-5-2008)</td>
<td>Recognized for the purpose of registration of Full-time Ph. D. Programme in Hindi of Kerala University</td>
<td></td>
</tr>
<tr>
<td>37</td>
<td>Ac.C. 7103/08 29-9-2008</td>
<td>M.G. University</td>
<td>B.Sc. Degree (Double Main) in Botany and Biotechnology (Regular) (Item No. 16 of Academic Council dated 8-8-2008)</td>
<td>Equivalent to B. Sc. Degree in Botany of Kerala University</td>
<td>Botany (Pass)</td>
</tr>
<tr>
<td>38</td>
<td>Ac.C. 18264/07 26-9-2008</td>
<td>Bharathiar University (Coimbatore) through Sree Ramakrishna Mission Vidyalaya College of Arts and Science Coimbatore) (autonomous)</td>
<td>B.Sc. Degree in Chemistry (Item No. 14 of Academic Council dated 8-8-2008)</td>
<td>Equivalent to B. Sc. Degree in Chemistry (Pass)</td>
<td>Chemistry (Pass)</td>
</tr>
</tbody>
</table>
The above amendment to the Regulations was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39(1) of the Kerala University Act, 1974.


REGULATIONS RELATING TO FIRST DEGREE PROGRAMMES IN AFFILIATED COLLEGES, 2009.

The Academic Council at its meeting held on 2-6-2009 approved the Regulations for the First Degree Programmes under the Choice Based Credit and Semester System in the Affiliated Colleges as follows:

Regulations for the First Degree Programmes in Affiliated Colleges, 2009

1. Title

These Regulations shall be called ‘The University of Kerala Regulations for the First Degree Programmes under the Choice Based Credit and Semester system (CBCS) in Affiliated Colleges’, 2009.

2. Scope, Application and Commencement

2.1 The Regulations provided herein shall apply to all regular First Degree (Under Graduate) Programmes under the Faculties of Science, Applied Science, Arts, Social Sciences, Fine Arts, Oriental Studies, Management Studies and Commerce conducted in Colleges Affiliated to the University of Kerala. These Regulations shall apply to the Vocational, Triple main and Restructured Degree Programmes and shall not apply to the Courses offered by the Institute of Distance Education and to the Private Registration Stream.

2.2 These Regulations shall apply to First Degree Academic Programmes to which admissions are made from the academic year 2009-2010 onwards.

2.3 These Regulations supersede the provisions of all the existing Regulations for the regular Under Graduate Programme conducted in Colleges Affiliated to the University of Kerala unless otherwise specified.

3. Definitions

3.1 ‘Academic Programme’ means the entire Course of study as per the given Scheme and Examinations.

3.2 ‘Semester’ means a term consisting of a minimum of 90 working days distributed over a minimum period of 18 weeks.

3.3 ‘Course’ means a portion of a subject to be taught and evaluated in a Semester (equivalent to a paper under traditional scheme).

3.4 ‘Language Courses’ are Courses in English and an Additional Language of student’s choice, for which all the students who join for First Degree Programme have to register.

3.5 ‘Foundation Course’ means a Course at the foundation level that all students of the First Degree Programme (FDP) have to register.

3.6 ‘Core Course’ means a compulsory Course in a Major subject related to the First Degree Programme (FDP) in a discipline.

3.7 ‘Complementary Course’ means a Course in a subject other than the Major subject and is complementary to it.
3.8 ‘Open Course’ means an optional Course which the student is free to take at his/her will. Open Course can be an Elective Course in the Major subject or can be a non Major Elective Course outside the mainstream of study as well.

3.9. (a) “Elective Course” means a specialized Course from the frontier area of the Core subject, which he/she is free to choose.

3.9. ‘Audit Course’ means a Course which the student can register without earning credits (zero credit Courses) and are not compulsory for completing the Degree Programme.

3.10. ‘Repeat Course’ is a Course that a student repeats if he/she has failed in it.

3.11. ‘Credit’ (C) of a Course is a measure of the weekly unit of work involving lecture or laboratory session or seminar or similar activity assigned to/for the Course.

3.12. ‘Grade’ indicates the level of performance of a student in a Course.

3.13. ‘Grade Point’ is an integer indicating the numerical equivalent of the broad level of performance of a student in a Course. The product of grade point and the credit of a Course is called ‘Credit Point’.

3.14. ‘Semester Grade Point Average’ (SGPA) is an index of the overall performance of a student at the end of a Semester. It is obtained by dividing the sum of the credit points obtained by a student at the end of a Semester by the sum of the credits of Courses taken by the student in the Semester.

3.15. ‘Cumulative Grade Point Average’ (CGPA) indicates the broad academic level of performance of the student in a Programme. It is obtained by dividing the sum of the credit points in all the Courses taken by the student for the entire Programme by the total number of credits.

3.16. ‘Major Subject’ means the subject for which the student has chosen the Core Courses in the respective Programme.

3.17. ‘Faculty Advisor’ means a teacher appointed by the Department Council/HoD who will advise the student on all academic matters. The teacher will be from the Department for the Major subject.

3.18. ‘Grace Grade’ means upgraded grade awarded to a student in recognition of meritorious achievements in Sports/Arts/NCC/NSS.

4. Admission

4.1. Eligibility for admissions and reservation of seats for various First Degree programmes shall be according to the rules framed by the University from time to time. No student shall be eligible for admission to a First-Degree Programme (FDP) in any of the discipline unless he/she has successfully completed the examination conducted by a Board/University at the +2 level of schooling or its equivalent.

4.2. Student enrollment shall be in accordance with the academic and physical facilities available in the institution. The College shall make available to all students a brochure listing all the Courses offered by the various Departments in the entire Programme and the number of seats sanctioned by the University for each Programme.

4.3. Depending upon the academic and physical facilities available in the Institution, the University may allow the Institution to admit a certain number of students in the 3rd or 5th Semester by transfer if required, from other Institutions subject to conditions prescribed by the University. A student who has already successfully completed a First Degree Programme and is desirous of and academically capable of pursuing another First Degree Programme may also be admitted with the prior approval of the University according to conditions regarding course requirements specified by the University.

5. Registration

5.1 Each Student shall register for the courses in the prescribed registration form in consultation with the Faculty Advisor within two weeks from the commencement of each Semester.

5.2 The number of courses/credits that a student can take in a Semester is governed by the provisions in these Regulations pertaining to the minimum and maximum number of credits permitted.

5.3 A student can opt out of a course/courses registered subject to the minimum credit/course requirement if he/she feels he/she has registered for more courses than he/she can handle, within thirty days from the commencement of the Semester.

5.4 The maximum number of students to be admitted to a Programme shall be limited to the number of seats sanctioned by the University.
5.5 The college shall send a list of the students registered for each Programme in each semester giving the details of Courses for which each of the students has registered including the repeat/reappearance Courses, to the University in the prescribed form within 45 days from the commencement of the Semester.

6. Duration

6.1 The normal duration of a First-Degree Programme shall be three years consisting of six semesters. No student shall be allowed to complete the Programme by attending more than 12 continuous semesters.

6.2 The duration of each Semester shall be five months inclusive of the days of examinations. There shall be at least 90 working days in a Semester and a minimum of 450 hours of instruction in a Semester. Odd Semester (June-Oct) commences in June and Even Semester (Dec-April) commences in December every year. There will be one month Semester breaks in November and May between Semesters.

6.3 There shall be a uniform calendar prepared by the University for the conduct of the Academic Programme.

7. Programme Structure

7.1 Students shall be admitted to First Degree Programmes in the Faculties of Science, Arts, Fine Arts, Social Sciences, Oriental Studies, Commerce, Management Studies and Applied Science conducted in Affiliated Colleges under the regular stream as indicated under 2.1.

7.2 The First Degree Programme shall include (1) Language Courses, (2) Foundation Courses, (3) Core Courses in the Major Subjects related to Degree Programme, (4) Complementary Courses on allied subjects, (5) Open/Elective Courses and (6) Dissertation. The minimum number of Courses required for completion for a Degree Programme may vary from 30 - 38 depending on the credit assigned to different Courses.

7.3 The students may choose the Major Subject of study at the beginning of the Programme and shall join a Department.

7.4 Language Courses and Foundation Courses shall be offered in the 1st, 2nd, 3rd and 4th Semesters. Core Courses may be offered from the 1st Semester onwards along with the Complementary Courses and shall include a compulsory Project/ Dissertation to be undertaken during the 5th/6th Semester.

Open/Elective Courses may be offered in any subject and the student will have the option to do Courses offered by other Departments and specialized, advanced/applied Courses offered by the same Department.

7.5 No Course shall carry more than 4 credits. Audit Courses will carry zero credit.

7.6 The Core Courses prescribed by the University for the First Degree Programmes shall be offered by the parent Department. More than one combination of Complementary Courses in allied subjects may be offered depending on the availability of teachers and infrastructure facilities (e.g. Chemistry with Mathematics and Physics or Chemistry with Mathematics and Computer Science or Chemistry with Mathematics and Zoology).

7.7 The student is free to take any combination of Complementary Courses offered by the Institution and is also free to select any Elective Course offered by the Departments. The student shall do Open/Elective Courses totaling to a minimum of 4 credits but not more than 20 credits. However, the students may ascertain from the Faculty advisor the suitability and usefulness of such Courses to increase the academic potential and opportunity/eligibility for higher studies.

7.8 The student secures the credits assigned to a Course on successful completion of the Course. The students shall be required to earn a minimum of 120 Credits including credits for Language Courses, Foundation Courses, Core Courses, Complementary Courses (as the case may be), Dissertation and Open/Elective Courses as indicated below within a minimum period of 6 Semesters for the award of the Degree excluding credit acquired for social service/extension activity. The minimum required credits for different Courses for the award of the degree are given in the general structure of the First Degree Programme in Schedule-I.

<table>
<thead>
<tr>
<th></th>
<th>B. A./B. Sc.</th>
<th>B. Com.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Accumulated minimum credits required for successful completion of the Programme</td>
<td>120 credits</td>
<td>120 credits</td>
</tr>
<tr>
<td>Minimum Credits for Language Courses</td>
<td>33 credits</td>
<td>22 credits</td>
</tr>
<tr>
<td>Minimum credits required for Foundation Courses</td>
<td>5 credits</td>
<td>5 credits</td>
</tr>
<tr>
<td>Credits required for Core Courses including Dissertation</td>
<td>50-56 credits</td>
<td>61 credits</td>
</tr>
<tr>
<td>Credits required for Complementary Course</td>
<td>22-28 credits</td>
<td>12 credits</td>
</tr>
<tr>
<td>Minimum credits required for Open Courses/Electives</td>
<td>4 credits</td>
<td>20 credits</td>
</tr>
<tr>
<td>Minimum credits for Social Service/Extension activity</td>
<td>1 credit</td>
<td>1 credit</td>
</tr>
</tbody>
</table>
79 The student is free to take Audit Courses which may be skill based/vocational courses offered in the Colleges sanctioned by the University, in consultation with the Faculty advisor to enhance the academic potential of the student for higher studies/employment. Although the Audit courses do not fetch any credits, these Courses shall be indicated in the score sheet.

7.10 A student is free to register for as many Courses as he/she can if facilities permit, meeting the minimum credits requirement. Such additional credits acquired will be separately shown in the Grade card. No student shall register for more than 24 credits (excluding repeat Courses) and less than 16 credits in each Semester.

7.11 Attendance:—The minimum number of hours of lectures, tutorials, seminars or practical which a student shall be required to attend for eligibility to appear at the End Semester examination shall not be less than 75% of the total number of hours of lectures, tutorials sessions, laboratory sessions and /or any other prescribed requirements for each Course.

7.12 Credit Transfer:—The credits acquired for Courses in other Universities within the state would be accepted on a reciprocal basis according to University norms.

8. Board of Studies, Courses and Syllabi

8.1 The Board of studies (in each subject) shall design all the Courses and Syllabi for each Course in that subject offered in the First-Degree Programme subject to the Regulations of the University. The Board shall design and introduce new Courses, modify or redesign existing Courses or replace any Course with new/modified Courses to ensure better exposure and training to students.

8.2 The syllabus for a Course shall include: the title of the Course, the statement of the aims and objectives of the Course and the number of credits; instructional hours in terms of lectures, tutorials, and laboratory sessions with the pre-requisites if any, for taking the Course. The Course content shall be given in a unitized manner along with a list of reading materials.

8.3 The syllabus for each Course shall include the mode of transacting that Course in terms of lectures, tutorials, seminars, laboratory sessions, field work, projects and such other activities.

8.4 The syllabus for each Course shall also indicate the scheme of evaluation/examination.

8.5 For laboratory sessions, the size of a batch shall depend upon the size of the laboratory, the facilities available for controlling and supervising the group of students, and the availability of the number of instruments for individual use. The optimal number of students in a batch for a normal laboratory session under the supervision of a teacher will be 15. In computer laboratory and Language laboratory, the number can be more, or less depending upon the availability of infrastructure. There shall be at least one teacher to supervise a batch of not more than 15 students in each laboratory session.

8.6 For tutorials, a group shall not generally be more than 15 students.

8.7 For supervision of Dissertation/Project, each student shall be assigned to a Teacher. Not more than 15 students shall be assigned to a particular teacher in a Semester for such supervisory work.

8.8 There shall be a minimum of 15 students but not more than 75 students for Open Courses.

8.9 The maximum number of students for Language Courses shall be not more than 50.

9. Evaluation and Grading

9.1 Evaluation of each Course shall be done in percentage score and shall involve Continuous Evaluation (CE) with a weightage of 25% and End Semester Evaluation (ESE) with a weightage of 75%.

9.2 Continuous Evaluation:

9.2.1 All records of Continuous Evaluation shall be kept in the Department and shall be made available for verification by the University, if and when necessary.

9.2.2 Attendance:—Percentage of attendance shall be calculated Course-wise. To determine the eligibility for registration for the End Semester Examination, the average of the course-wise percentage of attendance shall be considered. Condonation of attendance to a maximum of 10 days in a Semester subject to a maximum of two times during the whole period of a Degree Programme may be granted by the University. Benefits of attendance may be granted to students who attend to University Union activities, meetings of University bodies and participation in extra curricular
activities by treating as present for the days of their absence for the above purpose on production of participation/attendance certificate in such activities issued by the University Authorities/Principals, subject to a maximum of 10 days in a Semester. Those who secure a minimum of 75% attendance in the aggregate for all the Courses of a Semester taken together alone will be allowed to register for the End Semester Examination of the Semester. The allotment of Grades for attendance shall be as follows:

- Attendance upto 75% — E grade
- 75% to 80% — D grade
- 81% to 85% — C grade
- 86% upto 90% — B grade
- Above 90% — A grade

9.2.3 Assignments or Seminars:—Each student shall be required to do two assignments or one seminar for each Course. Valued assignments shall be returned to the students. The seminars shall be organized by the teacher/teachers in charge of CE and the same shall be assessed by a group of teachers including the teacher/teachers in charge of that Course.

9.2.4 Tests:—For each Course there shall be at least two class tests during a Semester. Grades for the test component in CE shall be awarded on the basis of the grades secured for the better of the two class tests. Valued answer scripts shall be made available to the students for perusal within 10 working days from the date of the test.

9.2.5 Announcement of results of CE:—The results of the CE shall be displayed within 5 working days from the last day of a Semester. Complaints regarding the award of grades for CE if any, have to be submitted to the Head of the Department within 3 working days from the display of results of CE. These complaints shall be examined by the Department committee and shall arrive at a decision, which shall be communicated to the student.

9.2.6 The statement of grades of the CE of all the students shall be approved by the Department Committee, countersigned by the Principal and forwarded to the Controller of Examinations within 15 working days from the last day of the Semester. The University has the right to normalize the CE, if required, for which separate rules shall be framed.

9.3 End Semester Evaluation (ESE):—End Semester Examination of all the Courses in all Semesters shall be conducted by the University. The results of the ESE shall be arranged to be published according to the examination calendar prescribed by the University Level Monitoring Committee, which shall not exceed 45 days from the last day of the examination.

10. Project/Dissertation Work:

10.1 For each First Degree Programme there shall be a Project/Dissertation Work.

10.2 The Project/Dissertation work can be done either individually or by a group not exceeding 15 students. However, Viva-Voce based on the Project/Dissertation work shall be conducted individually.

10.3 The topics shall either be allotted by the supervising teacher or be selected by the students in consultation with the supervising teacher.

10.4 The report of the Project/Dissertation shall be submitted to the Department in duplicate before the completion of the sixth Semester. There shall be no continuous assessment for Dissertation/project work.

10.5 A Board of two Examiners appointed by the University shall evaluate the report of the Project/Dissertation Work.

10.6 The detailed guidelines regarding the conduct and evaluation of the Project/Dissertation will be framed by the Board of Studies concerned.

11. Social Service/Extension Activity

11.1 It is mandatory for a student to participate in any one of the following Social Service/Extension Activities for not less than forty hours, during the 3rd and 4th Semester, for successful completion of the Programme.

1. Health Education
2. Peoples Planning Programme
3. Debate Club
4. Environmental Activities
5. Human Rights Forum
6. Community Health Activity
7. Kerala State Literacy Mission
8. Performing Arts Club-Folklore
9. Media Club
10. Community based activities of CACEE
11. NSS
12. NCC
13. Sports Club
14. Science Club
15. Nature Club/Eco Club
16. Theatre Club
17. Planning Forum
18. Literary Club
19. Women’s study Unit
20. Anti-Ragging Cell

11.2 There shall be a General Co-ordinator to be nominated by the College Council, for the conduct of all these activities.

11.3 A statement testifying the participation of the students shall be forwarded to the University along with the statement of CE results for the 4th Semester.

11.4 Those who have not secured the minimum number of hours of Social Service/Extension Activity during the 3rd and 4th Semester shall secure the minimum required attendance by attending such Programmes during the subsequent 5th and 6th Semesters.

11.5 Separate rules will be framed by the University for awarding credit for participation in Social Service/Extension activities.

12. Grading System

12.1 Both CE and ESE will be carried out using Direct Grading System on a 5 point scale as given below:

<table>
<thead>
<tr>
<th>Letter Grade</th>
<th>Performance</th>
<th>Grade Points (G)</th>
<th>Grade Range</th>
</tr>
</thead>
<tbody>
<tr>
<td>A</td>
<td>Excellent</td>
<td>4</td>
<td>3.50 to 4.00</td>
</tr>
<tr>
<td>B</td>
<td>Very Good</td>
<td>3</td>
<td>2.50 to 3.49</td>
</tr>
<tr>
<td>C</td>
<td>Good</td>
<td>2</td>
<td>1.50 to 2.49</td>
</tr>
<tr>
<td>D</td>
<td>Average</td>
<td>1</td>
<td>0.50 to 1.49</td>
</tr>
<tr>
<td>E</td>
<td>Below Average</td>
<td>0</td>
<td>0.00 to 0.49</td>
</tr>
</tbody>
</table>

In direct grading, each descriptive answer is directly given a letter grade in place of marks, on the basis of an assessment of the quality of the answer. In case of objective type questions, grading is undertaken by bunching them into 4. Thus, if all the 4 answers in the bunch are correct, the bunch can be graded as A; if 3 are correct the grade is B; if 2 are correct the grade is C; if 1 is correct the grade is D; if no answer is correct, the grade is E.

12.2 Consolidation of Grades

The overall grade for an answer paper (ESE theory) is consolidated by dividing the sum of weighted grade points by the sum of weights, as shown in the example given below:
Consolidation of Grades for an Answer Paper (Theory)

<table>
<thead>
<tr>
<th>Question Type</th>
<th>Question No.</th>
<th>Grades Awarded</th>
<th>Grade Points (P)</th>
<th>Weight (W)</th>
<th>Weighted Grade Points</th>
</tr>
</thead>
<tbody>
<tr>
<td>Objective</td>
<td>1-4</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td>4 bunches -No choice</td>
<td>5-8</td>
<td>B</td>
<td>3</td>
<td>1</td>
<td>3</td>
</tr>
<tr>
<td></td>
<td>9-12</td>
<td>D</td>
<td>1</td>
<td>1</td>
<td>1</td>
</tr>
<tr>
<td></td>
<td>12-16</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>13</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>14</td>
<td>D</td>
<td>1</td>
<td>1</td>
<td>1</td>
</tr>
<tr>
<td></td>
<td>15</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td></td>
<td>16</td>
<td>B</td>
<td>3</td>
<td>1</td>
<td>3</td>
</tr>
<tr>
<td>Short answer</td>
<td>17</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td>(6 out of 9)</td>
<td>18</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>19</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>20</td>
<td>D</td>
<td>1</td>
<td>1</td>
<td>1</td>
</tr>
<tr>
<td></td>
<td>21</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td></td>
<td>22</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td></td>
<td>23</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td>Short Essay/Paragraph</td>
<td>24</td>
<td>C</td>
<td>2</td>
<td>2</td>
<td>4</td>
</tr>
<tr>
<td>(4 out of six)</td>
<td>25</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td></td>
<td>26</td>
<td>C</td>
<td>2</td>
<td>2</td>
<td>4</td>
</tr>
<tr>
<td>Long Essay</td>
<td>27</td>
<td>B</td>
<td>3</td>
<td>4</td>
<td>12</td>
</tr>
<tr>
<td>(2out of 3)</td>
<td>28</td>
<td>D</td>
<td>1</td>
<td>4</td>
<td>4</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td></td>
<td></td>
<td>30</td>
<td>77</td>
</tr>
</tbody>
</table>

Grade of Answer Paper Total weighted grade points/total weights = 77/30 = 2.57 = Grade B

12.3 The grade of an answer paper (ESE Practical) shall be consolidated by similar procedure discussed above by assigning weights for the various components (e.g., Procedure, Experiment, Calculation, Accuracy of the reported values, Presentation of results, Diagrams, etc.). The Boards of studies shall define the components and their weights and include them in the scheme and syllabus of each Practical Course.

12.4 The grades for Continuous Evaluation (CE) shall be consolidated using the same procedure adopted for the ESE grade by combining the grades of the internal components, viz. attendance, assignment, seminar and test papers taking into account their weights.

12.5 With regard to attendance (weight = 1), the following grading scheme shall be followed: Below 75%: E; Above 75% - 80%: D; Above 80% - up to 85% : C; Above 85% up to 90%: B; Above 90% A

12.6 Assignments (weight = 1) shall be graded on the basis of their quality. The teacher shall define the expected quality of an assignment in terms of structure, content, presentation etc. and inform the same to the students. Due weight may be given for punctuality in submission. Seminar (weight=1) shall be similarly graded in terms of structure, content, presentation, interaction, etc.

12.7 Test papers (weight=2) shall be graded by the same procedure adopted for End-Semester-Evaluation (ESE) of theory Course.

12.8 If B, C, B and A grades are scored by a student for attendance, assignment, seminar and test paper respectively for a particular Course, then her/his CE grade for that Course shall be consolidated as shown in the example given below:
Consolidation of Grades for CE

<table>
<thead>
<tr>
<th>Component</th>
<th>Weight (W)</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Weighted Grade points (W × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Attendance</td>
<td>1</td>
<td>B</td>
<td>3</td>
<td>3</td>
</tr>
<tr>
<td>Assignment</td>
<td>1</td>
<td>C</td>
<td>2</td>
<td>2</td>
</tr>
<tr>
<td>Seminar</td>
<td>1</td>
<td>B</td>
<td>3</td>
<td>3</td>
</tr>
<tr>
<td>Test paper</td>
<td>2</td>
<td>A</td>
<td>4</td>
<td>8</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td></td>
<td></td>
<td>16</td>
</tr>
</tbody>
</table>

CE Grade: Total Weighted Grade points/Total weights = 16/5 = 3.20 = Grade B

Consolidation of the grade of a Course: The grade for a Course is consolidated by combining the ESE and CE grades taking care of their weights. For a particular Course, if the grades scored by a student is C and B respectively for the End Semester and Continuous Evaluation, as shown in the above examples, then, the grade for the Course shall be consolidated as shown in the example given below:

Consolidation of the Grade of a Course

<table>
<thead>
<tr>
<th>Exam</th>
<th>Weight</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Weighted grade points (W × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>ESE</td>
<td>3</td>
<td>C</td>
<td>2.47</td>
<td>7.41</td>
</tr>
<tr>
<td>CE</td>
<td>1</td>
<td>B</td>
<td>3.20</td>
<td>3.20</td>
</tr>
<tr>
<td>Total</td>
<td>4</td>
<td></td>
<td></td>
<td>10.61</td>
</tr>
</tbody>
</table>

Grade of Course: Total weighted grade points/Total weights = 10.61/4 = 2.65 = Grade B

D grade is required for passing a Course. There shall be no separate minimum for continuous Evaluation.

Consolidation of SGPA; SGPA is obtained by dividing the sum of credit points (P) obtained in a Semester by the sum of credits (C) taken in that Semester. After the successful completion of a Semester, Semester Grade Point Average (SGPA) of a student in that Semester shall be calculated. Suppose the student has taken four Courses each of 4 credits and two Courses each of 2 credits in a particular Semester. After consolidating the Grade for each Course as demonstrated above, SGPA has to be consolidated as shown in the example given below:

Consolidation of SGPA

<table>
<thead>
<tr>
<th>Course Code</th>
<th>Title of Course</th>
<th>Credits (C)</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Credit points (P = C × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>01</td>
<td>.................</td>
<td>4</td>
<td>A</td>
<td>4</td>
<td>16</td>
</tr>
<tr>
<td>02</td>
<td>.................</td>
<td>4</td>
<td>B</td>
<td>2.65</td>
<td>10.60</td>
</tr>
<tr>
<td>03</td>
<td>.................</td>
<td>4</td>
<td>A</td>
<td>3.8</td>
<td>15.2</td>
</tr>
<tr>
<td>04</td>
<td>.................</td>
<td>4</td>
<td>C</td>
<td>2.2</td>
<td>8.8</td>
</tr>
<tr>
<td>05</td>
<td>.................</td>
<td>2</td>
<td>B</td>
<td>3.2</td>
<td>6.4</td>
</tr>
<tr>
<td>06</td>
<td>.................</td>
<td>2</td>
<td>B</td>
<td>3.4</td>
<td>6.8</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>20</td>
<td></td>
<td></td>
<td>63.80</td>
</tr>
</tbody>
</table>

SGPA: Total credit points/total credits = 63.80/20 = 3.19

For the successful completion of a Semester, a student has to acquire a minimum of 120 credits and score a minimum SGPA of 2.00. However, a student is permitted to move to the next Semester irrespective of his/her SGPA.
Consolidation of CGPA: An overall letter grade (Cumulative Grade) for the whole Programme shall be awarded to the student based on the value of CGPA using a 7-point scale, as given below.

### Overall Grade in a Programme

<table>
<thead>
<tr>
<th>CGPA</th>
<th>Overall Letter Grade</th>
</tr>
</thead>
<tbody>
<tr>
<td>3.80 to 4.00</td>
<td>A+</td>
</tr>
<tr>
<td>3.50 to 3.79</td>
<td>A</td>
</tr>
<tr>
<td>3.00 to 3.49</td>
<td>B+</td>
</tr>
<tr>
<td>2.50 to 2.99</td>
<td>B</td>
</tr>
<tr>
<td>2.00 to 2.49</td>
<td>C+</td>
</tr>
<tr>
<td>1.50 to 1.99</td>
<td>C</td>
</tr>
</tbody>
</table>

The grades of the Courses taken over and above the minimum prescribed credits, which shall not be counted for computing CGPA.

For the successful completion of a Programme and award of the Degree, a student must pass all Courses satisfying the minimum credits requirement and must score a minimum CGPA of 2.00 or an overall grade of C+.

Promotion to Higher Semesters:—Students who complete the Semester by securing the minimum required attendance as specified in section 6.2 and by registering for the End Semester Examination conducted by the University of each Semester alone shall be promoted to the next higher Semester.

Repetition of the Semester Courses:— Students who fail to secure the minimum required aggregate attendance during a Semester shall be given one or more chance to repeat the Semester along with the subsequent batch of students after obtaining re-admission. They will have to repeat the CE for all Courses.

Re-appearance of Failed Students:— Students who fail shall have to reappear for the ESE of the same along with next regular batch of students. Failed candidates will have to appear for the examination in the Course concerned. They shall not be allowed to repeat the Semester but the marks secured by them for the CE part shall be carried over to the marks of ESE so reappeared.

Grace Grades:—Grace grades shall be awarded for Sports/ Arts/NCC/NSS in recognition of meritorious achievements by upgrading grades awarded to Courses to the next higher grade. Separate rules will be framed by the University in this respect.

### Grade Card and Award of Degree

The University under its seal shall issue to the students a Grade Card on completion of each Semester indicating the details of Courses, credits and (credit points, grades for each Course and SGPA.)

The final grade card issued at the end of the final Semester on completion of the Programme shall contain the details of all Courses taken during the entire Programme including Additional Courses taken over and above the prescribed minimum credits for obtaining the Degree. However, for the calculation of CGPA, only those Courses in which the student has performed the best with maximum credit points alone shall be taken subject to the minimum requirements of credits for successful completion of a Programme. The final grade card shall indicate the CGPA and CGPA(S) and the overall letter grade for the whole Programme. The final grade card shall also indicate all the audited Courses (zero credit) successfully completed by the student during the whole Programme.

No student shall be eligible for the award of the Degree unless he/she has successfully completed a Programme of not less than 6 Semesters duration and secured at least 120 credits (excluding credits for social service/extension) as prescribed by these Regulations.

The Degree to be awarded shall be called Bachelors Degree in the respective discipline (e.g. B. Sc. in Chemistry, B. A in English, B. Com etc.) as specified by the Board of Studies and in accordance with the nomenclature specified by the Act and Statutes of the University.
14. Monitoring of the Programme

Monitoring of the First Degree Programme shall be done by Committee at three levels viz., Department Level Monitoring Committee (DLMC), College Level Monitoring Committee (CLMC) and University Level Monitoring Committee (ULMC).

14.1 Department Level Monitoring Committee (DLMC)

A committee consisting of the Head of the Department and all teachers of the Department shall monitor the conduct of Courses and evaluation under CE. This committee shall examine the complaints, if any, from aggrieved students regarding the evaluation. The Head of the Department shall be the Chairperson and a teacher selected by DLMC from among the members shall be the convener.

14.2 College Level Monitoring Committee (CLMC)

The College Level Monitoring Committee shall consist of the Principal, the Heads of Departments and the elected representatives of teachers in College Council. The Principal shall be the Chairperson and a member selected by the CLMC from among the Heads of the Departments shall be the Convener. This committee shall be responsible for the conduct of the First Degree Programme, ensuring minimum instructional days, making arrangements for ESE (University Examinations) of various Semesters etc. This committee shall consider all the complaints not redressed by the DLMCs. While considering the complaints, by the CLMC, the College Union Chairperson shall be included as an invitee. The College Level Monitoring Committee shall be reconstituted by the Principal immediately on commencement of each academic year.

14.3 University Level Monitoring Committee (ULMC) shall be constituted by the Vice-Chancellor immediately on the commencement of each Academic Year.

*The ULMC shall consist of the following members:*

1. The Pro-Vice-Chancellor
2. A Member of the Syndicate representing Teachers of the Affiliated Colleges nominated by the Vice-Chancellor.
3. A Dean nominated by the Vice-Chancellor
4. The Controller of Examinations
5. Director, College Development Council (DCDC)
6. Student Representative of the Syndicate
7. A member of the Academic council nominated by the Vice-Chancellor.

The Pro-Vice-Chancellor shall be the chairperson and DCDC shall be the convener of the Committee. This Committee shall be responsible for monitoring and conduct of First Degree Programme envisaged in this Regulation. This Committee shall finalize the Academic Calendar and the conduct of the ESE in the Colleges. This Committee shall also serve as an Appellate Committee to examine and settle the complaints not redressed by the CLMC. The Committee shall suggest amendments, if any, to the Regulations of the First Degree Programme.

14.4 All committees mentioned under clause 14.1, 14.2 and 14.3 shall meet at least three times in a Semester, at the beginning, middle and at the end of the Semester.

14.4(a) All Committees shall be constituted at the beginning of each Academic year.

14.5 Quorum of the Committees

14.5.1 DLMC:—50% of the total number of the members in the Department shall form the quorum of this committee. It is obligatory for the teacher/teacher-in-charge of the CE for the particular Course/s to attend the meeting.
14.5.2 **CLMC**.—50% of the total number of members shall form the quorum of the committee. It is obligatory for the concerned Head of the Departments to be present in the meeting.

14.5.3 **ULMC**.—Four members shall constitute the quorum for the meeting of this committee.

## 15. Transitory Provision

Notwithstanding anything contained in these Regulations, the Vice-Chancellor shall for a period of three years from the date of coming into force of these Regulations, have the power to provide by order that these Regulations shall be applied to any Programme with such modifications as may be necessary.

## 16. Repeal

Regulations now in force in so far as they are applicable to Programmes offered in the Affiliated Colleges as mentioned in 2.1 and to the extent they are inconsistent with these Regulations are hereby repealed. In the case of any inconsistency between the existing Regulations and the Regulations relating to First Degree Programme under the Semester Pattern in the Affiliated Colleges in their application to Courses offered in the Affiliated Colleges as mentioned in 2.1, the latter shall prevail.

### Schedule I

<table>
<thead>
<tr>
<th>Study components</th>
<th>Number of Courses</th>
<th>Credits/Course</th>
<th>Total Credits</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>1. Course Structure for B A/B Sc Degree Programmes</strong></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Language Course</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>(a) English</td>
<td>5</td>
<td>3-4</td>
<td>19</td>
</tr>
<tr>
<td>(b) Additional Language</td>
<td>4</td>
<td>3-4</td>
<td>14</td>
</tr>
<tr>
<td>Foundation Course</td>
<td>2</td>
<td>3-3</td>
<td>5</td>
</tr>
<tr>
<td>Core Course</td>
<td>12-15</td>
<td>2-4</td>
<td>46-52</td>
</tr>
<tr>
<td>Complementary Course</td>
<td>8-10</td>
<td>2-3</td>
<td>22-28</td>
</tr>
<tr>
<td>Project/Dissertation</td>
<td>1</td>
<td>4</td>
<td>4</td>
</tr>
<tr>
<td>Open/Elective Course</td>
<td>1+1</td>
<td>2</td>
<td>4</td>
</tr>
<tr>
<td><strong>2. Course Structure for B Com. Degree Programme</strong></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Language Course</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>(a) English</td>
<td>4</td>
<td>3-4</td>
<td>14</td>
</tr>
<tr>
<td>(b) Additional Language</td>
<td>2</td>
<td>4</td>
<td>8</td>
</tr>
<tr>
<td>Foundation Course</td>
<td>2</td>
<td>3-3</td>
<td>5-6</td>
</tr>
<tr>
<td>Core Course</td>
<td>16</td>
<td>2-4</td>
<td>57</td>
</tr>
<tr>
<td>Complementary Course</td>
<td>4</td>
<td>3</td>
<td>12</td>
</tr>
<tr>
<td>Project/Dissertation</td>
<td>1</td>
<td>4</td>
<td>4</td>
</tr>
<tr>
<td>Open Elective Course</td>
<td>1+1+4</td>
<td>2-4</td>
<td>20</td>
</tr>
<tr>
<td>Total number of Courses</td>
<td>—</td>
<td>—</td>
<td>32-38</td>
</tr>
<tr>
<td>Minimum Duration</td>
<td>—</td>
<td>—</td>
<td>6 Semesters</td>
</tr>
<tr>
<td>Total credits required for the Courses of Study</td>
<td>—</td>
<td>—</td>
<td>120 credits</td>
</tr>
<tr>
<td>Minimum credit for Social Service/extension activity</td>
<td>—</td>
<td>—</td>
<td>1 credit</td>
</tr>
</tbody>
</table>

The above Regulations for the First Degree Programmes under Semester pattern in Affiliated Colleges was laid before the Senate at its meeting held on 11th August 2009, as envisaged under Section 39(1) of Kerala University Act, 1974.
REGULATIONS RELATING TO M. PHIL. DEGREE COURSE IN THEATRE ARTS & FILM AESTHETICS FOR EDUCATION

The Academic Council at its meeting held on 20th May 2008 approved the Regulations relating to M.Phil. Degree Course in Theatre Arts & Film Aesthetics for Education as follows:

REGULATIONS FOR THE M.PHIL. DEGREE COURSE IN THEATRE ARTS AND FILM AESTHETICS FOR EDUCATION WITH EFFECT FROM 2008 ADMISSIONS

M. Phil. (Theatre Arts and Film Aesthetics for Education)
(Approved by the UGC and financial assistance sanctioned for the conduct of the Course under the Innovative Programme)

The M. Phil. Course prepared by the Centre for Performing and Visual Arts is a one year degree programme. It is M.Phil. in Theatre Arts and Film Aesthetics; meant to be integrated with the tools and methods of teaching different subjects in Schools and Colleges.

The proposed M. Phil. Course is innovative and path breaking in the sense that it aims at evolving a methodology of teaching all subjects, using the elements of Theatre Arts and Visual Communication. That is, the means and elements of Theatre—movement, emotional expression, music, rhythm, dialogue, interaction, participation, involvement, characterization etc.—can be applied for teaching all subjects, both humanities and sciences, in Schools and Colleges. Thus the Programme is inter-disciplinary and process-oriented. There must be interaction with the social and community Theatre activists as well as the surrounding Schools and Colleges which will provide the facilitating forums for this research.

REGULATIONS

1. Eligibility for Admission

The qualification for admission to the M.Phil. Course in Theatre Arts and Film Aesthetics shall be a second class Master’s Degree in any subject approved by the University of Kerala with not less than 55% marks subjects to the rules of relaxation for SC/ST candidates.

2. Mode of Admission

Admission to the M. Phil. Course will be made on the basis of marks secured in the qualifying examination and on an Entrance Test. The entrance test will consist of a written test and practical test and interview. Its marks will be as follows:

   The percentage of marks obtained for the Master’s Degree will be converted to the percentage on 50.

   Marks for Master’s Degree       ..   50
   Marks for written test          ..   25
   Marks for practical & interview ..   25
   Total                          ..   100 marks

3. Number of seats

The present M.Phil. Degree Course is a specially structured programme conducted with the financial assistance of the UGC, under their innovative Scheme. The conditions of the number of seats are followed as per Syndicate decisions.

4. Reservation

Half of the total seats are reserved for teachers working in Universities and affiliated Colleges. One seat each in the category of teachers and in the open quota shall be reserved for SC/ST candidates. In the absence of eligible candidates in the categories of teachers or in the SC/ST, the seats will be treated as open. Similarly, in case the ‘open’ seats are not filled, teachers will be treated as open candidates.

5. Duration of the course is 12 months, divided into 2 Semesters of six months each.
6. **Assessment**

Internal and external. Internal assessment will be made by periodic tests, workshops, seminars and extension programmes involving the teachers and students in the selected Schools in the neighbourhood. There are altogether, seven papers for the M. Phil. Degree examination with 100 marks for each paper. Papers I to V and VII are assessed internally i.e., by the members of the Faculty offering the course. Paper VI is Dissertation, assessed externally. The Dissertation evaluation should be conducted by a Board consisting of an External Examiner and the supervising teacher as the Internal Examiner.

7. **Dissertation**

The candidates have to submit a dissertation on a topic of performance or Visual Communication, the choice of which is to be made in consultation with the Faculty. The Dissertation shall be submitted two months prior to the end of the Second Semester of the course.

8. **Grading**

Fifty percent of the total marks is the minimum for a pass. Candidates securing 50 and above but below sixty percent will be declared to have passed in Second Class while those securing 60% and above will be declared to have passed in First Class.

9. There is no separate minimum for any of the papers for a pass. But the candidates who fail to secure 50 percent marks in the aggregate, can make it up by re-appearing for one or more of the written papers of the external examination or by resubmitting, when required, an improved dissertation. The internal assessment remains the same while the Viva-Voce examination has to be repeated. If a candidate fails to complete the course successfully within three years of registration, his/her registration for M. Phil. degree Programme shall be cancelled.

10. **Medium of Instruction—English**

Since the students are expected from different Universities of the country, the medium of instruction is generally English. However, examinations can be written either in English or in one’s own mother tongue.

11. Since admission to the M.Phil Degree course in Theatre Arts and Film Aesthetics for education is open to Post-Graduates of all disciplines, there shall be an intensive orientation course for a minimum period of one month in the beginning. During this orientation, the basics of Theatre Arts, Cultural History, Film Aesthetics etc., will be taught. Tribal folk and classical theatres will be introduced. Instructions on Music, Yoga, Kalarippayattu, Theatre games and other Physical training will be given.

### Scheme of Examination

<table>
<thead>
<tr>
<th>Paper</th>
<th>Subject</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper I</td>
<td>Theatre Arts and Research Methodology (Written 80, Play Writing 10, Seminar 10)</td>
<td>100</td>
</tr>
<tr>
<td>Paper II</td>
<td>World Theatre</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Malayalam, Indian, Asian and Western [Written 80, Stage Craft 10: (Stage lighting, set—design, Make up and Costume)—Class room Play Production—10]</td>
<td>100</td>
</tr>
<tr>
<td>Paper III</td>
<td>Film, Visual Communication and Children’s Theatre for Education (Written 80, Analysis of a film—10, Attendance—10)</td>
<td>100</td>
</tr>
<tr>
<td>Paper IV</td>
<td>Participation in Play Production (team project)</td>
<td>100</td>
</tr>
<tr>
<td>Paper V</td>
<td>Participation in film making—90, Attendance—10</td>
<td>100</td>
</tr>
<tr>
<td>Paper VI</td>
<td>Dissertation</td>
<td>150</td>
</tr>
<tr>
<td>Paper VII</td>
<td>Viva-Voce, Records and Visual Aids</td>
<td>50</td>
</tr>
<tr>
<td></td>
<td>Total</td>
<td>700</td>
</tr>
</tbody>
</table>

The above Regulations for M.Phil. Degree Course in Theatre Arts and Film Aesthetics for Education was laid before the Senate at its meeting held on 12th August, 2009 as envisaged under Section 39 (1) of the Kerala University Act, 1974.
AMENDMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES, 1978.

In exercise of the powers conferred on the Syndicate by virtue of section 36 of the Kerala University Act 1974, the Syndicate at its meeting held on 31-8-2009 has made the following Amendment to the Kerala University First Ordinances, 1978.

Amendment No. 215

“That, in Chapter VII 'Conduct of Examination' of Kerala University First Ordinances 1978, the first sentence in clause I under Ordinance 19. 'Diplomas and Certificates' be substituted to read as follows :

“A Diploma under the seal of the University and signed by the Vice-Chancellor either physically or having the digital signature of the Vice-Chancellor shall be issued to each successful candidate at an Examination for a Degree.”

The above amendment to the Kerala University First Ordinances 1978 was laid before the Senate at its meeting held on 18th November 2009, as envisaged in Section 37 (1) of the Kerala University Act 1974.

REGULATIONS RELATING TO MASTER OF PHILOSOPHY IN PHYSICAL EDUCATION 2007-08

The Academic Council, at its meeting held on 29th and 30th May, 2007 approved the Regulations of M.Phil Degree Course in Physical Education as follows :

REGULATIONS OF M.PHIL DEGREE COURSE IN PHYSICAL EDUCATION

Preamble

The objective of the course is to give an additional opportunity to students to enter higher professional course to enrich with the latest knowledge in Physical Education and Sports Sciences as well as to make the updated scholars and scientists to cater to the services for the total enhancement of the profession.

Duration and Intake of the Course

The duration for the M.Phil degree course shall be for a period of one academic year consisting of 185 days of attendance. The curriculum and syllabus for the course shall be prescribed from time to time and duly approved by the Board of Studies, Faculty of Physical Education and Academic Council of University of Kerala. The number of seats to the course is limited to a maximum of 12 candidates as per merit, taking into consideration the infrastructural facilities and Faculty Members.

Eligibility

To seek admission for the M.Phil Degree Course, the candidate should fulfill the following terms and conditions:

(a) The candidate should have passed the Master of Physical Education Degree Course (MPE/MPEd.) with a minimum of 55% marks recognized by the University of Kerala.

(b) The candidate should be physically fit to undergo daily physical activities as per the scheduled timetable in the college. The candidate should have no physical, mental disabilities preventing him/her from actively participating in physical education programme.

Admission Criteria

The candidate shall be selected and listed as per the merit in the admission tests to the M.Phil Degree Course and the ranks will be prepared on the basis of the following admission tests:

<table>
<thead>
<tr>
<th>Test</th>
<th>Marks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Written Test</td>
<td>50</td>
</tr>
<tr>
<td>Master Degree</td>
<td>50</td>
</tr>
<tr>
<td>Sport/Game Achievement</td>
<td>20</td>
</tr>
<tr>
<td>Sport/Game Test</td>
<td>20</td>
</tr>
<tr>
<td>Personal Interview</td>
<td>10</td>
</tr>
<tr>
<td><strong>Total</strong></td>
<td><strong>150</strong></td>
</tr>
</tbody>
</table>
Note:—1. Written examination will comprise of short note, objective type questions duly set from the subjects studied in the Master of Physical Education Degree Course as well as General Knowledge in Physical Education Games and Sports.

2. The candidates who do not secure a minimum of 50% Marks in written examination and physical fitness separately will not be eligible to appear in the personal interview. Each candidate must attend the written test and physical fitness test compulsorily at the time of admission.

Course of study

The M.Phil Course shall be of one year duration. The student desirous to earn the M.Phil Degree needs to attend theory and practical classes with FULL attendance in theory and practical separately as per Kerala University rules and regulations.

Attendance

The attendance in each subject, practical and theory for appearing in the University Examination shall be strictly as per the rules of the College/Institution/University of Kerala. The terminal examinations conducted by the college shall be considered as academic tests. Each candidate should participate in at least one National level seminar/Conference in Physical Education and Sports Sciences besides the classroom paper presentation/submission of assignment in the college during his/her study in the M.Phil Course.

The candidate should also complete the prescribed practical, project work as and when assigned by the college faculty members.

The candidate falling short of attendance as per the framed rules will not be allowed to appear for the University Examinations.

The above Regulations for M.Phil Degree Course in Physical Education was laid before the Senate at its meeting held on 12th August 2009, as envisaged under section 39 (1) of the Kerala University Act, 1974.


13th April 2010.

AMENDEMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES 1978)

In exercise of the powers conferred on the Syndicate by virtue of section 36 of the Kerala University Act, 1974, the Syndicate at its meeting held on 1st March 2010 has made the following amendment to the Kerala University First Ordinances 1978.

Amendment No. 216

" That, in the Schedule given to Ordinance 3 of Chapter XVII of the Kerala University First Ordinances 1978, the following be substituted for the existing entries against Sl. No. 3.— Finance Officer, under columns 3, 4, 5 and 6 viz., Scale of pay, Age and Qualifications (General, Technical)

<table>
<thead>
<tr>
<th>Scale of Pay</th>
<th>Age</th>
<th>Qualifications</th>
</tr>
</thead>
<tbody>
<tr>
<td>16,400—22,400</td>
<td>Age not less than 35 years and not more than 50 years.</td>
<td>(1) An Associate Member/Fellow of the Institute of Chartered Accountants of India/Institute of Cost and Works Accountants of India (ICWAI) OR (1) A first of second class University Degree and (2) An MBA/M. Com. Degree with First Class in Financial Management as specialization from a recognized University</td>
</tr>
</tbody>
</table>

The above amendment to Kerala University First Ordinances 1978 was laid before the Senate at its meeting held on 15th and 16th March 2010, as envisaged under section 37(1) of the Kerala University Act, 1974.
The Senate at its meeting held on 11th and 12th August, 2009 has passed the following amendments to the Kerala University First Statutes 1977.

**Amendment No. 193**

“That, in Statute 1 of Chapter 10 ‘Faculties’ of the Kerala University First Statutes 1977, item XI — Faculty of Ayurveda be renamed as Faculty of Ayurveda and Siddha”

**Amendment No. 194**

“That, in chapter 22 — Faculty of Ayurveda — of the Kerala University First Statutes 1977, the name of the Faculty be amended to read as Faculty of Ayurveda and Siddha”.

The above amendments to Kerala University First Statutes 1977 was assented to by the Chancellor on 5-4-2010 and shall come into force with effect from that date.

**AMENDMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES 1978**

In exercise of the powers conferred on the Syndicate by virtue of section 36 of the Kerala University Act, 1974, the Syndicate at its meeting held on 25-2-2010 has made the following amendment to the Kerala University First Ordinances 1978.

**Amendment No. 217**

“That, in chapter IV ‘Levy of Fees by the University’, the following be added as Serial No.22 to item XXVIII – Diploma and Certificate Examinations under IA Examination Fees”.

(22) PG Diploma in Geo-Information Science and Technology

<table>
<thead>
<tr>
<th>Description</th>
<th>Fee</th>
</tr>
</thead>
<tbody>
<tr>
<td>For each Theory Paper</td>
<td>150</td>
</tr>
<tr>
<td>For each Practical</td>
<td>150</td>
</tr>
<tr>
<td>Project Report</td>
<td>200</td>
</tr>
<tr>
<td>Marklist</td>
<td>100</td>
</tr>
</tbody>
</table>

The above amendment to Kerala University First Ordinances 1978 was laid before the Senate at its meeting held on 15th and 16th March 2010, as envisaged under section 37(l) of the Kerala University Act, 1974.

In exercise of the powers conferred upon the Vice-Chancellor by virtue of section 10 (13) of the Kerala University Act, 1974, the Vice-Chancellor has made the following amendment to the Kerala University First Ordinances 1978.

**Amendment No. 219**

“That, in schedule given to Ordinance 3 to Chapter XVII of the Kerala University First Ordinances 1978; the entries in Col. (5) and Col.(6) against Serial No. 150A ‘System Manager’ be substituted as follows;”

Experience:

Essential:

Candidates should have a minimum of 12 years experience in developing application software for network environment using RDBMS tools in reputed Software Development Firms. The above experience should include a minimum of 4 years in leading software development teams using the above tools. Experience as Data Base Administrator of a system with minimum of 20 terminals is essential. The candidate should be conversant with design of systems using Web Application Tools, preferably in Open source.

Desirable:

Ph.D. in Computer Science/Computer Engineering/Computer Technology. Candidates with consistently good academic performance will be preferred.

The above amendment to the Kerala University First Ordinances 1978 was laid before the Senate at its meeting held on 20th August, 2010 as envisaged under section 37(1) of the Kerala University Act, 1974.

(41)

In exercise of the powers conferred on the Syndicate by virtue of section 36 of the Kerala University Act 1974, the Syndicate at its meeting held on 19-3-2010 has made the following amendment to the Kerala University First Ordinances 1978.

Amendment No. 218

“That, in the schedule given to Ordinance 3 of Chapter XVII of the Kerala University First Ordinances 1978, the following be substituted for the existing entries relating to ‘Qualification’ under columns (5) and (6) against Sl.No.148- ‘Programmer’ under the heading Computer Centre”.

Qualifications:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>General</th>
<th>Technical</th>
</tr>
</thead>
</table>
| 148    | B.Tech. in Computer Science and Engineering with a minimum of First class in aggregate from a recognized University in India.  
OR MCA after completing a regular full time course from any recognized University in India with a minimum of First class in aggregate.  
OR M.Sc. (Computer Science) after completing B.Sc.(Computer Science) or BCA where both graduate and post graduate degrees were awarded after completing regular full time courses of recognized Universities in India with minimum of First class for both graduation and post graduation. Relaxation in percentage of marks for SC/ST and OBC candidates.  
Relaxation is allowed in percentage marks to the tune of 10% for SC/ST candidates and 5% for OBC candidates eligible for reservation. | Experience  
1. Experience in using latest RDBMS tools in network environment with server class Operating System.  
2. Experience in using Web programming tools.  
3. Experience in the installation and maintenance of systems based on client server architecture.  
Desirable  
1. Two years experience in the areas mentioned above in the case of candidates possessing B.Tech/M.Sc./M.C.A Degree.  
2. Consistently good academic track record from 10th Standard onwards.  
3. Very good score in papers like Computer Networks and Data Base Management Systems. |
AMENDMENT TO THE REGULATIONS RELATING TO REGISTRATION FOR AND THE AWARD OF THE DEGREE OF DOCTOR OF PHILOSOPHY

The Academic Council at its meeting held on 25-5-2010 approved the following amendment to the Regulations relating to Registration for and the award of the Degree of Doctor of Philosophy.

Amendment No. 21

“That, in the Regulations relating to Registration for and the award of the Degree of Doctor of Philosophy, the following be added as sub-clause (a) under clause 20—Submission of the Thesis.

After the successful completion of evaluation process and announcements of the award of Ph.D., the University may forward a soft copy of the Ph.D. thesis to the UGC within a period of thirty days, for hosting the same in INFLIBNET”.

Amendment No. 22

“That, in the Regulations relating to Registration for and the award of the Degree of Doctor of Philosophy, the following be added as sub-clause (j) under clause 21—Adjudication of the Thesis.

In the provisional certificates of Ph.D. Degree, it may be certified that the provisions of UGC Regulations 2009 are incorporated”.

The above amendments to the Regulations was laid before the Senate at its meeting held on 20th August 2010 as envisaged under Section 39(1) of the Kerala University Act 1974.

AMENDMENT TO THE REGULATIONS RELATING TO REGISTRATION FOR AND THE AWARD OF THE DEGREE OF DOCTOR OF PHILOSOPHY

The Academic Council at its meeting held on 25-5-2010 approved the following amendment to the Regulations relating to Registration for and the award of the Degree of Doctor of Philosophy.

Amendment No. 23

“That, in the Regulations relating to Registration for and the award of the Degree of Doctor of Philosophy, the following be added as sub-clause (a) under clause 11—Periodical Review of the work:

(1) The course work of six months duration is introduced for all Ph.D. Programmes. There will be three papers for the course work with one paper on Research Methodology and the other two papers related to the area of research. Candidates having M.Phil. Degree are exempted from writing the examination on Research Methodology. The Syllabi for the papers will be framed by the Supervising teacher and approved by the Doctoral Committee. Examinations will be conducted at the end of six months from the date of registration.

Only after passing the examination of the course work, the Ph.D. thesis can be submitted. A maximum of three attempts will be allowed for passing the examination of the course work. Those who do not pass the examination of the course work within two years from the date of registration will not be allowed to continue the programme. This is applicable to full-time and part-time researchers.

(2) A pre-submission seminar conducted in the Department/Research Centre is one of the requirements for submission of thesis. The pre-submission seminar will be organized in the concerned Department/Research Centre and will be conducted by a Board consisting of the Doctoral Committee and an external expert from outside the Department/Research Centre. The recommendations of the Board has to be included in the thesis.

(3) One publication in an approved journal and one presentation in a National/International Seminar is also a pre-requisite for submission of thesis.

(4) The above Regulations will be applicable to those who register for Ph.D. research from July 2009 onwards.

The above amendment to the Regulations was laid before the Senate at its meeting held on 20th August 2010, as envisaged under Section 39(1) of the Kerala University Act 1974.
AMENDMENT TO THE REGULATIONS RELATING TO RECOGNITION OF EXAMINATIONS AND DEGREES OF OTHER UNIVERSITIES

The Academic Council at its meeting held on 25-5-2010 vide Item No. 49 approved following amendment to the Regulations relating to Recognition of Examinations and Degrees of Other Universities.

Amendment

“That, in Chapter IV—‘Norms for granting Recognition/Equivalence to Examinations, degrees etc. of University or Boards of Foreign Countries of the Regulations relating to Recognition of Examinations and Degrees of Other Universities, the following be added to the existing entries under relevant Universities/Institutions under the heading “Degrees and Examinations of Other Universities and Institutions” recognized by the University of Kerala”.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Details of degrees/examinations recognized</th>
<th>Remarks of the authorities recommended recognition</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>P. G. Diploma in Archaeology of the Institute of Archaeology, Archaeological Survey of India, New Delhi recognized as equivalent to the M.Phil. degree in Archaeology of the Kerala University for the benefit of Ph.D. Research and appointment benefits in the University. (No. Ac. C/22/32568/06 dated 10-12-2008)</td>
<td>Chairman, BoS in Archaeology—The said diploma should be equated to the M.Phil. degree of the Kerala University for Ph.D. Programme and teaching purposes in the University. Dean, Faculty of Social Sciences—endorsed the opinion of the Chairman.</td>
</tr>
<tr>
<td>2</td>
<td>Diploma awarded by the NTTF, Electronics Training Centre, Bangalore recognized as equivalent to the Diploma awarded by Technical Education Department, Govt. of Kerala for lateral entry admission to second year B.Tech. degree course of Kerala University. (No. Ac. C/33602/08 dated 17-12-2008)</td>
<td>Chairman, BoS in Engineering.—Pass I, II &amp; III—the said diploma can be treated as equivalent to the diploma awarded by Technical Education Department, Govt. of Kerala for lateral entry admission to second year B.Tech. Course of Kerala University. (Dean, Faculty of Engineering &amp; Technology—endorsed the remarks of the 3 Chairmen.)</td>
</tr>
<tr>
<td>3</td>
<td>B.Sc. Degree (Regular), Biotechnology of Bharathiar University, Coimbatore awarded through Konganadu Arts and Science College (autonomous) recognized as equivalent to the B.Sc. degree in Biotechnology of Kerala University. (No. Ac. C/33418/08 dated 22-12-2008)</td>
<td>Chairman, BoS in Biotechnology (Pass)—recommended to grant equivalence to the B.Sc. degree in Biotechnology of Kerala University. Dean, Faculty of Applied Sciences—endorsed the opinion of the Chairman.</td>
</tr>
<tr>
<td>4</td>
<td>M.Sc. Computer Science (R) degree of Bharathidasan University, Thiruchirappalli through St. Joseph’s College (autonomous) recognized for employment purpose for which M.Sc. Degree in Computer Science is an eligible qualification. (No. Ac. C/33308/07 dated 8-1-2009)</td>
<td>Chairman, BoS in Computer Science (PG)—The scheme and syllabus of the programme offered in 1994 is comparable to an M.Sc. Programme in Computer Science of that time. It can be recognized for the purpose of jobs for which M.Sc. (Computer Science) is required. Dean, Faculty of Applied Sciences—endorsed the remarks of the Chairman to recognize the degree for employment purpose where the said degree is an eligible qualification.</td>
</tr>
<tr>
<td>5</td>
<td>M.Sc. degree in Animal Biotechnology (Regular) degree of Bharathidasan University, Thiruchirappalli recognized as equivalent to M.Sc. degree in Zoology of Kerala University. (No. Ac. C/32796/08 dated 18-10-2008)</td>
<td>Chairman, BoS in Zoology (PG)—may be recognized as equivalent to M.Sc. degree in Zoology of Kerala University—Dean, Faculty of Science—endorsed the remarks of the Chairman.</td>
</tr>
<tr>
<td>No.</td>
<td>Degree</td>
<td>University</td>
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<td>6</td>
<td>B.Sc. Visual Communication</td>
<td>Bharathiyar University, Coimbatore</td>
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<tr>
<td>7</td>
<td>B.Sc. degree in Botany</td>
<td>Bharathiyar University, Coimbatore</td>
</tr>
<tr>
<td>8</td>
<td>B.Sc. degree (Regular) in Plant Science</td>
<td>Calicut University</td>
</tr>
<tr>
<td>9</td>
<td>B.A. degree in West Asian Studies</td>
<td>Calicut University</td>
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<tr>
<td>10</td>
<td>M.A. degree in Comparative Literature (Regular)</td>
<td>Calicut University</td>
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<tr>
<td>11</td>
<td>Ph.D degree in Home Science</td>
<td>Gandhigram Rural Institute (Deemed University) Madurai</td>
</tr>
<tr>
<td>12</td>
<td>B.Sc. degree (special) in Biochemistry</td>
<td>Gujarat University (Reg.)</td>
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<tr>
<td>13</td>
<td>BFSC degree of Kerala Agricultural University</td>
<td>Trichur</td>
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<tr>
<td>14</td>
<td>M.Sc. degree in Microbiology (Regular)</td>
<td>Kannur University</td>
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<td>15</td>
<td>M.Sc. degree in Bio-technology of Kerala University as a sufficient qualification for admission to M. Phil course in Botany of Kerala University provided the candidate is a holder of B.Sc degree with Botany as main subject. (No. Ac. C/42772/08/dated 22-12-2008)</td>
<td>Chairman, BoS in Botany (PG)—any post graduate in Life Sciences with Botany as a Principal subject in B.Sc. Course is eligible for admission to M.Phil degree in Botany. Dean, Faculty of Science—endorsed the remarks of the Chairman.</td>
</tr>
<tr>
<td>16</td>
<td>M.Sc. degree in Geography (Regular) of Madras University, Chennai through Presidency College, Chennai (autonomous) recognized as equivalent to the M.Sc. degree in Geography of Kerala University (No. Ac. C/39531/08/dated 28-11-2008)</td>
<td>Chairman, BoS in Geography—may be granted recognition as equivalent to M.Sc. degree in Geography of Kerala University. Dean, Faculty of Science—endorsed the remarks of the Chairman.</td>
</tr>
<tr>
<td>17</td>
<td>BPED (Regular) degree of Kannur University for pursuing higher studies in the Kerala University (No. Ac. C/23514/08 dated 19-7-2008)</td>
<td>Chairman, BoS in Physical Education—may be granted recognition for higher studies only. Dean, Faculty of Physical Education—endorsed the opinion of the Chairman.</td>
</tr>
<tr>
<td>18</td>
<td>M.Phil Music (Regular) degree of the Madurai Kamaraj University, Madurai recognized as equivalent to the M.Phil Music degree of Kerala University. (No. Ac. C/25771/07 (dtd. 25-6-2008)</td>
<td>Chairman, Board of Studies in Music—may be recognized as equivalent to M.Phil Music degree of Kerala University. Deabn, Faculty of the Arts—endorsed the Opinion of the Chairman.</td>
</tr>
<tr>
<td>19</td>
<td>B.Sc.degree (Vocational —triple main) (Regular Botany, Chemistry &amp; Bio-technology) of Mangalore University recognized as an eligible qualification for admission to the M.Sc. Course in Biochemistry of the Kerala University. (No. Ac. C/33768/08 (dated 27-11-2008)</td>
<td>Chairman, Board of Studies in Biochemistry—Eligibility for admission to M.Sc. Biochemistry is B.Sc. Biochemistry Main or Chemistry Main or an equivalent degree. Since the candidate has not done Biochemistry as main paper/core/optional subject for B.Sc., the remarks of the Chairman, Board of Studies in Chemistry (Pass) may be sought for. Chairman, Board of Studies in Chemistry (Pass)—may be recognized as equivalent to B.Sc. degree in Chemistry of Kerala University. Dean, Faculty of Science—may be granted recognition for admission to M.Sc. degree in Biochemistry of Kerala University. Chairman, Board of Studies in Zoology PG)—may be permitted to do Ph.D in any area of Life Science, including Ph.D in Zoology. Dean, Faculty of Science—recommended that the said course can be considered eligible to get registration for doing Ph.D in Zoology. Chairman, Board of Studies in Zoology (Pass)—may be granted course recognition by the Kerala University. Dean, Faculty of Science— the said course can be recognized as equivalent to B.Sc. degree in Zoology (Main) of Kerala University.</td>
</tr>
<tr>
<td>20</td>
<td>M.Sc. degree in Microbiology (Regular) from M.G University, Kottayam recognized as a sufficient qualification for registration to Ph.D in Zoology of Kerala University. (No. Ac. C/37462/08/dtd. 28-11-2008)</td>
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</tr>
<tr>
<td>21</td>
<td>B.Sc. degree in Industrial Microbiology &amp; Zoology (double main—Regular) of MG University, Kottayam recognized as equivalent to B.Sc. degree in Zoology of Kerala University. (No. Ac. C/33419/08/dtd.10-12-2008)</td>
<td></td>
</tr>
</tbody>
</table>
22. B.Sc. degree in Botany (Regular) of Manonmaniam Sundaranar University, Thirunelveli through Scott Christian College, Nagercoil (autonomous) recognized as equivalent to B.Sc. degree in Botany of the Kerala University.
(No. Ac. C/36822/08/dtd. 9-12-2008)

23. Master of Human Resource Management Degree (MHRM) of Pondicherry University through DDE Programme recognized for the purpose of employment only.
(No. Ac. C/31658/08/dtd.15-12-2008)

24. B.A. triple main degree in Sanskrit, Economics & Political Science (Regular) awarded by the Sree Sankaracharya University of Sanskrit, Kalady recognized as a sufficient qualification for admission to the M.A. degree in Sanskrit—(General & Special) of Kerala University.
(No. Ac. C/23334/08/dtd. 10-12-2008)

25. B.A. Functional Hindi degree (Regular) of Kannur University recognized as equivalent to BA degree in functional Hindi of Kerala University.
(No. Ac. C/4514/08/dtd.28-6-2008)

26. B.Sc. Degree in Psychology (Regular) of Bharathiar University, Coimbatore PSG College of Arts & Science, Coimbatore (autonomous) recognized as equivalent to B.A. degree in Psychology of the Kerala University

27. BASLP Degree (Regular) of Kannur University, recognized as equivalent to BASLP Degree of the Kerala University
(No. Ac.C/35670/2008/dtd. 4-4-2009)

28. M.Sc. Biotechnology (Regular) Degree from Bharathiar University, through Konganadu Arts and Science College, Coimbatore (autonomous) recognized as equivalent to M.Sc. degree in Biotechnology of the Kerala University
(No. Ac. C/7198/2008/dtd.6-4-2009)

29. BPT Degree (Regular) of the University of Calicut recognized as equivalent to BPT Degree of the University of Kerala.
(No. Ac. C/29971/2008 dtd.18-2-2009)
30. MFA-Painting (Regular) of M.G. University, Kottayam recognized for the purpose of admission to the M.Phil Degree Course conducted by the Centre for Performing and Visual Arts, University of Kerala. (No.Ac.C/46800/2008 dtd.12-3-2009)

31. BPT Degree (Regular) of the Kamataka University, Dharward recognized as equivalent to the BPT Degree of the University of Kerala. (No. Ac. C/43718/2008 dtd.16-2-2009)

32. BA (triple main-Regular) Degree in Journalism, Psychology; English of Bangalore University through Christ College (autonomous) recognized for pursuing higher studies in the University of Kerala. (No. Ac. C./32684/2008 dated 12-2-2009).

33. B.Sc.Visual Communication degree of Bharathiar University through Distance Education recognized as equivalent to the Bachelor degree in Journalism and Video Communication of the Kerala University for the purpose of higher studies. (No. Ac. C/44933/2007 dated 8-1-2009)

34. B.Com. Degree (Regular) of M. S. University, Thirunelveli through St. Xavier’s College (autonomous) recognized as equivalent to B.Com. degree of the Kerala University (No. Ac. C/41123/2008 dated 28-11-2008)

35. M.Sc. Degree in Industrial Biotechnology (Regular) of Manonmaniam Sundarnar University, Tirunelveli, recognized for the purpose of pursuing higher studies in Biotechnology of the Kerala University. (No. Ac. C/38630/2008 dated 7-4-2009)

36. Bachelor of Social Work Degree (Regular) of University of Calicut recognizes as equivalent to a Bachelor Degree in Arts of the University of Kerala. (No. Ac. C/45066/2008 dated 19-2-2008)

37. PG Diploma in Tourism Admistration Course of Pondicherry University through DDE programme recognized as equivalent to the P.G. Diploma in Travel & Tourism awarded through Institute of Distance Education of the Kerala University. (No. Ac. C./47248/2008 dated 24-12-2008).

38. Bachelor of Social work (Regular) of Mahatma Gandhi University, Kottayam recognized as equivalent to a Bachelor Degree in Arts of the University of Kerala. (No. Ac. C./35109/2008 dated 16-2-2009)
Chairman, BoS in Library & Information Science—may be recognized as equivalent to the M.LISc Degree of Kerala University.

Dean, Faculty of Arts—endorsed the opinion of the Chairman.

Chairman, Board of Studies in Biotechnology—recommended to grant equivalence to M.Sc. degree in Biotechnology.

Dean, Faculty of Applied Science—endorsed the opinion of the Chairman.

Chairman, Board of Studies in Zoology—recommended for admission to M.Sc. Degree in Computational Biology.

Dean, Faculty of Applied Science—endorsed the views of the Chairman.

Chairman, Board of Studies in Biotechnology (Pass) - may be recognized as a sufficient qualification for pursuing higher studies in the area of Biotechnology including Ph.D.

Dean, Faculty of Applied Science—endorsed the views of the Chairman.

Board of Studies in Education (PG) at its meeting held on 20-11-2008 recommended to recognize the course as equivalent to M.Ed. Degree of the University of Kerala.

Recognized as equivalent to B.Tech. Degree of the University of Kerala.

Chairman, BoS in Mathematics (Pass)—recommended to grant recognition to said course as equivalent to B.Sc. Degree in Mathematics (Main) of University of Kerala.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Mathematics (Pass)

Chairman, BoS in Chemistry (PG)—may be recognized as equivalent to M.Sc. Degree in Chemistry of Kerala University.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Chemistry (PG)

Chairman, BoS in English (PG)—may be recognized as equivalent to M.A. Degree in English Language and Literature of University of Kerala.

Dean, Faculty of Arts—endorsed the views of the Chairman, BoS in English (PG)
<table>
<thead>
<tr>
<th>No.</th>
<th>Degree and University Details</th>
</tr>
</thead>
<tbody>
<tr>
<td>48</td>
<td>M.Ed Degree (Regular) of Kannur University recognized as equivalent to M.Ed Degree of the University of Kerala. (Ac. C/22561/2008 dated 15-6-2009)</td>
</tr>
<tr>
<td>49</td>
<td>M.Sc Degree in Applied Zoology (Regular) of University of Calicut recognized as equivalent to M.Sc Degree in Zoology of the University of Kerala for all purposes. (Ac. C/10763/2009 dated 25-6-2009)</td>
</tr>
<tr>
<td>50</td>
<td>M.Ed Degree (Regular) of University of Madras through St. Christopher’s College of Education (autonomous) recognized as equivalent to M.Ed Degree of the University of Kerala. (Ac. C/30713/2008 dated 15-6-2009)</td>
</tr>
<tr>
<td>51</td>
<td>MSW (Regular) Degree of University of Calicut recognized as equivalent to MSW Degree of the University of Kerala. (Ac. C/42741/2008 dated 1-7-2009)</td>
</tr>
<tr>
<td>52</td>
<td>B.Com. (Advertising, Sales promotion and Sales Management) Degree—Vocational (Regular) of Osmania University through Layola Academy Degree and P. G. College, Secunderabad (autonomous) recognized for the purpose of higher studies and employment by the University of Kerala. (Ac. C/9472/2009 dated 1-7-2009)</td>
</tr>
<tr>
<td>53</td>
<td>M.E. Degree in Power Electronics &amp; Drives (Regular) of Anna University, Chennai through PSG College of Technology, Coimbatore (autonomous) recognized as equivalent to M.Tech Degree of the University of Kerala. (Ac. C/11076/2009 dated 9-7-2009)</td>
</tr>
<tr>
<td>54</td>
<td>M.Sc. (Agriculture) Biotechnology Degree (Regular) of Indira Gandhi Agricultural University, Raipur recognized as a sufficient qualification for pursuing Ph.D. programme in Biotechnology in the University of Kerala. (Ac. C/8367/2009 dated 27-7-2009)</td>
</tr>
<tr>
<td>55</td>
<td>M.Sc. Plant Biology and Plant Biotechnology (Regular) Degree of Bharathiar University, Coimbatore recognized as equivalent to M.Sc degree in Botany of the University of Kerala for the purpose of pursuing higher studies in the University of Kerala. (Ac. C/33571/2008 dated 1-7-2009).</td>
</tr>
<tr>
<td>56</td>
<td>M.Sc. Degree in Botany (Regular) of Manonmaniam Sundaranar University through Sri Parasakthi College for Women, Courtallam (autonomous) recognized as equivalent to M.Sc. Degree in Botany of the University of Kerala. (Ac. C/1496/2009 dated 18-7-2009).</td>
</tr>
</tbody>
</table>
57. M.Sc. Degree in Aquaculture (Regular) of University of Madras through Government Arts College for Men, Nandanam, Chennai (autonomous) recognized for the purpose of admission to M.Phil I. Degree in Aquatic Biology and Fisheries of the University of Kerala.
   (Ac. C/42049/2008 dated 1-7-2009)

58. M.A. Degree in English (Regular) of Manonmaniam Sundaranar University through Scott Christian College, Nagercoil (autonomous) recognized as a sufficient qualification for pursuing higher studies in University of Kerala.
   (Ac. C/20834/2009 dated 18-7-2009)

59. B.A. Degree in Philosophy (Regular) of Madurai Kamaraj University through Arul Anandar College (autonomous), Madurai recognized as equivalent to B.A. Degree in Philosophy of the University of Kerala.
   (Ac. C/28643/2007 dated 9-7-2009)

60. B.A. Double Main Degree in Malayalam and Sociology (Regular) of University of Calicut recognized as a sufficient qualification for pursuing B.Ed. Degree course in Social Science in the University of Kerala.
   (Ac. C/13993/2009 dated 18-7-2009)

61. B.Sc. Degree in Plant Biology and Plant Biotechnology of University of Madras through Stella Man's College, Chennai (autonomous) recognized as a sufficient qualification for pursuing MBA Course in the University of Kerala.

62. Ph.D. Degree in Forest Research Institute, Dehradun (Deemed University) as equivalent to the Ph.D. Degree in Zoology of the University of Kerala.
   (Ac. C/43056/2008 dated 15-7-2009)

63. B.Sc. Degree in Physics (Regular) of Bharathidasan University through Holy Cross College, Tiruchirappalli (autonomous) as equivalent to B.Sc. Degree in Physics of the University of Kerala.
   (Ac. C/47729/2008 dated 23-7-2009)

64. B.A. Degree in English (Regular) of Manonmaniam Sundaranar University through Sri Parasakthi College for Women, Courtallam (autonomous) recognized as equivalent to the B.A. Degree in English Language and Literature of the University of Kerala.
   (Ac. C/39295/2008 dated 17-7-2009)

65. M.A. Degree in Economics (Regular) of University of Madras through Loyola College (autonomous), Chennai recognized as equivalent to the M.A. Degree in Economics of the University of Kerala.
   (Ac. C/16185/2009 dated 22-8-2009)
66. M.Sc. Degree in Applied Electronics of Bharathiar University, Coimbatore through PSG College of Arts & Science, Coimbatore (autonomous) recognized as a sufficient qualification for pursuing higher studies under Science Faculty/Applied Science Faculty on the University of Kerala.
   (Ac. C/10324/2009 dated 24-8-2009)

67. M.Plan Degree (Regular) awarded by Anna University, Chennai through School of Architecture and Planning, Chennai (autonomous) recognized as equivalent to the M.Plan Degree of the University of Kerala.

68. Bachelor of Arts and Law (Hons.) Degree (Regular 5 year) of Mahatma Gandhi University, Kottayam as equivalent to LLB (five year) course of the University of Kerala.
   (Ac. C/45999/2008 dated 7-8-2009)

69. BBA (Regular) Degree of University of Calicut recognized as equivalent to BBA Degree of the University of Kerala.

70. Bachelor of Fine Arts in Visual Communication Design (Regular) of University of Madras recognized as equivalent to the BFA in Applied Arts of the University of Kerala.
   (Ac. C/15400/2009 dated 9-6-2009)

71. B.A. (Triple Main) Degree (Regular) in English, Psychology and History from Mangalore University, Karnataka recognized as a sufficient qualification for pursuing PG Course in English in the University of Kerala.
   (Ac. C/44127/2008 dated 15-7-2009)

72. M.Sc. Degree in Biotechnology (Regular) of Bharathiar University, Coimbatore through Nallamuthu Gounder Mahalingam College, Pollachi (autonomous) as equivalent to M.Sc. Degree in Biotechnology of the University of Kerala.

73. B.Sc. Degree (Hons) in Home Science (Regular) of Marathwada Agricultural University, Parbhani, Maharashtra recognized as equivalent to the B.Sc. Home Science Degree of the University of Kerala.
   (Ac. C/7717/2009 dated 18-7-2009)

Chairman, BoS in Electronics.—may be recognized for the purpose of higher studies under Science Faculty/Applied Science Faculty of the University of Kerala.

Dean, Faculty of Applied Science.—endorsed the views of the Chairman, BoS in Electronics.

Chairman, BoS in Engineering (PG).—may be recognized as equivalent to M.Plan Degree of the University of Kerala.

Dean, Faculty of Engineering & Technology.—Endorsed the views of the Chairman.

Chairman, BoS in Law (Pass).—may be recognized as equivalent to LLB (Five year course) of the University of Kerala.

Dean, Faculty of Law.—Endorsed the views of the Chairman BoS in Law (Pass).

Chairman, BoS in Business Management—can be equated to BBA (Full time) of the University of Kerala.

Dean, Faculty of Management Studies—endorsed the views of the Chairman, BoS in Business Management.

Chairman, BoS in Applied Arts.—may be recognized as equivalent to BFA in Applied Arts of the University of Kerala.

Dean, Faculty of Fine Arts.—endorsed the opinion of the Chairman, BoS in Applied Arts.

Chairman, BoS in English (Pass).—recognized as a sufficient qualification for pursuing PG Course in English in the University of Kerala.

Dean, Faculty of Arts.—endorsed the views of the Chairman, BoS in English (Pass).

Chairman, BoS in Biotechnology (PG).—may be recognized as equivalent to M.Sc. Biotechnology of the University of Kerala.

Dean, Faculty of Applied Science.—endorsed the opinion of the Chairman, BoS in Biotechnology (PG).

Chairman, BoS in Home Science (Pass).—as equivalent to B. Sc. Home Science Degree of the University of Kerala.

Dean, Faculty of Science.—endorsed the views of the Chairman.
74. M.Sc. Degree in Chemistry (Regular) of Madurai Kamaraj University, Madurai through The Madura College (autonomous), Madura as equivalent to M.Sc. (Chemistry) degree of the University of Kerala. (Ac. C/24198/2009 dated 14-9-2009).

75. M.Phil. Degree in Future Studies of University of Kerala as equivalent to M.Phil. Degree in Anthropology for the purpose of regular appointments in teaching/research in Anthropology. (Ac. C/16984/2009 dated 29-8-2009)

76. BPT (Regular) Degree of Mahatma Gandhi University as equivalent to BPT Degree of the University of Kerala. (Ac. C/45230/2008 dated 22-7-2009)

77. M.Sc. Degree in Botany (Regular) of University of Madras through Madras Christian College (autonomous) recognized as equivalent to M.Sc. Degree in Botany of the University of Kerala. (Ac. C/28698/2008 dated 1-7-2009)

78. B.A. Double Main (English & History) (Regular) of University of Calicut as equivalent to B.A. Degree in History of the University of Kerala. (Ac. C/ 13488/2009 dated 2-6-2009)

79. M.Sc. Degree in Zoology (Regular) of Bharathidasan University, Tiruchirappalli through Holy Cross College (autonomous), Thiruchirappalli as equivalent to M.Sc. Degree in Zoology of the University of Kerala. (Ac. C/10761/2009 dated 8-9-2009)

80. B. Com. Degree (Regular) of Bharati Vidyapeeth (Deemed University), Pune recognized as equivalent to B.Com. Degree of the University of Kerala. (Ac. C/19219/2009 dated 16-9-2009)

81. Ph.D. Degree in Biochemistry of University of Kerala as equivalent to Ph.D. in Zoology solely for the purpose of appointment as Lecturer in Zoology by the Kerala Public Service Commission. (Ac. C/23984/2009 dated 18-7-2009)

82. Ph.D. Degree in Aquatic Biology and Fisheries of the University of Kerala as equivalent to Ph.D. in Zoology of the Kerala University solely for the purpose of appointment as Lecturer in Zoology by the Kerala Public Service Commission. (Ac. C/23731/2009 dated 18-7-2009)

Chairman, BoS in Chemistry (PG)—may be recognized as equivalent to M.Sc. Chemistry (Semester System) of the University of Kerala.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Chemistry (PG).

Chairman, BoS in Sociology (PG)—may be considered as equivalent to M.Phil. Degree in Anthropology for the purpose of regular appointment in teaching/research in Anthropology.

Dean, Faculty of Applied Science—endorsed the views of the Chairman, BoS in Sociology (PG).

Chairman, BoS in Health Science—recognized as equivalent to BPT Degree of the University of Kerala.

Dean, Faculty of Medicine—endorsed the opinion of the Chairman, BoS in Health Science.

Chairman, BoS in Botany (PG)—may be recognized as equivalent to M.Sc. Degree in Botany of the University of Kerala.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Botany (PG).

Chairman, BoS in History (Pass)—may be recognized as equivalent to B.A. Degree in History of the Kerala University.

Dean, Faculty of Social Science—endorsed the opinion of the Chairman, BoS in History (Pass).

Chairman, BoS in Zoology (PG)—recommended to grant recognition to M.Sc. Degree in Zoology (R) of Bharathidasan University, Tiruchirappalli through Holy Cross College (autonomous), Thiruchirappalli.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Zoology (PG).

Chairman, BoS in Commerce (Pass)—recognized as equivalent to B.Com. Degree of the University of Kerala.

Dean, Faculty of Commerce—endorsed the views of the Chairman, BoS in Commerce (Pass).

Chairman, BoS in Zoology (PG)—Ph.D. in Biochemistry can be equated to Ph.D. in Zoology solely for the purpose of selection as Lecturer in Zoology by the Kerala Public Service Commission.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Zoology (PG).

Chairman, BoS in Zoology (PG)—Ph.D. in Aquatic Biology and Fisheries can be equated to Ph.D. in Zoology solely for the purpose of selection as Lecturer in Zoology by the Kerala Public Service Commission.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Zoology (PG).
83. Ph.D. Degree in Environmental Science of University of Kerala as equivalent to Ph.D. in Zoology of the University of Kerala solely for the purpose of appointment as Lecturer in Zoology by the Kerala Public Service Commission.

Chairman, BoS in Zoology (PG)—Ph.D. in Environmental Science can be equated to Ph.D. in Zoology solely for the purpose of selection as Lecturer in Zoology by the Kerala Public Service Commission.

Dean, Faculty of Science—endorsed the views of the Chairman.

84. NET in Fish and Fishery Science conducted by ICAR (Agricultural Scientists Recruitment Board) recognized as equivalent to NET in Life Science for the purpose of appointment as Lecturer in Zoology by the Kerala Public Service Commission.

Chairman, BoS in Zoology (PG)—NET in Fish and Fishery Science conducted by the Agricultural Scientist Recruitment Board (ICAR) can be equated with NET in Life Science for the purpose of selection to the post of Lecturer in Zoology by the Kerala Public Service Commission.

Dean, Faculty of Science—endorsed the views of the Chairman, BoS in Zoology (PG).

*Sl.No. 6, Sl. No. 19, Sl. No. 33, Sl. No. 60 & Sl. No. 66 in the list be withdrawn in future as decided by the Academic Council.

The above amendment was laid before the Senate at its meeting held on 20th-August 2010 as envisaged under Section 39(1) of the Kerala University Act, 1974.

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<th>No.</th>
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<tbody>
<tr>
<td>1.</td>
<td>Title</td>
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<tr>
<td>2.</td>
<td>Scope, Application and Commencement</td>
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<tr>
<td>2.1</td>
<td>The Regulations provided herein shall apply to all regular First Degree (Under Graduate) Programmes under the Faculties of Science, Applied Science, Arts, Social Sciences, Fine Arts, Oriental Studies, Management Studies and Commerce conducted in Colleges Affiliated to the University of Kerala and Centres of the University. These Regulations shall also apply to the vocational, triple main and restructured Degree Programmes. These Regulations shall not apply to the Courses offered by the Institute of Distance Education and to the Private Registration stream.</td>
</tr>
<tr>
<td>2.1.1</td>
<td>Hereinafter, the Vocational and Triple Main Courses be renamed as Multimajor First Degree Programme and Restructured Courses be renamed as Career Related First Degree Programme.</td>
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<tr>
<td>2.2</td>
<td>These Regulations shall apply to First Degree Academic Programmes to which admissions are made from the academic year 2010-11 onwards.</td>
</tr>
<tr>
<td>2.3</td>
<td>These Regulations supersede the provisions of all the existing Regulations for the regular under Graduate Programme conducted in Colleges Affiliated to the University of Kerala and Centres of the University w.e.f. 2010-11 admissions unless otherwise specified.</td>
</tr>
</tbody>
</table>
3. Definitions

3.1 ‘Academic Programme’ means the entire Course of study as per the given Scheme and Examinations.

3.2 ‘Semester’ means a term consisting of a minimum of 90 working days distributed over a minimum period of 18 weeks.

3.3 ‘Course’ means a portion of a subject to be taught and evaluated in a Semester (similar to a paper under traditional scheme).

3.4 ‘Language Courses’ are Courses in English and an Additional Language of student’s Choice, for which all the students who join for First Degree Programme have to register.

3.5 ‘Foundation Course’ means a Course at the foundation level that all students of the First Degree Programme (FDP) have to register.

3.6 ‘Core Course’ means a compulsory Course in a Major subject related to the First Degree Programme (FDP) in a discipline.

3.7 ‘Complementary Course’ means a Course in a subject other than the Major subject and is complementary to it.

3.8 ‘Open Course’ means an optional Course which the student is free to take at his/her will. Open Course can be an Elective Course in the Major subject or can be a non Major Elective Course outside the mainstream of study as well.

3.9 ‘Audit Course’ means a Course which the student can register without earning Credits.

3.9(a) ‘Elective Course’ means a specialized course from the frontier area of the core subject which he/she is free to choose.

3.10 ‘Repeat Course’ is a Course that a student repeats if he/she has failed in it.

3.11 ‘Credit’ (C) of a Course is a measure of the weekly unit of work involving lecture or laboratory session or seminar or similar activity assigned to/for the Course.

3.12 ‘Grade’ indicates the level of performance of a student in a Course.

3.13 ‘Grade Point’ is an integer indicating the numerical equivalent of the broad level of performance of a student in a Course. The product of grade point and the Credit of a Course is called ‘Credit Point’.

3.14 ‘Semester Grade Point Average’ (SGPA) is an index of the overall performance of a student at the end of a Semester. It is obtained by dividing the sum of the Credit points obtained by a student at the end of a Semester by the sum of the Credits of Courses taken by the student in the Semester.

3.15 ‘Cumulative Grade Point Average’ (CGPA) indicates the broad academic level of performance of the student in a Programme. It is obtained by dividing the sum of the Credit points in all the Courses taken by the student for the entire Programme by the total number of Credits.

3.16 ‘Major Subject’ means the subject for which the student has chosen the core Courses in the respective Programme.

3.17 ‘Faculty Advisor’ means a teacher appointed by the Department Council/HoD who will advise the student on all academic matters. The teacher will be from the department for the Major subject.

3.18 ‘Grace Grade’ means upgraded grade awarded to a student in recognition of meritorious achievements in Sports/Arts/NCC.

4. Admission

4.1 Eligibility for admissions and reservation of seats for various First Degree Programmes shall be according to the rules framed by the University from time to time. No student shall be eligible for admission to a First-Degree Programme (FDP) in any of the discipline unless he/she has successfully completed the examination conducted by a Board/University at the +2 level of schooling or its equivalent.

4.2 Student enrollment shall be in accordance with the academic and physical facilities available in the institution. The College shall make available to all students a brochure listing all the Courses offered by the various departments in the entire Programme and the number of seats sanctioned by the University for each Programme.
4.3 Depending upon the academic and physical facilities available in the Institution, the University may allow the Institution to admit a certain number of students in the 3rd or 5th Semester by transfer if required, from other Institutions subject to conditions prescribed by the University. A student who has already successfully completed a First Degree Programme and is desirous of and academically capable of pursuing another First Degree Programme may also be admitted with the prior approval of the University according to conditions regarding Course requirements specified by the University.

5. Registration

5.1 Each student shall register for the Courses in the prescribed Registration form in consultation with the Faculty Advisor within two weeks from the commencement of each Semester.

5.2 The number of Courses/Credits that a student can take in a Semester is governed by the provisions in these Regulations pertaining to the minimum and maximum number of Credits permitted.

5.3 A student can opt out of a Course/Courses registered subject to the minimum Credit/Course requirement if he/she feels he/she has registered for more Courses than he/she can handle, within thirty days from the commencement of the Semester.

5.4 The maximum number of students to be admitted to a Programme shall be limited to the number of seats sanctioned by the University.

5.5 The college shall send a list of the students registered for each Programme in each Semester giving the details of Courses for which each of the students has registered including the repeat/reappearance Courses, to the University in the prescribed form within 45 days from the commencement of the Semester.

6. Duration

6.1 The normal duration of a First-Degree Programme shall be three years consisting of six Semesters. No student shall be allowed to complete the Programme by attending more than 12 continuous Semesters.

6.2 The duration of each Semester shall be five months inclusive of the days of examinations. There shall be at least 90 working days in a Semester and a minimum of 450 hours of instruction in a Semester. Odd Semester (June-Oct) commences in June and Even Semester (Dec-April) commences in December every year. There will be, one month Semester break in November and May between Semesters.

6.3 There shall be a uniform calendar prepared by the University for the conduct of the Academic Programme.

7. Programme Structure

7.1 Students shall be admitted to First Degree Programmes in the Faculties of Science, Applied Science, Arts, Fine Arts, Social Sciences, Oriental Studies, Management Studies and Commerce conducted in Affiliated Colleges and Centres of the University under the regular stream as indicated under 2.1.

7.2 The First Degree Programme shall include (1) Language Courses (2) Foundation Courses (3) Core Courses in the Major subjects related to Degree Programme (4) Complementary Courses on allied subjects (5) Open/Elective Courses and (6) Dissertation. The minimum number of Courses required for completion for a Degree Programme may vary from 30 - 38 depending on the Credit assigned to different Courses.

7.3 The students may choose the Major subject of study at the beginning of the Programme and shall join a Department.

7.4 Language Courses and Foundation Courses shall be offered in the 1st, 2nd, 3rd and 4th Semesters. Core Courses may be offered from the 1st Semester onwards along with the Complementary Courses and shall include a compulsory project/Dissertation to be undertaken during the 5th/6th Semester.

Open/Elective Courses may be offered in any subject and the student will have the option to do Courses offered by other Departments and specialized, advanced/applied course offered by the same Department.

7.5 No Course shall carry more than 4 Credits. Audit Courses will carry zero Credit.

7.6 The Core Courses prescribed by the University for the First Degree Programmes shall be offered by the parent Department. More than one combination of Complementary Courses in allied subjects may be offered depending on the availability of teachers and infrastructure facilities (e.g. Chemistry with Mathematics and Physics or Chemistry with Mathematics and Computer Science or Chemistry with Mathematics and Zoology.)
7.7 The student is free to take any combination of Complementary Courses offered by the Institution and is also free to select any Elective Course offered by the departments. The student shall do Open/Elective Courses totaling to a minimum of 4 Credits but not more than 20 Credits. However, the students may ascertain from the faculty advisor the suitability and usefulness of such Courses to increase the academic potential and opportunity/eligibility for higher studies.

7.8 The student secures the Credits assigned to a Course on successful completion of the Course. The students shall be required to earn a minimum of 120 Credits including Credits for Language Courses, Foundation Courses, Core Courses, Complementary Courses, (as the case may be), Dissertation and Open/Elective Courses as indicated below within a minimum period of 6 Semesters for the award of the Degree excluding Credit acquired for social service/extension activity. The minimum required Credits for different Courses for the award of the degree are given in the general structure of the First Degree Programme in schedules 1;

<table>
<thead>
<tr>
<th></th>
<th>B.A., B.Sc.</th>
<th>B.Com.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Accumulated minimum Credits required for successful completion of the Programme:</td>
<td>120 Credits</td>
<td>120 Credits</td>
</tr>
<tr>
<td>Minimum Credits for Language Courses</td>
<td>33 Credits</td>
<td>22 Credits</td>
</tr>
<tr>
<td>Minimum Credits required for Foundation Courses:</td>
<td>5 Credits</td>
<td>5 Credits</td>
</tr>
<tr>
<td>Credits required for Core Courses including Dissertation</td>
<td>50-56 Credits</td>
<td>61 Credits</td>
</tr>
<tr>
<td>Credits required for complement any Course</td>
<td>22-28 Credits</td>
<td>12 Credits</td>
</tr>
<tr>
<td>Minimum Credits required for Open Courses/Elective</td>
<td>4 Credits</td>
<td>20 Credits</td>
</tr>
<tr>
<td>Minimum Credits for Social Service/ Extension activity:</td>
<td>1 Credit</td>
<td>1 Credit</td>
</tr>
</tbody>
</table>

7.9 The student is free to take Audit Courses which may be skill Based/vocational Courses offered in the College sanctioned by the University, in consultation with the faculty advisor to enhance the academic potential of the student for higher studies/employment. Although the Audit Courses do not fetch any Credits, these Courses shall be indicated in the score sheet.

7.10 A student is free to register for as many Courses as he/she can if facilities permit, meeting the minimum Credits requirement. Such Additional Credits acquired will be separately shown in the grade card. No student shall register for more than 24 Credits (excluding repeat Courses) and less than 16 Credits in each Semester.

7.11 **Attendance.**—The minimum number of hours of Lectures, tutorials, Seminars or Practical which a student shall be required to attend for eligibility to appear at the end Semester Examination shall not be less than 75% of the total number of hours of Lectures, Tutorials sessions, Laboratory sessions and/or any other prescribed requirements for each course.

7.12 **Credit Transfer.**—The Credits acquired for Courses in other Universities within the state would be accepted on a reciprocal basis according to University norms.

8. **Board of Studies, Courses and Syllabi**

8.1 The Board of studies (in each subject) shall design all the Courses and syllabi for each Course in that subject offered in the First-Degree Programme subject to the Regulations of the University. The Board shall design and introduce new Courses, modify or redesign existing Courses or replace any Course with new/modified Courses to ensure better exposure and training to students.

8.2 The syllabus for a Course shall include: the title of the Course, the statement of the aims and objectives of the Course and the number of Credits; instructional hours in terms of lectures, tutorials, and laboratory sessions with the pre-requisites if any, for taking the Course. The Course content shall be given in a unitized manner along with a list of reading materials.

8.3 The syllabus for each Course shall include the mode of transacting that Course in terms of lectures, tutorials, seminars, laboratory sessions, field work, projects and such other activities.

8.4 The syllabus for each Course shall also indicate the scheme of evaluation/examination.

8.5 For laboratory sessions, the size of a batch shall depend upon the size of the laboratory, the facilities available for controlling and supervising the group of students, and the availability of the number of instruments for individual use. The optimal number of students in a batch for a normal laboratory session under the supervision of a
teacher will be 15. In computer laboratory and Language laboratory, the number can be more, or less, depending upon the availability of infrastructure. There shall be at least one teacher to supervise a batch of not more than 15 students in each laboratory session.

8.6 For tutorials, a group shall not generally be more than 15 students.

8.7 For supervision of Dissertation/Project, each student shall be assigned to a Teacher. Not more than 15 students shall be assigned to a particular teacher in a Semester for such supervisory work.

8.8 There shall be a minimum of 15 students but not more than 75 students for Open Courses.

9. Evaluation and Grading

9.1 Evaluation of each Course shall be done in percentage score and shall involve Continuous evaluation (CE) with a weightage of 25% and End Semester Evaluation (ESE) with a weightage of 75%.

9.2 Continuous Evaluation

9.2.1 All records of Continuous Evaluation shall be kept in the Department and shall be made available for verification by the University, if and when necessary.

9.2.2 Attendance: Percentage of attendance shall be calculated Course-wise. To determine the eligibility for Registration for the End Semester Examination, the average of the Course-wise percentage of attendance shall be considered. Condonation of attendance to a maximum of 10 days in a Semester subject to a maximum of two times during the whole period of a degree programme may be granted by the University. Benefits of attendance may be granted to students who attend to University Union activities, meetings of University bodies and participation in extra curricular activities by treating as present for the days of their absence for the above purpose on production of participation/attendance certificate in such activities issued by the University Authorities/Principals, subject to a maximum of 10 days in a semester. Those who secure a minimum of 75% attendance in the aggregate for all the Courses of a Semester taken together alone will be allowed to register for the End Semester Examination of the Semester.

The allotment of grade for attendance shall be as follows:

- Attendance less than 75% .. E grade
- 75% & less than 80% .. D grade
- 80% & less than 85% .. C grade
- 85% & less than 90% .. B grade
- 90% & above .. A grade

9.2.3 Assignments or Seminars:—Each student shall be required to do one assignment or one seminar for each course. Valued assignments shall be returned to the students. The seminars shall be organized by the teacher/teachers in charge of CE and the same shall be assessed by a group of teachers including the teacher/teachers in charge of that Course.

9.2.4 Tests—For each Course there shall be at least two class tests during a Semester. Grades for the test component in CE shall be awarded on the basis of the grades secured for the best of the two class tests. Valued answer scripts shall be made available to the students for perusal within 10 working days from the date of the test.

9.2.5 Announcement of results of CE.—The results of the CE shall be displayed within 5 working days from the last day of a Semester. Complaints regarding the award of grades for CE if any, have to be submitted to the Head of the Department within 3 working days from the display of results of CE. These complaints shall be examined by the Department committee and shall arrive at a decision, which shall be communicated to the student.

9.2.6 The statement of grades of the CE of all the students shall be approved by the Department committee, countersigned by the Principal and forwarded to the Controller of Examinations within 15 working days from the last day of the Semester. The University has the right to normalize the CE, if required, for which separate rules shall be framed.

9.3 End Semester Evaluation (ESE)—End Semester Examination of all the Courses in all Semesters shall be conducted by the University. The results of the ESE shall be arranged to be published according to the examination calendar prescribed by the University level monitoring committee, which shall not exceed 45 days from the last day of the examination.
10. Project/Dissertation Work:

10.1 For each First Degree Programme there shall be a Project/ Dissertation Work.

10.2 The Project/Dissertation work can be done either individually or by a group not exceeding five students. However, Viva-Voce Based on the Project/Dissertation work shall be conducted individually.

10.3 The topics shall either be allotted by the supervising teacher or be selected by the students in consultation with the supervising teacher.

10.4 The report of the Project/ Dissertation shall be submitted to the Department in duplicate before the completion of the sixth Semester. There shall be no continuous assessment for Dissertation/project work.

10.5 A Board of two Examiners appointed by the University shall evaluate the report of the Project/Dissertation Work.

10.6 The detailed guidelines regarding the conduct and evaluation of the Project/ Dissertation will be framed by the Board of Studies concerned.

11. Social Service/Extension Activity:

11.1 It is mandatory for a student to participate in any one of the following Social Service/Extension Activities for not less than forty hours, during the 3rd and 4th Semester, for successful completion of the Programme.

   (1) Health Education
   (2) Peoples Planning Programme
   (3) Debate Club
   (4) Environmental Activities
   (5) Human Rights Forum
   (6) Community Health Activity
   (7) Kerala State Literacy Mission
   (8) Performing Arts Club-Folklore
   (9) Media Club
   (10) Community Based activities of CACEE
   (11) NSS
   (12) NCC
   (13) Sports Club
   (14) Science Club
   (15) Nature Club/Eco Club
   (16) Theatre Club
   (17) Planning Forum
   (18) Literary Club
   (19) Women’s study Unit
   (20) Anti-Ragging Cell
   (21) State Library Council Affiliated Rural Public Libraries

11.2 There shall be a General Co-ordinator to be nominated by the College Council, for the conduct of all these activities.

11.3 A statement testifying the participation of the students shall be forwarded to the University along with the statement of CE results for the 4th Semester.

11.4 Those who have not secured the minimum number of hours of Social Service/Extension Activity during the 3rd and 4th Semester shall secure the minimum required attendance by attending such Programmes during the subsequent 5th and 6th Semesters.

11.5 Separate rules will be framed by the University for awarding Credit for participation in Social Service/Extension activities.
12. Grading System

12.1 Both CE and ESE will be carried out using Direct Grading System on a 5-point scale as given below:

<table>
<thead>
<tr>
<th>Letter Grade</th>
<th>Performance</th>
<th>Grade Points (G)</th>
<th>Grade Range</th>
</tr>
</thead>
<tbody>
<tr>
<td>A</td>
<td>Excellent</td>
<td>4</td>
<td>3.50 to 4.00</td>
</tr>
<tr>
<td>B</td>
<td>Very Good</td>
<td>3</td>
<td>2.50 to 3.49</td>
</tr>
<tr>
<td>C</td>
<td>Good</td>
<td>2</td>
<td>1.50 to 2.49</td>
</tr>
<tr>
<td>D</td>
<td>Average</td>
<td>1</td>
<td>0.50 to 1.49</td>
</tr>
<tr>
<td>E</td>
<td>Below Average</td>
<td>0</td>
<td>0.00 to 0.49</td>
</tr>
</tbody>
</table>

In direct grading, each descriptive answer is directly given a letter grade in place of marks, on the basis of an assessment of the quality of the answer. In case of objective type questions, grading is undertaken by bunching them into 4. Thus, if all the 4 answers in the bunch are correct, the bunch can be graded as A; if 3 are correct the grade is B; if 2 are correct the grade is C; if 1 is correct the grade is D; if no answer is correct, the grade is E.

12.2 Consolidation of Grades.—The overall grade for an answer paper (ESE theory) is consolidated by dividing the sum of weighted grade points by the sum of weights, as shown in the example given below:

Consolidation of Grades for an Answer Paper (Theory)

<table>
<thead>
<tr>
<th>Question Type</th>
<th>Question No.</th>
<th>Grades awarded</th>
<th>Grade points (P)</th>
<th>Weight (W)</th>
<th>Weighted Grade</th>
</tr>
</thead>
<tbody>
<tr>
<td>Objective</td>
<td>1-4</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td>4 bunches—No.</td>
<td>5-8</td>
<td>B</td>
<td>3</td>
<td>1</td>
<td>3</td>
</tr>
<tr>
<td>Choice 4 x 1=4</td>
<td>9-12</td>
<td>D</td>
<td>1</td>
<td>1</td>
<td>1</td>
</tr>
<tr>
<td>Weightage</td>
<td>13-16</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>17</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>18</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td></td>
<td>19</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td></td>
<td>20</td>
<td>B</td>
<td>3</td>
<td>1</td>
<td>3</td>
</tr>
<tr>
<td>Short answer</td>
<td>21</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>22</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td>(8 out of 12)</td>
<td>23</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td>8 x 1 = 8 weightage</td>
<td>24</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td></td>
<td>25</td>
<td>C</td>
<td>2</td>
<td>1</td>
<td>2</td>
</tr>
<tr>
<td></td>
<td>26</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td></td>
<td>27</td>
<td>A</td>
<td>4</td>
<td>1</td>
<td>4</td>
</tr>
<tr>
<td></td>
<td>28</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td>Short Essay/</td>
<td>29</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td>Paragraph</td>
<td>30</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td>(5 out of 8)</td>
<td>31</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td>5 x 2 = 10</td>
<td>32</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td>Weightage</td>
<td>33</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td></td>
<td>34</td>
<td>B</td>
<td>3</td>
<td>2</td>
<td>6</td>
</tr>
<tr>
<td></td>
<td>35</td>
<td>A</td>
<td>4</td>
<td>2</td>
<td>8</td>
</tr>
<tr>
<td></td>
<td>36</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td>Long Essay</td>
<td>37</td>
<td>B</td>
<td>3</td>
<td>4</td>
<td>12</td>
</tr>
<tr>
<td>(2 out of 3)</td>
<td>38</td>
<td>..</td>
<td>..</td>
<td>..</td>
<td>..</td>
</tr>
<tr>
<td>2 x 4 = 8 Weightage</td>
<td>39</td>
<td>C</td>
<td>2</td>
<td>4</td>
<td>8</td>
</tr>
<tr>
<td>Total 30</td>
<td></td>
<td></td>
<td>30</td>
<td>89</td>
<td></td>
</tr>
</tbody>
</table>

Grade of Answer Paper—Total weighted grade points/Total weights=89/30=2.97=Grade B.

The hatched rows are excess answers and hence ignored.
12.3 The grade of a answer paper (ESE Practical) shall be consolidated by similar procedure discussed above by assigning weights for the various components (e.g., Procedure, Experiment, Calculation, Accuracy of the reported values, Presentation of results, Diagrams, etc.). The Boards of studies shall define the components and their weights and include them in the scheme and syllabus of each practical Course.

12.4 The grades for Continuous Evaluation (CE) shall be consolidated using the same procedure adopted for the ESE grade by combining the grades of the internal components, viz., attendance, assignment, seminar and test papers taking into account their weights.

12.5 With regard to attendance (weight=1), the following grading scheme shall be followed: Less than 75%: E; 75% less than 80%: D; 80% less than 85%: C; 85% & less than 90%: B; 90% and above A.

12.6 Assignments (weight=1) shall be graded on the basis of their quality. The teacher shall define the expected quality of an assignment in terms of structure, content, presentation etc., and inform the same to the students. Due weight may be given for punctuality in submission. Seminar (weight=1) shall be similarly graded in terms of structure, content, presentation, interaction etc.

12.7 Test papers (weight=2) shall be graded by the same procedure adopted for End-Semester-Evaluation (ESE) of theory Course.

12.8 If B, C, B and A grades are scored by a student for attendance, assignment, seminar and test paper respectively for a particular Course, then her/his CE grade for that Course shall be consolidated as shown in the example given below:

### Consolidation of Grades for CE

<table>
<thead>
<tr>
<th>Component</th>
<th>Weight (W)</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Weighted Grade points (W × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Attendance</td>
<td>1</td>
<td>B</td>
<td>3</td>
<td>3</td>
</tr>
<tr>
<td>Assignment</td>
<td>1</td>
<td>C</td>
<td>2</td>
<td>2</td>
</tr>
<tr>
<td>Seminar</td>
<td>1</td>
<td>B</td>
<td>3</td>
<td>3</td>
</tr>
<tr>
<td>Test paper</td>
<td>2</td>
<td>A</td>
<td>4</td>
<td>8</td>
</tr>
<tr>
<td>Total</td>
<td>5</td>
<td></td>
<td></td>
<td>16</td>
</tr>
</tbody>
</table>

CE Grade—Total Weighted Grade points/Total weights=16/5=3.20=Grade B

12.9 Consolidation of the grade of a course: The grade for a Course is consolidated by combining the ESE and CE grades taking care of their weights. For a particular Course, if the grades scored by a student are C and B respectively for the End Semester and Continuous Evaluation, as shown in the above examples, then, the grade for the Course shall be consolidated as shown in the example given below:

### Consolidation of the Grade of a Course

<table>
<thead>
<tr>
<th>Exam</th>
<th>Weight</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Weighted Grade points (W × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>ESE</td>
<td>3</td>
<td>C</td>
<td>2.47</td>
<td>7.41</td>
</tr>
<tr>
<td>CE</td>
<td>1</td>
<td>B</td>
<td>3.20</td>
<td>3.20</td>
</tr>
<tr>
<td>Total</td>
<td>4</td>
<td></td>
<td></td>
<td>10.61</td>
</tr>
</tbody>
</table>

Grade of Course Total weighted grade points/Total weights = 10.61/4=2.65=Grade B

12.10 D grade is required for passing a Course. There shall be no separate minimum for Continuous Evaluation.

12.11 Consolidation of SGPA: SGPA is obtained by dividing the sum of Credit points (P) obtained in a Semester by the sum of Credits (C) taken in that Semester. After the successful completion of a Semester, Semester Grade point Average (SGPA) of a student in that Semester shall be calculated. Suppose the student has taken four Courses each of 4 Credits and two Courses each of 2 Credits in a particular Semester. After consolidating the Grade for each Course as demonstrated above, SGPA has to be consolidated as shown in the example given below:
### Consolidation of SGPA

<table>
<thead>
<tr>
<th>Course code</th>
<th>Title of Course</th>
<th>Credits (C)</th>
<th>Grade awarded</th>
<th>Grade points (G)</th>
<th>Credit points (P=C × G)</th>
</tr>
</thead>
<tbody>
<tr>
<td>01</td>
<td></td>
<td>4</td>
<td>A</td>
<td>4</td>
<td>16</td>
</tr>
<tr>
<td>02</td>
<td></td>
<td>4</td>
<td>B</td>
<td>2.65</td>
<td>10.60</td>
</tr>
<tr>
<td>03</td>
<td></td>
<td>4</td>
<td>A</td>
<td>3.8</td>
<td>15.2</td>
</tr>
<tr>
<td>04</td>
<td></td>
<td>4</td>
<td>C</td>
<td>2.2</td>
<td>8.8</td>
</tr>
<tr>
<td>05</td>
<td></td>
<td>2</td>
<td>B</td>
<td>3.2</td>
<td>6.4</td>
</tr>
<tr>
<td>06</td>
<td></td>
<td>2</td>
<td>B</td>
<td>3.4</td>
<td>6.8</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>20</td>
<td></td>
<td>63.80</td>
<td></td>
</tr>
</tbody>
</table>

SGPA = Total Credit points/Total Credits = 63.80/20 = 3.19

12.12 For the successful completion of a Semester, a student has to acquire a minimum of 120 Credits and score a minimum SGPA of 2.00. However, a student is permitted to move to the next Semester irrespective of his/her SGPA.

12.13 Consolidation of CGPA: An overall letter grade (Cumulative Grade) for the whole Programme shall be awarded to the student based on the value of CGPA using a 7-point scale, as given below. It is obtained by dividing the sum of the credit points in all the courses taken by the student, for the entire program by the total number of credits.

### Consolidation of CGPA

<table>
<thead>
<tr>
<th>Semester</th>
<th>SGPA Credit Point (CP)</th>
<th>SGPA Credit (C)</th>
<th>CGPACP/C</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>63.80</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td>2</td>
<td>65.00</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td>3</td>
<td>70.00</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td>4</td>
<td>69.45</td>
<td>20</td>
<td>396.6/120=3.30</td>
</tr>
<tr>
<td>5</td>
<td>64.25</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td>6</td>
<td>64.10</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td>Total</td>
<td>396.60</td>
<td>120</td>
<td></td>
</tr>
</tbody>
</table>

CGPA = Total Credit points of all Semesters divided by Total Credits of all Semesters = 396.6/120 = 3.30 = Grade B+

12.14 The grades of the Courses taken over and above the minimum prescribed Credits, which shall not be counted for computing CGPA.

12.15 For the successful completion of a Programme and award of the Degree, a student must pass all Courses satisfying the minimum Credit requirement and must score a minimum CGPA of 2.00 or an overall grade of C+.

12.16 Promotion to Higher Semesters.—Students who complete the Semester by securing the minimum required attendance as specified in section 7.11 and 9.2.2 by registering for the End Semester Examination conducted by the University of each Semester alone shall be promoted to the next higher Semester.

12.17 Repetition of the Semester Courses.—Students who fail to secure the minimum required aggregate attendance during a Semester shall be given one or more chances to repeat the Semester along with the subsequent batch of students after obtaining re-admission, subject to provision contained in clause 6.1 they will have to repeat the CE for all Courses.

### Overall Grade in a Programme

<table>
<thead>
<tr>
<th>CGPA</th>
<th>Overall Letter Grade</th>
</tr>
</thead>
<tbody>
<tr>
<td>3.80 to 4.00</td>
<td>A+</td>
</tr>
<tr>
<td>3.50 to&lt;3.80</td>
<td>A</td>
</tr>
<tr>
<td>3.00 to&lt;3.50</td>
<td>B+</td>
</tr>
<tr>
<td>2.50 to&lt;3.00</td>
<td>B</td>
</tr>
<tr>
<td>2.00 to&lt;2.50</td>
<td>C+</td>
</tr>
<tr>
<td>1.50 to&lt;2.00</td>
<td>C</td>
</tr>
<tr>
<td>Less than 1.5</td>
<td>D</td>
</tr>
</tbody>
</table>
12.18 Re-appearance of Failed Students.—Students who fail shall have to reappear for the ESE of the same along with the next regular batch of students. Failed candidates will have to appear for the examination in the Course concerned. They shall not be allowed to repeat the Semester but the marks secured by them for the CE part shall be carried over to the marks of ESA so reappeared.

12.19 Grace Grades.—Grace grades shall be awarded for Sports/Arts/NCC/NSS in recognition of meritorious achievements by upgrading grades awarded to Courses to the next higher grade. Separate rules will be framed by the University in this respect.

13 Grade Card and Award of Degree

13.1 The University under its seal shall issue to the students a Grade Card on completion of each Semester indicating the details of Courses, Credits and credit points, grades for each Course and SGPA.

13.2 The final grade card issued at the end of the final Semester on completion of the Programme shall contain the details of all Courses taken during the entire Programme including Additional Courses taken over and above the prescribed minimum Credits for obtaining the Degree. However, for the calculation of CGPA, only those Courses in which the student has performed the best with maximum Credit points alone shall be taken subject to the minimum requirements of Credits for successful completion of a Programme. The final grade card shall indicate the CGPA and CGPA(S)* and the overall letter grade for the whole Programme. The final grade card shall also indicate all the audited Courses (zero Credit) successfully completed by the student during the whole Programme.

* CGPA(S) is CGPA for specialized subjects. (It is computed in a similar manner but without considering the Language Courses, Foundation Course and Open Course).

13.3 No student shall be eligible for the award of the Degree unless he/she has successfully completed a Programme of not less than 6 Semesters duration and secured at least 120 Credits (excluding Credits for social service/extension) as prescribed by these Regulations.

13.4 The Degree to be awarded shall be called Bachelors Degree in the respective discipline (e.g. B. Sc. in Chemistry, B A in English, B Com etc.) as specified by the Board of Studies and in accordance with the nomenclature specified by the Act and Statutes of the University.

14. Monitoring of the Programme

Monitoring of the First Degree Programme shall be done by Committee at three levels viz., Department Level Monitoring Committee (DLMC), College Level Monitoring Committee (CLMC), and University Level Monitoring Committee (ULMC).

14.1 Department Level Monitoring Committee (DLMC).—A committee consisting of the Head of the Department and all teachers of the Department shall monitor the conduct of Courses and evaluation under CE. This committee shall examine the complaints, if any, from aggrieved students regarding the evaluation. The Head of the Department shall be the Chairperson and a teacher selected by DLMC from among the members shall be the Convener.

14.2 College Level Monitoring Committee (CLMC).—The College Level Monitoring Committee shall consist of the Principal, the Heads of departments and the elected representatives of teachers in College Council. The Principal shall be the Chairperson and a member selected by the CLMC from among the Heads of the Departments shall be the Convener. This committee shall be responsible for the conduct of the First Degree Programme, ensuring minimum instructional days, making arrangements for ESA (University Examinations) of various Semesters etc. This committee shall consider all the complaints not redressed by the DLMCs. While considering the complaints, by the CLMC, the College Union Chairperson shall be included as an invitee. The College Level Monitoring Committee shall be reconstituted by the Principal immediately on commencement of each academic year.

14.3 University Level Monitoring Committee (ULMC) shall be reconstituted by the VC immediately on the commencement of each academic year.

The ULMC shall consist of the following members:

(1) The Pro-Vice-Chancellor
(2) A Member of the Syndicate representing Teachers of the Affiliated Colleges nominated by the Vice-Chancellor.
(3) A Dean nominated by the Vice-Chancellor
(4) Controller of Examinations
(5) Director, College Development Council (DCDC)
(6) Student Representative of the Syndicate
(7) A member of the Academic Council nominated by the VC.
The Pro Vice-Chancellor shall be the Chairperson and DCDC shall be the convener of the committee. This committee shall be responsible for monitoring and conduct of First Degree Programme envisaged in this regulation. This committee shall finalize the academic calendar and the conduct of the ESE in the college. This committee shall also serve as an appellate committee to examine and settle the complaints not redressed by the CLMC. The committee shall suggest amendments if any to the Regulations of the First Degree Programme.

14.4 All committees mentioned under clause 14.1, 14.2 and 14.3 shall meet at least three times in a Semester, at the beginning, middle and at the end of the Semester.

14.4.(a) All Committees shall be constituted at the beginning of each Academic Year.

14.5 Quorum of the Committees

14.5.1 DLMC—50% of the total number of the members in the Department shall form the quorum of this committee. It is obligatory for the Teacher/teacher-in-charge of the CA for the particular Course/s to attend the meeting.

14.5.2 CLMC—50% of the total number of members shall form the quorum of the committee. It is obligatory for the concerned Head of the Departments, to be present in the meeting.

14.5.3 ULMC—Four members shall constitute the quorum for the meeting of this committee.

15. Transitory Provision

Notwithstanding anything contained in these Regulations, the Vice-Chancellor shall for a period of three years from the date of coming into force of these Regulations, have the power to provide by order that these Regulations shall be applied to any Programme with such modifications as may be necessary.

16. Repeal

Regulations now in force in so far as they are applicable to Programmes offered in the Affiliated Colleges as mentioned in 2.1 and 2.2 and to the extent they are inconsistent with these Regulations are hereby repealed. In the case of any inconsistency between the existing Regulations and the Regulations relating to First Degree Programme under the Semester Pattern in the Affiliated Colleges and Centres of the University in their application to Courses offered in the Affiliated Colleges and Centres of the University as mentioned in 2.1, the latter shall prevail.

SCHEDULE 2

GENERAL COURSE STRUCTURE OF THE CAREER-RELATED FIRST DEGREE PROGRAMME UNDER CBCS SYSTEM

All Courses are under schedule 2 are henceforth known as Career Related First Degree Programme. These Courses are categorized into 2 groups viz. 2(a) & 2(b).

2(a)

<table>
<thead>
<tr>
<th>Study Components</th>
<th>Number of Course</th>
<th>Credit/Course</th>
<th>Total Credits</th>
</tr>
</thead>
<tbody>
<tr>
<td>Language Courses</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1. English</td>
<td>4</td>
<td>3</td>
<td>12</td>
</tr>
<tr>
<td>2. Additional Language</td>
<td>2</td>
<td>3</td>
<td>6</td>
</tr>
<tr>
<td>Foundation Courses</td>
<td>2</td>
<td>2-3</td>
<td>5</td>
</tr>
<tr>
<td>Core Courses</td>
<td>12-14</td>
<td>2-4</td>
<td>38</td>
</tr>
<tr>
<td>Vocational Courses</td>
<td>10-12</td>
<td>2-4</td>
<td>35</td>
</tr>
<tr>
<td>Complementary Courses</td>
<td>4-6</td>
<td>2-4</td>
<td>16</td>
</tr>
<tr>
<td>Open/Elective Courses</td>
<td>2</td>
<td>2</td>
<td>4</td>
</tr>
<tr>
<td>Dissertation/Project</td>
<td>1</td>
<td>4</td>
<td>4</td>
</tr>
</tbody>
</table>

Accumulated Total Minimum Credits required for Courses of Study = 120 Credits.
Minimum Credits for Social Services/Extension Activity = 1 Credit
Minimum Duration = 6 Semesters.
Courses offered under 2 (a)

1. Botany and Biotechnology
2. Environmental Science & Environment and Water Management
3. Biochemistry & Industrial Micro Biology
4. Physics & Computer Application
5. Chemistry & Industrial Chemistry
6. Journalism & Mass Communication and Video production
7. Malayalam and Mass Communication
8. English & Communicative English
9. Commerce & Hotel Management and Catering
10. Commerce & Tax procedure practice
11. Commerce and Tourism and Travel Management.

2(b)

<table>
<thead>
<tr>
<th>Study Components</th>
<th>Number of Course</th>
<th>Credit/Course</th>
<th>Total Credits</th>
</tr>
</thead>
<tbody>
<tr>
<td>Language Courses</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1. English</td>
<td>2</td>
<td>2</td>
<td>4</td>
</tr>
<tr>
<td>2. Additional Language</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Foundation Courses</td>
<td>2</td>
<td>2.3</td>
<td>5</td>
</tr>
<tr>
<td>Core Courses</td>
<td>20-26</td>
<td>2.4</td>
<td>74-98</td>
</tr>
<tr>
<td>Complementary Courses</td>
<td>0-4</td>
<td>2-3</td>
<td>0-12</td>
</tr>
<tr>
<td>Open/Elective Courses</td>
<td>2-6</td>
<td>2-4</td>
<td>4-24</td>
</tr>
<tr>
<td>Dissertation/project</td>
<td>1</td>
<td>4</td>
<td>4</td>
</tr>
</tbody>
</table>

Accumulated Total Minimum Credits required for Courses of study = 120 Credits.

Minimum Credits for Social Services/Extension Activity = 1 Credit

Minimum Duration = 6 Semesters

Courses offered under 2 (b)

1. Biotechnology (Multimajor)
2. Commerce with Computer Application
3. Computer Science
4. Electronics
5. Computer Application
6. Business Administration
7. Hotel Management

The above amendment to the Regulations for the First Degree Programme under Choice Based Credit and Semester System in Affiliated Colleges and Centres of the University was laid before the Senate at its meeting held on 20th August, 2010 as envisaged under Section 39 (1) of the Kerala University Act, 1974.

University Buildings,
Thiruvananthapuram.

K. A. Hashim,
Registrar.